

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 18- M/s Komal Textiles

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 22.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

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Varun Gulati

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...Respondents

**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE
ON BEHALF OF RESPONDENT NO. 18, M/S KOMAL TEXTILES**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Komal Textiles, the Respondent No. 18, in compliance with the direction dated 27.02.2025 passed by this Hon'ble Tribunal, wherein the recently added industries in the Barhi Industrial Area matter were directed to file their objections to the Joint Committee Report dated 03.01.2025.
2. That at the outset, it is submitted that the observations in the Joint Committee Report (hereinafter "the Report") do not correctly reflect the compliance status of the Answering Respondent's unit. Certain findings in the Report appear to be based on assumptions and

outdated assessments, rendering them inconsistent with the Answering Respondent's current operational realities.

3. That the Answering Respondent, M/s Komal Textiles is located at Plot No. 327, Barhi Industrial Estate, Phase-1, Distt. Sonapat, GT Road, Haryana. The unit is engaged in the dyeing of viscose rayon filament yarn mainly, operating in full compliance with environment regulations prescribed by the Haryana State Pollution Control Board (HSPCB). The facility is equipped with an efficient Effluent Treatment Plant (ETP) and adheres to strict pollution control norms.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT:**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB), alleging non-compliance on limited grounds, including allegation of increased SAR value.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the Show Cause Notice and the detailed and reasoned response to

the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That during a local market order requiring the dyeing of multicolor shades multiple times in yarn dyeing machines for desired output, the machines were cleaned with caustic and sodium hydrochloride, leading to a temporary increase in Sodium Adsorption Ratio (SAR) levels during the ETP outlet parameters.
- 4.4. That it is submitted that during the HSPCB audit/checking, the only parameter that exceeded prescribed limits was the SAR value, which was specifically due to the above-stated reasons. All other parameters were within the controlled and prescribed limits. Post-audit, measures were immediately implemented to control SAR levels within the discharge limits set by HSIIDC and HSPCB CETP norms. Chemical dosing in the ETP has been adjusted to maintain SAR within these prescribed limits.
- 4.5. The Answering Respondent has submitted the necessary fees for resampling (Rs 4500) and performance (Rs 25000) to HSPCB and requests that a resampling be conducted at our unit to verify compliance with the adjusted measures. Since the inspection and subsequent notice, The Answering Respondent has proactively reinforced its compliance measures, ensuring the system functions efficiently and within all regulatory requirements. No further action regarding dilution or other non-compliance should be necessary as the issue was promptly addressed and rectified.

- 4.6. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families. The answering respondent is a key contributor to the textile industry, and any undue penalties or restrictions would harm not only the unit but also suppliers, vendors, and small businesses that rely on its operations.
- 4.7. That in view of the above submissions, the Answering Respondent also prayed that the allegations in the Show Cause Notice be reconsidered, as they were based on incorrect assumptions and lacked substantive evidence. The Respondent requested that its compliance measures be duly recognized and that it be granted an opportunity for re-inspection with independent verification to conclusively establish adherence to environmental norms. The Answering Respondent reiterated its commitment to upholding all regulatory standards and sought a fair and just resolution of the matter.
5. That the Answering Respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
6. The Answering Respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 18- M/s Komal Textiles

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 22.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

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Varun Gulati

...Applicant

Versus

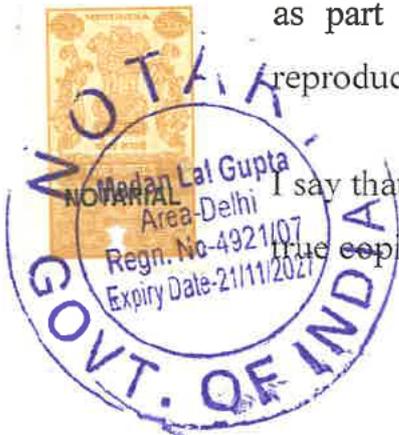
State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, ATUL KUMAR JAIN S/o LATE SHRI VINOD KUMAR JAIN, aged about 50 years, R/o C-3/78 Ashok Vihar Phase 2 New Delhi 110052, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. **18** , M/s KOMAL TEXTILES, having its office at PLOT NO. 327 PHASE-1 BARHI INDUSTRIAL ESTATE, DIST SONIPAT, HARYANA , 131101 in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.



I say that the documents / annexure produced along with the reply are true copies of its originals.

24 FEB 2025

For KOMAL TEXTILES

Atul Kumar Jain

Prop.

For KOMAL TEXTILES



Prop.

DEPONENT**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Delhi on this 24th day of February, 2025.



24 FEB 2025

ATTESTED


NOTARY PUBLIC, DELHI

For KOMAL TEXTILES



Prop.

DEPONENT



HARYANA STATE POLLUTION CONTROL BOARD

Plot No. 1, Sector-15, Part-II, Sonipat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2024/ 1223-34

Dated: 4/07/2024

To

(Unit Code - A0803)

M/s Komal Textiles,
Plot No. 327, HSIIDC PH I BARHI,
Sonipat

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected by the concerned Field Officer Sh. Ravinder Yadav, AEE alongwith CPCB team on 08.08.2024 in reference of NGT case and the unit is involved in process of dyeing of yarn having CTO valid upto 30.09.2028.

Whereas, sample from the inlet and outlet of ETP of the unit was collected in the presence of representative of the unit and sent to Board's lab at Faridabad.

Whereas as per Analysis Report No. 1077 dt. 16.08.2024 received from the Board's Laboratory at Faridabad, the result of outlet of ETP of the unit has been found exceeding the prescribed limits as per detail given below:-

Sr. No.	Parameter Name	Result Mg/l	Limit Mg/l
1.	SAR	55.74	26

Whereas, from the above it is evident that you are discharging effluents beyond the prescribed limits and violating the provision of Section 24 of Water Act, 1974.

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

DA/Copy of Analysis Report.


Regional Officer,
Sonapat Region.

Endst. No. HSPCB/SR/2024/ 1233

Dated: 4/07/24 RC

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.


Regional Officer,
Sonapat Region.

RC



**PREVENT
POLLUTION**



FORM J
(See Rule 36)

Report No.:-1077

Dated - August 16, 2024

I, hereby, certify that I Narendra Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 08th day of August, 2024 from Sh. Ravinder Yadav, AEE, HSPCB & Sh. Ankit Shukla, SRF, CPCB, a sample of liquid trade effluent of Code - A0803, collected on 08.08.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 08/08/2024 to 16/08/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Prescribed Limits	Test Method
1.	pH Value at 25°C	9.61	8.03	6.0-9.0	APHA 4500 H ⁺ B (24 th Edition 2023)
2.	Conductivity μ S/cm at 25°C	5540	2820	-----	APHA 2510 B (24 th Edition 2023)
3.	Total Suspended Solids mg/l	295	12	1500	APHA 2540 - D (24 th Edition 2023)
4.	B.O.D.(5 Days at 20 ^o C) mg/l	130	3	500	APHA 5210-C (24 th Edition 2023)
5.	Chemical Oxygen Demand mg/l	640	36	1400	APHA 5220-B (24 th Edition 2023)
6.	Oil & Grease mg/l	17.6	BDL* (DL**=4)	10	APHA 5520-B (24 th Edition 2023)
7.	Total Dissolved Solids mg/l	3050	1550	2100	APHA 2540-C (24 th Edition 2023)

BDL* = Below Detection Limit

DL** = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on 16th day of August, 2024

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

N. Hooda
Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Sonapat

Endst. No. HSPCB/LAB/F/2024/ 6600

Dated: 16/8/24.

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

FORM J
(See Rule 36)

Report No.:-1077
Dated - August 16, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 08th day of August, 2024 from Sh. Ravinder Yadav, AEE, HSPCB & Sh. Ankit Shukla, SRF, CPCB, a sample of liquid trade effluent of Code - A0803, collected on 08.08.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 08/08/2024 to 16/08/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Prescribed Limits	Test Method
1.	Colour	Bluish	Almost Colorless	-----	----
2.	Odour	Bad	Mild	-----	----
3.	Sulphide as S mg/l	8.4	0.8	2	IS 3025 (Part-29) :1986 (Reaffirmed 2003)
4.	SAR	185.86	55.74	26	APHA 3500-Na B. Flame Emission Photometric Method 24 th Edition 2023
5.	Ammonical Nitrogen as N mg/l	28.02	11.20	50	APHA 4500-N 24 th Edition 2023
6.	Phenolic Compounds as C ₆ H ₅ OH mg/l	2.15	0.61	1	IS 3025 (Part-43) Sec 1-2022
7.	Total Chromium as Cr mg/l	4.38	0.91	2	3120-Cr ICP-OES (APHA 24 th Edition 2023)

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **16th day of August, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Narender Hooda
Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Sonapat

Endst. No. HSPCB/LAB/F/2024/ 5500

Dated: 16/8/24.

This test report relate only to the particular sample submitted for testing



CONTACT-9810696420
EMAIL-KOMAL.TEXTILE@YAHOO.COM

GSTIN-06AAIPJ6864D1ZO

KOMAL TEXTILES

PLOT NO. 327, BARHI INDUSTRIAL ESTATE, PH-1, DISTT. SONIPAT, GT ROAD, HARYANA

REF NO.HSPCB/SR/2025/440

TO
THE REGIONAL OFFICER
HARYANA STATE POLLUTION CONTROL
BOARD PLOT NO.1, SEC-15, PART-2,
SONIPAT, HARYANA-131101

Sub: Show Cause Notice for Prosecution & closure action under section 43/44 & 33-A of Water (Prevention & Control of Pollution) Act, 1974; under section 5 of Environment Protection Rules, 1986 and revocation of CTO granted under section 27 of Water (Prevention & Control of Pollution) Act, 1974 and under section 21(4) of Air (Prevention & Control of Pollution) Act, 1981 along with imposition of Environmental Compensation as per policy order dated 22.12.2021.

Respected Sir/Madam,

We at Komal Textiles, Plot no.327, PH-1, Barhi industrial estate, Sonipat, Haryana pin-131101, would like to declare that we are a micro industry, manufacturing dyed yarn (Dyeing of viscose rayon filament yarn/polyester yarn/cotton yarn).

The actual capital investment done in the project is Rs26.5 lakhs.

The Facility is categorized under "RED CATEGORY".

Dyeing of the yarn generates trade effluent, which is treated with Effluent Treatment Plant (ETP) installed at our unit to treat the after dyeing process water.

The treated effluent water is discharged into HSIIDC SEWAGE LINE.

FOR KOMAL TEXTILES

[Handwritten Signature]

PROP.

3604



CONTACT-9810696420
EMAIL-KOMAL.TEXTILE@YAHOO.COM

12

GSTIN-06AAIPJ6864D1ZO

KOMAL TEXTILES

PLOT NO. 327, BARHI INDUSTRIAL ESTATE, PH-1, DISTT. SONIPAT, GT ROAD, HARYANA

With Reference to the show cause notice we hereby submit I.E.:

1. AN AFFIDAVIT-CUM-UNDERTAKING HAS BEEN ATTACHED ENSURING THAT NO UNAUTHORISED OR PARALLEL CONNECTION EXISTS BETWEEN OUR EFFLUENT DISCHARGE LINE AND STORM WATER DRAINAGE SYSTEM.
2. WE ARE PROVIDING A DECLARATION CONFIRMING THAT ONLY 1 BOREWELL IS INSTALLED IN OUR UNIT.
3. A WATER BALANCE CHART OF OUR UNIT HAS BEEN ATTACHED
4. AN APPLICATION FOR NOC FROM HWRA HAS BEEN ATTACHED
5. COPIES OF FORM GSTR1 AND DETAIL OF RAW MATERIAL WITH CONSUMPTION.
6. WE HAVE ENCLOSED LOGBOOK FOR ETP MENTIONING CHEMICAL CONSUMPTION, ELECTRICITY CONSUMPTION AND TREATED EFFLUENT DISCHARGE.
WE HAVE ALSO ENCLOSED CHEMICAL BILLS AS WELL.
7. WE ARE UNDER AGREEMENT WITH GEPIL AND HAVE ENCLOSED THE AGREEMENT COPY.
8. DECLARATION ATTACHED FOR BOTH - TO ADHERE WITH TEXTILE CHARTER
- NO CAPACITY MODIFICATION DECLARATION
9. ATTACHED PHOTO OF OUTLET DISCHARGE OF ETP IN MANHOLE OF HSIIDC OUTSIDE PLANT.
10. ETP INLET OUTLET REPORT FROM LAB.
11. TECHNICAL STRUCTURE ADEQUACY REPORT

FOR KOMAL TEXTILES

For Komal Textiles
PROP.



CONTACT-9810696420
EMAIL-KOMAL.TEXTILE@YAHOO.COM

GSTIN-06AAIPJ6864D1ZO

KOMAL TEXTILES

PLOT NO. 327, BARHI INDUSTRIAL ESTATE, PH-1, DISTT. SONIPAT, GT ROAD, HARYANA

FURTHER MORE THE OBSERVATION QUESTIONING DILUTION:

We are currently in the process of preparing an Effluent Treatment Plant (ETP) Adequacy Report, which is being vetted by a reputed government technical institution. This report will comprehensively address the capacity and performance of our existing ETP unit

We anticipate submitting the completed ETP Adequacy Report to the HSPCB at the earliest possible date

Finally, we wish to reaffirm our unwavering commitment to:

- Upholding all norms prescribed by the Board.
- Ensuring full compliance with the directives of the Board.
- Implementing all necessary preventive and corrective actions.

In light of our proactive steps in preparing the ETP Adequacy Report and our strong commitment to achieving full compliance, we respectfully request that any potential prosecution or closure action be deferred, and that our commitment to environmental compliance be duly considered.

Sincerely,

FOR KOMAL TEXTILES
[Signature]
PROP.

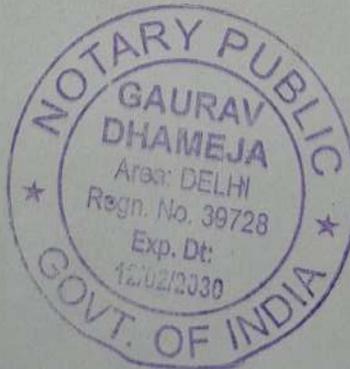
1. That I am the proprietor of the industrial unit named KOMAL TEXTILES located at Plot No.327, PHASE-1, HSIIDC Industrial Estate, Barhi, District-Sonipat, Haryana.
2. That my industrial unit is connected to the officially designated sewer drainage System provided by HSIIDC and does not have any unauthorized, separate or Parallel connection(s) to the storm water channel.
3. That I further undertake not to make any such unauthorized, separate or parallel connection to the storm water channel in future.
4. That in case it is found at any point of time that my unit has such unauthorized Connection, I shall be held fully responsible for the same and shall abide by any action taken by HSIIDC or the competent authority as per applicable laws, rules, and regulations.
5. That this affidavit is executed to be submitted to HSPCB, Sonipat as an undertaking regarding the absence of separate/parallel connection(s) in the storm water channel from my industrial unit.

FOR KOMAL TEXTILES
Gaurav Dhameja
 PROP.
 DEPONENT

VERIFICATION:-

Verified at Delhi on this **06/05/2025** that the contents of this affidavit are true and correct to the best of my belief and knowledge and nothing material has been concealed therein.

FOR KOMAL TEXTILES
Gaurav Dhameja
 PROP.
 DEPONENT



ATTESTED

NOTARY PUBLIC, DELHI
 GOVT. OF INDIA

06 MAY 2025

3608

16



CONTACT-9810696420
EMAIL-KOMAL.TEXTILE@YAHOO.COM

GSTIN-06AAIPJ6864D1ZO

KOMAL TEXTILES

PLOT NO. 327, BARHI INDUSTRIAL ESTATE, PH-1, DISTT. SONIPAT, GT ROAD, HARYANA

BOREWELL DECLARATION

I/WE I.E. KOMAL TEXTILES DECLARE (PLOT NO.327, BARHI INDUSTRIAL ESTATE, PHASE-1 DISST SONIPAT PIN-131101) THAT WE ONLY HAVE 1 BOREWELL OPERATING AT OUR UNIT.

The installation of water meter took place way after the 1st inspection of the respective authority Notified us.

Further we are taking readings of bore well meter after installation.

We affirm that we would adhere to the guidelines of HSPCB in present as well as future also.

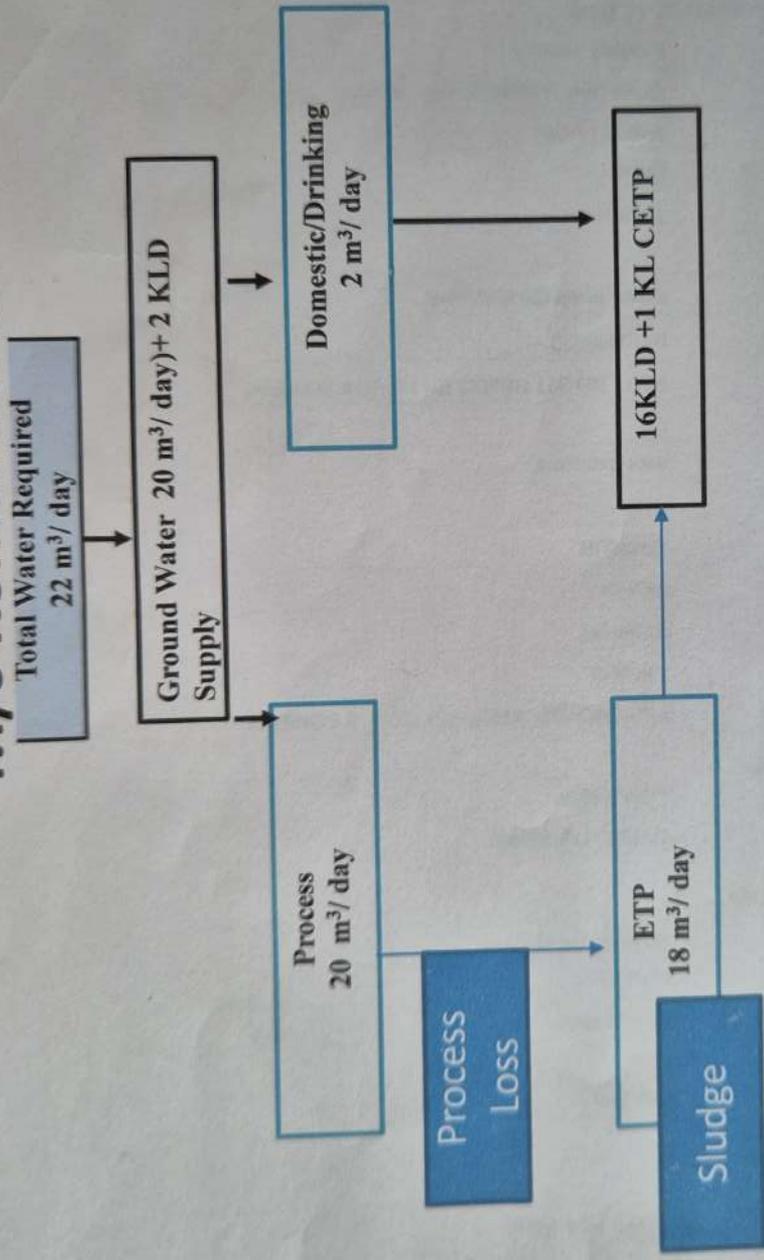
THANK YOU,
KOMAL TEXTILES
(PROPEREITOR)

FOR KOMAL TEXTILES

Deep Kumar Jais

PROP.

M/s Komal textile



FOR KOMAL TEXTILES
PROP. *[Signature]*

3609

17

FOR KOMAL TEXTILES
PROP.

Government of Haryana
Haryana Water Resources Authority
Applications for Issue of Permission to Extract Ground Water

Application for Permission to Extract Ground Water for Industrial Use

Application No: HWRA/IND/N/2023/5528 (Application Received Fee Paid)

I. General Information:		
Application Type Category/ Type of Application:		
(i) Name of Applicant:	Atul Jain	
ID Proof Type	PAN	
ID Proof no	AAIPJ6864D	
Id Proof Document	Download	
(ii) Designation of Applicant:	Authorized Signatory	
Authorization Letter in the name of Atul Jain (applicant)		
(iii) Name of Industry:	KOMAL TEXTILES	
(iv) Registration number of Industry:	AAIPJ6864D	
(v) Location Details of the Industrial Unit		
Industrial Unit Address	PLOT NO 327 HSIIDC PH I BARHI SONIPAT	
State:	Haryana	
District:	SONIPAT	
Tehsil:	Ganaur	
Block:	GANAUR	
Village/MC:	Bari	
Region:	over-exploited	
(vi) Correspondence Address		
Complete Postal Address	PLOT NO 327 HSIIDC PH I BARHI SONIPAT	
Mobile Number:	9810696420	
E-Mail of Industry:	komal.textile@yahoo.com	
(vii) Salient Features of the Industrial Activity:		
a. Type of Industry	Textiles	
b. Industry fall under	Small	
c. Is Water Intensive	Yes	
d. Purpose of Abstraction	Other Use - Industrial and domestic	
e. Groundwater utilization for	Existing Industry	
f. Whether present industrial activity commenced after 23.12.2020	-	
g. Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement	-	
h. Consent to Operate	Download	
	CTO/CTE Number :	Issue Date : 01/08/2019
i. Validity Period of Consent to Operate		

FOR KOMAL TEXTILES

Atul Jain
PROP.

j.	Large industry/ MSME certificate/ proof	Download	
k.	Date of commencement	01/08/2019	
l.	Description	water required for industrial and domestic	
(viii) Land use details of the existing/proposed Industrial unit premises			
	Ownership of the land(Enclose documents of ownership)	Download	
	Latitude	Longitude	29.3871306 76.6813217
	Location Map	Download	
	Total Land area(in sq m)	450.00	
	Rooftop area of buildings/sheds(in sq m)	300.00	
	Road/paved area(in sq m)	50.00	
	Green belt area(in sq m)	0.00	
	Open Land (in sq m)	100.00	
	Source of availability of surface water for Industrial use, if any	No	HSIIDC Barhi
	Townships/villages within 2 km radius of the Industrial unit	No	

2) **Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)**

	Flow Chart of activities and requirement of water	Download	
	Water Balance Chart with water requirement at each Stage.	Download	
	Upload Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD).		
	Upload NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency.	Download	
	Quality of groundwater	Fresh Water	
	Name of NABL(Under Valid Certificate)	Testing Lab	
	Upload test report of groundwater quality from NABL accredited lab	Download	
	Whether there is expansion of existing industry involving increase in ground water abstraction after 23.12.2020	No	
(i)	Total water required(in m3/day)	22.00	Download
a.	Ground Water required(in m3/day)	20.00	
b.	Recycled Water usage(in m3/day)	0.00	
c.	Proposed/existing water supply from any agency(in m3/day)	2.00	

(ii) **Breakup of Water Requirement and Usage:**

	Activity	Existing Requirement (m3/day)	Additional Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	20.00	0.00	20.00	300	6000.00
b.	Residential / Domestic	2.00	0.00	2.00	300	600.00

c.	Greenbelt Development / Environment Maintenance	0.00	0.00	0.00	300	0.00
d.	Other Use	0.00	0.00	0.00	300	0.00
e.	Grand Total	22.00	0.00	22.00		6600.00

Source of recycled water ETP

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	17.00	300	
(b) Quantity of Treated Water Available	17.00	300	
i). Reuse in Industrial Activity:	0.00	300	
ii). Reuse in Green Belt Development:	0.00	300	
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	0.00		
(d) Quantity and mode of disposal of unutilised effluent:	17.00	CETP	

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter) / Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not	Whether permission/ registered with HRWA / if so Details of permission
1	bore well/ 2019	75.00/ 25.00	40.00	10.00	2.00/ 300	1	5	No	No/

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

Likely date of operation of proposed tubewell

Quantum of ground water recharge(m3/year) 0.00

Details of rainwater harvesting and artificial recharge measures for groundwater recharge in the premises. If the firm has proposed to take up rainwater harvesting and recharge outside the industrial unit premises, then provide NOC from the concern authority/agency where the harvesting measures are proposed, if already implemented, details may be furnished. (attach report on comprehensive & feasible Rainwater harvesting/recharge proposal).

[Download](#)

Whether the applicant has earlier applied for abstraction of ground water to any other Government Agency.

(i) If not applied ,SELF-DECLARATION stating that the applicant has not applied for abstraction of ground water to any other competent Authority/CGWA (ii) If applied ,NOC issued by Govt Agency/CGWA and in case NOC was not issued, attach copy of application submitted Govt Agency/CGWA	
Water Efficient Technology will be adopted	
Consent of operate issued by HSPCB(CTO)	Download
Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.	
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the local government water supply agency	Download
Any Other Document/Information	
Any Other Document/Information	

Self Declaration:-

1. I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
2. I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

FOR KOMAL TEXTILES

Atul Jain

PROP.

Signature of Applicant with Office Seal

(Atul Jain)

(Authorized Signatory)

a) Information of payment for Application Fee

Total Amount				
Mode of Payment	Online			
Reference No.	Transaction No.	Date	Amount	Status
HRWA1021478921352966	YUBI1707158513	31/01/2023	25000	success

b) Information of payment for Tarrif Fee

Total Amount				
Mode of Payment				



CONTACT-9810696420
EMAIL-KOMAL.TEXTILE@YAHOO.COM

GSTIN-06AAIPJ6864D1ZO

KOMAL TEXTILES

PLOT NO. 327, BARHI INDUSTRIAL ESTATE, PH-1, DISTT. SONIPAT, GT ROAD, HARYANA

RAW MATERIAL (YARN IN HANKS)



WASHING



DYEING



WASHING (2X)



DRYING (UNDER FANS)



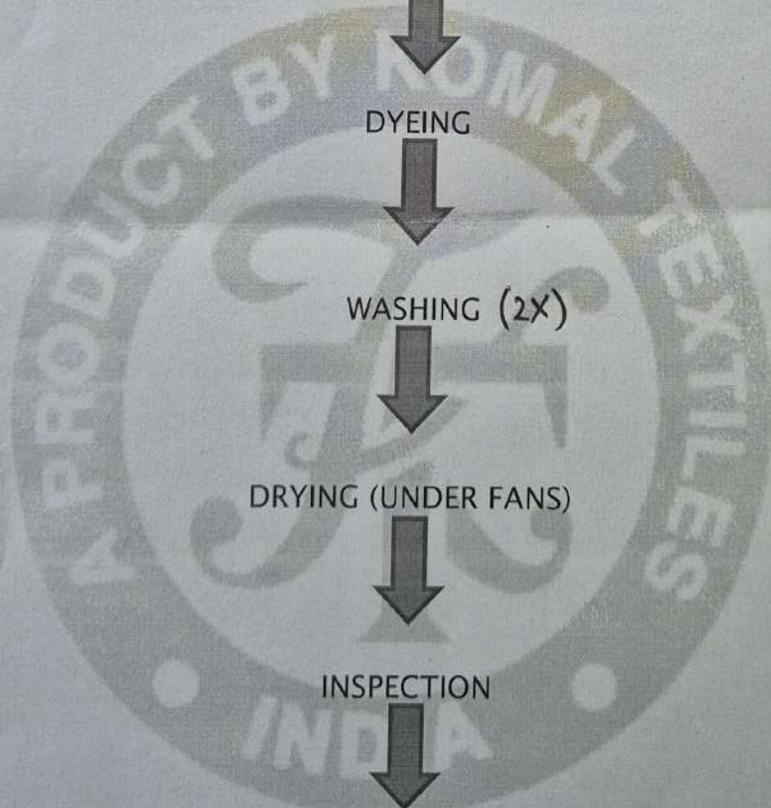
INSPECTION



PACKING



DESPATCH



FOR KOMAL TEXTILES

Jai Komal
PROP.

CONSUMPTION 24-25

3615
For Komal

CHEMICALS	OPENING ST	APRIL	MAY	JUNE	JULY	AUGUST	SEPT	OCT	NOV	DEC	JAN	FEB	MARCH	TOTAL CLOSING CONSUMPTION
LEVOCAL LDFX								3	2.5	3.2	3	2	2.6	16.3 kg
LEVOCAL 2010								10	7	13	7.8	2	4.2	44 kg
LEVOFIN HYP								10	10	11.5	10	7.5	10	59 kg
PROLEVEL PLUS								7.5	7.5	8.5	9	5	8	45.5 kg
PROXCELL SQT								4.9	4	5.2	11	6.5	7	38.6 kg
TURBEST SQ							NIL							
FINOFIX NFE							NIL							
WAXOL PA								6	3.8	7.2	6	6	6	35 kg
SALT								400	360	550	400	300	360	2370 kg
G. SALT								195	175	210	180	100	140	970 kg
SODA								228	192	250	192	100	153	1015 kg
A. ACID								40	37	50				127 kg
HYP0								1.5	0.7	0.8				3 kg
LEVOCAL LM 7C							NIL							

FOR KOMAL TEXTILES

PROP.

CONSUMPTION 24-25
3616

24

DYES	OP STOCK	APRIL	MAY	JUNE	JULY	AUGUST	SEPT	OCT	NOV	DEC	JAN	FEB	MARCH	CL STOCK Consumed
YELLOW F3R								7.5	8	9	14	7	9	54.5 Kg
YELLOW F3G								8.3	7	8.7	9	6	6.7	45.7 Kg
RED F3B								16.5	15	20.5	17	13.5	14	96.5 Kg
RED M3B								0.3	0.1	0.7	1.6	0.8	1.2	4.4 Kg
RUBINE GDN								0.9	0.6	1.5	2	1.4	1.3	7.7 Kg
BLACK GDNX								—	—	—	—	—	—	—
BLACK GDG								3.5	2.5	4.4	4	2.5	3	19.9 Kg
ORANGE ME2R								1	1	2	1.8	1.2	1.3	8.3 Kg
SKY BLUE G								2.8	1.2	2.9	4.3	2	3	16.2 Kg
T.BLUE H2GP								7	7	8	13	8.4	9	52.4 Kg
NAVY GDB								3	2	4.4	1.8	0.8	1.2	13.2 Kg
VIOLET GDB								0.6	0.3	0.7	0.7	0.4	0.5	3.2 Kg
OPTICAL CEX LIQUID								—	—	—	—	—	—	—
ULTRAWHITE S								0.3	0.3	0.5	0.5	0.45	0.35	2.4 Kg
ESKAY WHITE HSB								4	3	6.6	4.4	1.5	2.5	22 Kg
ORANGE LL3R								—	—	—	—	—	—	—
T.BLUE G								5.1	4	6	5	3.7	4	27.4 Kg

FOR KOMAL TEXTILES
PROP.

FOR KOMAL TEXTILES

PURCHASE - 24-25
3617

25

CHEMICALS	OPENING ST	APRIL	MAY	JUNE	JULY	AUGUST	SEPT	OCT	NOV	DEC	JAN	FEB	MARCH	CLOSING ST
LEVOCAL LPFX							23.200kg							23.2Kg
LEVOCAL 2010							58kg							58kg
LEVOFIN HYP							31.500kg		+50					81.5kg
PROLEVEL PLUS							23.500kg				+50			73.5kg
PROEXCELL SQT							5.600kg	+50						55.6kg
TURBEST SQ							NIL							NIL
FINOFIX NFE							NIL							NIL
WAXOL PA							40kg							40kg
SALT							300kg	+300	+500	+750		+750		2600kg
G. SALT							50kg	+500		+600				1150kg
SODA							100kg	+250	+300	+500		+250		1400kg
A.ACID							35kg	+50	+50	+50		+50		235kg
HYP0							60kg		+60	+60				180kg
levocol LM 7C							24kg							24kg

FOR KOMAL TEXTILES
PROP
24/11/2024

PURCHASE 24-25

3618

26

DYES	OP STOCK	APRIL	MAY	JUNE	JULY	AUGUST	SEPT Closing	OCT	NOV	DEC	JAN	FEB	MARCH	CL STOCK
YELLOW F3R							3.500 Kg	+25			+25		+25	78.5 Kg
YELLOW F3G						6.100 Kg		+5	+5+20			+10	+5	57.1 Kg
RED F3B						9. Kg		+25	+25		+25	+25		109 Kg
RED ME3B						3.700Kg		10				+5		8.7 Kg
RUBINE GDN						1.200 Kg		+10					+5	16.2 Kg
BLACK GDNX						NIL								WILL
BLACK GDG						3.00 Kg		+5	+5		+5		+5	28 Kg
ORANGE ME2R						5.00Kg			*		+5			10 Kg
SKY BLUE G						4.00 Kg		+5	+5			+5	+5	24 Kg
T.BLUE H2GP						15.00Kg			+20			+20	+5	60 Kg
NAVY GDB						4.200 Kg		+5	+5			+5		19.2 Kg
VIOLET GDB						4.800Kg								4.8 Kg
OPTICAL CEX LIQUID						NIL								NIL
ULTRAWHITE S						400GM		+5						5.4 Kg
ESKAY WHITE H5B						19.00Kg		+5						24 Kg
ORANGE C3R						NIL								NIL
T.BLUE G						7.00 Kg			+10		+10		+10	37 Kg

FOR KOMAL TEXTILES
G. K. Kulkarni Proprietor

OP	BIB 150/2	BIB 130/2	SYMS 120/2	SYMS 150/2	SYMS DATE 120/2	225/S	300/S	4th Second	MT 120/2	
	9	1	12½	83½	5	38½	77 kg	27 kg	26 Bdl	2413 d/
2/12/24	4½=4½	-	-2½=10	-	5=Mill	-	-	-	-	-
3/12/24	-	-	-	8=75½	-	-	-50=27	-	-	-
4/12/24	2½=2	-	-	4½=71	-	-5=33½	-25=24	-	-	-
5/12/24	-	-	-	9½=61½	-	-5=28½	(8kg)	-	-	-
6/12/24	-	-	10=Mill	4½=57	-	-	-	-	-	-
7/12/24	2=Mill	-	-	7½=49½	-	-	-	-	-	-
9/12/24	✓	-	100 Bdl	7=42½	120 Bdl	-	-	-	-	-
10/12/24	60 Bdl	-	-	160 4½=98	20=100	-	-	-	-	-
11/12/24	-	-	-	2=96	24=76	-	-	-	-	-
12/12/24	4=56	-	-	-	17=59	-	-	-	-	-
13/12/24	13=43	-	-	10=86	5=54	-	-	-5=21	-	-
14/12/24	3=40	-	-	11½=79½	2½=51½	-5=23½	-	-5=16	-10=14	-
16/12/24	3=37	-	-	8=69½	5=46½	-5=18½	-	-	-5=9	-
17/12/24	1½=35½	-	-	13=56½	-	-	-	-	-	-
18/12/24	-	-	-	7½=49	5=41½	-	-	-	-	-
19/12/24	10=25½	-	-	3=46	7=34½	-	-	-5½=10½	+1½=7½	-
20/12/24	3=22½	-	-	-	7=27½	2½=16	-	-5½=5	-	-
21/12/24	-	-	-	4½=41½	5=22½	5=11	-	-5=Mill	-	-
23/12/24	-	SRT	SRK	8½=33	6=16½	-	-	-	-	-
24/12/24	4=18+60	TAT	Kohinoor	9=24	-	-	-	-	-	-
25/12/24	10=68½	60 Bdl	12 Bdl	2½=29½	2½=14	-	-	24 Bdl	-	-
26/12/24	7½=67	4½=55½	-	2½=19	-	-	-	-	-	-
29/12/24	-	9=46½	4½=22½	-	-	-	-	-	-	-5=2½
20/12/24	5=56	10½=36	-	-	-	-	-	-	-	2½=Mill
31/12/24	9=47	-	2½=Mill	6½=12½	-	-	-	-	-	-

FOR KARNAL TEXTILES
PROP

6 2/3
11 2/3

3621

DATE 29

OP	BIB 15W2	BIB 13W2	BIB 12W2	SRT 12W2	SRT 15W2	SRT 18W2	SRT 21W2	SRT 24W2	22S1S	300S	SSPC 12d2	Polyester 12d2
	47 Bdl	1 Bdl	24 Bdl	36 Bdl	12 1/2 Bdl	14 Bdl	11 Bdl		7kg	27kg		60 Bdl
11/125	-4 1/2 = 42 1/2			-2 1/2 = 33 1/2	-2 1/2 = 10							+ 2 Bdl 3 crates old
21/125	-13 = 23 1/2				-1 1/2 = 8 1/2							
31/125	-18 = 7 1/2	+ 15		-1 1/2 = 32						+ 250 = 277		
41/125	-13 = 58 1/2				160 = 68 1/2	+ 72 = 86					36 Bdl	
51/125				-3 = 29	-2 1/2 = 66	-5 = 81						
61/125						-8 = 73						
71/125									SIR		-15 = 21	-16 = 44
81/125	-5 1/2 = 53				-8 = 58				150/2		-5 = 16	-16 = 28
91/125	-15 1/2 = 37 1/2				-8 = 50				60 Bdl			-12 = 16
101/125	-10 = 27 1/2				-12 = 38							-8 = 8
111/125		-14 1/2 = 45 1/2			-6 1/2 = 31 1/2	8 1/2 = 69 1/2						
131/125	-7 = 20 1/2	10 = 35 1/2			-7 = 24 1/2							
141/125		-8 1/2 = 27			-3 = 26	-8 1/2 = 16	-5 = 64 1/2					
151/125		-9 = 18			-5 = 21	-11 = 5	-1 = 63 1/2					-1 = 15
161/125		-10 = 8			-5 = 16							
171/125	-10 = 19 1/2				-10 = 6		-2 1/2 = 61		-6 1/2 = 53 1/2			
181/125	+ 60 = (31/25)				-5 = 11		-5 = 56		-4 = 49 1/2			
	124 = 5 Bdl						-5 = 56		-8 1/2 = 41			
201/125					+ 8 = (10/125)	+ 72 = 128						
211/125							-17 1/2 = 110 1/2		-10 1/2 = 30 1/2			
221/125	-5 = 113 1/2				-1 = Mill		-14 = 96 1/2		-9 = 21 1/2			
231/125	-4 1/2 = 115						-7 1/2 = 89		-1 1/2 = 20			155 Mill
241/125	-5 = 110						-17 1/2 = 71 1/2					
251/125	-9 1/2 = 100 1/2						-6 1/2 = 1 1/2		-2 1/2 = 35 1/2			
271/125	-12 = 88 1/2						-1 1/2 = Mill		-1 1/2 = 18 1/2			
281/125	-16 1/2 = 72						-5 = 66 1/2		-5 1/2 = 13			
291/125	-14 = 58						-5 1/2 = 61					
301/125	-6 1/2 = 51 1/2						-1 1/2 = 59 1/2		-4 1/2 = 8 1/2			
311/125	-4 1/2 = 47	-5 = 3							+ 407.70			
	2 km = 45						9 = 50 1/2		= 497.00			
							-5 = 45 1/2		-50 = 444			
									-50 = 394			

FOR KOMAL TEXTILES

J. K. K. K.
PROP.

152
172

49
1

2700-5

11-2 1/2

OP	BIB120/2	BIB130/2	MT120/2	SVTK120/2	SRI Sapat	SVTS150/2	Second BIB	180/2	225/5	300/5	Poly 120/2	Notes
OP	45 Bd4	6 Bd4	3 Bd4	45 1/2	8 1/2 Bd4	5	24 Bd4	3 1/2	394 kg	277 kg	10 Bd4	18/2/24 (95% 112/24) Sakariya Rajan 120/2 - 10
1/2/25	-1 1/2 = 43 1/2	-5 = 1	-	-7 1/2 = 38	-3 = 5 1/2	-	SR-120/2 870g	-2 1/2 = 1	-50 = 344	-	-	100/2 Bright = 10+1 = 11 Bd4
3/2/25	-1 1/2 = 42	-	15 1/2	-	-5 1/2 = 11 1/2	-	10 Bd4	-	-20 = 324	-10 = 267	-	2/62 Grey = 299.5m
4/2/25	-7 = 35	-	+35 = 360	-	✓	-	-	-	-10 = 314	-15 = 252	-	Polyester Com (22) = 32kg
5/2/25	-3 = 32	-	-45 = 3208	-8 1/2 = 34 1/2	-	-	-	-	-10 = 304	-15 = 237	-	12/36 Cotton = 4 Bd4
6/2/25	-3 = 29	-	-370 = 286	-8 = 26 1/2	-	-	-	-	-36 = 268	-15 = 222	-	✓ BIB 120/2/12 filament - 10 Bd4
7/2/25	-1 1/2 = 27 1/2	-	-	-7 1/2 = 19	-	-	-	-	-20 = 248	-	-	
8/2/25	-	-	-	-12 1/2 = 6 1/2	-	-	-	-	-10 = 238	-	-	
10/2/25	-15 1/2 = 12	-	-12.6 = 273.4	-4 = 2 1/2	-	-	-	-	-	-	-	
11/2/25	-3 = 9	-	-25 = 240.2	-	-	-	-	-	-	-	-	
12/2/25	-4 1/2 = 4 1/2	-	-	-2 = 1/2	72 Bd4	-	-	-	-	-	-	4 = 6
13/2/25	-1 1/2 = 3	-	-	-	-15 1/2 = 56 1/2	-	-	-	-	-	-	4 = 2.00
14/2/25	-	-	-	-	-22 = 34 1/2	-	-	-	-20 = 218	-10 = 212	-	
15/2/25	-	-	-	-	-19 1/2 = 15	-	-	-	-20 = 198	-	-	
17/2/25	-	-	-	-	-7 = 8	-	-	-	-	-50 = 162	-	
18/2/25	+6 Bd4	+56 = 57	-25 = 2232	+84 = 0 1/2	-4 1/2 = 3 1/2	40 Bd4	-	-	-30 = 168 kg	-	-	
19/2/25	-	-	-	-15 1/2 = 69	-	-	-	-	-	-10 = 152	-	
20/2/25	-	-	-	-18 1/2 = 52 1/2	-	-	-	-	-	-25 = 127	-	
21/2/25	-	-5 = 52	-126 = 2106	-6 1/2 = 46 1/2	-3 1/2 = 11 1/2	-	-	-	-20 = 148	-	-	
22/2/25	-	-	-7.5 = 2031	-	✓	-	-	-	-50 = 98	-	-	
24/2/25	-	-	-10 = 1931	-6 1/2 = 39 1/2	-	-	-	-	-25 = 73	-	-	
25/2/25	-	-	-12.5 = 1806	-1 1/2 = 38	-	-	-	-	-	-	-	
26/2/25	-	-9 = 43	-25.1 = 155.5	-3 = 35	-	-	-	-	-25 = 48	-	-	
27/2/25	-5 = 1	-10 = 33	-25 = 130.5	-1 1/2 = 33 1/2	-	-	-	-	-	-	-	
28/2/25	-	-5 = 28	-12.5 = 118	-5 = 28 1/2	-	-	-	-	-	-	-	

FOR KOMAL TEXTILES
Jed Komal Textiles
 PROP.

March-2025

DP	MT12d2	SVTK 12d2	SVTS 12d2	300s	BIB Secant	BIB 15d2	SVT 180d2	225/s	12d2 Poly	Tritatin Sakamiya SRT 15d2	Kohinoor Sakamiya SRK 12d2	DATE
DP	118 kg	28½	20 Bd	127 kg	21½ Bd	1	1	48 kg	72 + 2 (Bd)	10	12	(18/3/25) 24/3/25 Sakamiya Royan 12d2 - Small Hank - 10 Bd
1/3/25	-	-10 = 18½	-12 = 8	-	-	-	-	-	-16 = 56	-	-	10d2 BRT = 10+1 = 11 Bd
2/3/25	-	-10 = 8½	-4½ = 3½	-	-	-	-	-5 = 23	-16 = 40	+½ = 58½	-	2/62 Curry = 299.50
4/3/25	-	-5 = 3½	-	-	-	-	-	-5 = 18	-16 = 24	-4½ = 54	-5 = 7	10d2 Polyester Com (22) = 32 kg
11/3/25	-	+48 = 51½	+12 = 24	-	-	-	-	-5 = 13	-	-7 = 47	-	1d36 Cotton = 4 Bd
6/3/25	-	-5 = 46½	+24 = 24	SVTB 15d2	-	-	-	-	-	-8 = 39	-	
7/3/25	-	-2½ = 44	-	40 Bd	-	-	-	-	-	-	-	
8/3/25	-7.500 = 10.5	-2½ = 41½	✓	-	+60 = 61	-	-	-5 = 8 + 26	25 = 28	-3½ = 35½	-	• BIB 12d2 2/12 Filament = 108 Bd
10/3/25	-	-9 = 32½	-	-	-	-	-	104	-	-	-	• SVTB 15d2 24 Bd
11/3/25	-25 = 85.5	-5 = 27½	-	-	-	-	-	-10 = 94	-10 = 13	-3 = 32½	-	• SVTB 15d2 -5 = 21/3/25 (S)
12/3/25	-	-	-	-	-	-	-	-5 = 89	-	-9½ = 23	-	
13/3/25	-	-	-	-	-	-	-	-1½ = 87½	-10 = 6 (16)	-8 = 16	-11½ = 11½	-
13/3/25	20 = 35.5	-10 = 17½	✓	-	✓	✓	✓	-3 = 84½	✓	✓	✓	-2½ = 4½
15/3/25	-7.50 = 58.0	-	-	-1½ = 47	-	-	-	-	-	-6½ = 5	-2½ = 2	
17/3/25	-	-5 = 12½	-	-5½ = 41½	-2 = 59	-	-	-	-	-5 = Mill	-	
18/3/25	-	-5 = 7½	-1½ = 22½	-4 = 37½	-4 = 55	✓	✓	-4 = 80½	-	✓	✓	
19/3/25	-12.50 = 45.5	7.5 = Mill	-10 = 12½	-	-	-	-	-3 = 77½	-	-	-	
20/3/25	-12.500 = 33	✓	7½ = 5	+7½ = 30	-	-	-	-4½ = 73	-	-	-	
21/3/25	-	-	-	-7½ = 22½	-5 = 50	-	-	-14½ = 58.5	-	-	-	
22/3/25	-12.60 = 28.4	-	-	-	-7½ = 42½	-	-	-9½ = 49	-	-	-	FOR KOMAL TEXTILES
24/3/25	-	-	-	-1½ = 21	-3 = 39½	-	-	-5 = 44	-8 = 84.6	-	-	Gen Kanta PROP.
25/3/25	-	-	-	-5 = 16	-4½ = 35	-	-	-10 = 34	-	-	-	
26/3/25	-	-	-5 = Mill	-	-4½ = 30½	-	-	-7½ = 26½	-	-	-	
27/3/25	-	-	-	-1½ = 14½	-1½ = 29	-	-	-15 = 11½	-	-	-	
28/3/25	-	-	✓	-5 = 9½	-3 = 26	-	-	-	-	-	-	
29/3/25	-	-	-	-5 = 4½	-3 = 23	-	-	-10 = 1½	10	-	-	
31/3/25	-	-	-	-2½ = 2	-1½ = 10½	-	-	4 (47)	-	-	-	
			✓		+24 (39.5)			45½ =				

OP	MT120/2 18.4 kg	SYB 150/2 2 Bdl	BIB120/2 Second 21 1/2 Bdl	BIB150/2 35 1/2	BIB 130 45 1/2	DATE 10/4/25	Poly 104 Bdl	Kohinoor SRK 120/2 2 Bdl	BIB120/2 60 Bdl	SSPL 150/2	LC120/2	200S 127 kg	DATE
1/4/25	-	-	-	-3 1/2 = 32	-12 = 33 1/2	-	+2010	-	-	-	-	-	12 Filament - 5 Bdl
2/4/25	-	2 = Mill	-	20 = 212	4 = 29 1/2	-	-	-	-	-	-	-	51 gm 15/4/25 Mill
3/4/25	-	-	-	10 1/2 = 25 1/2	10 = 36	-	-	-	-	-	-	-	-
4/4/25	-	-	-	14 1/2 = 23	12 1/2 = 20 1/2	-	-	-	-	-	-	-	-
5/4/25	-	-	-	5 = 18	14 = 29 1/2	-	-	-	8 = 52	-	-	-	-
7/4/25	-	-	-	5 1/2 = 13 1/2	12 = 17 1/2	-	-	-	5 = 47 1/2	-	-	-	-
8/4/25	-	-	-	9 = 4	5 = 12	-	-	-	12 = 35	-	-	-	-
9/4/25	-	-	-	-	5 = 7	-	-	-	7 = 28	-	-	-	-
10/4/25	-	-	-	3 = 1	4 = 3	-	-	-	-	-	-	-	-
11/4/25	-	-	-	-	2 1/2 = 1 1/2	-	-	-	8 = 20	84 Bdl	80 Bdl	-	-
12/4/25	-	-	-	-	-	-	-	-	-	-	-	-	-
14/4/25	-12 1/2 = 5 1/2	-	2 1/2 = 19	+40 = 49	+40 = 40 1/2	-	BIB 180/2	-	2 1/2 = 17 1/2	10 1/2 = 73 1/2	7 1/2 = 72 1/2	-	-
15/4/25	-	-	-	-	-	-	48 Bdl	-	-	17 = 56 1/2	5 = 67 1/2	-	-
16/4/25	-	-	-	2 1/2 = 46 1/2	-	-	-	-	-	10 1/2 = 46	7 1/2 = 60	-	-
17/4/25	-	-	-	10 = 36 1/2	2 1/2 = 46 1/2	-	-	-	4 1/2 = 41 1/2	-	-	-	-
18/4/25	5 kg = 30 1/2	-	-	10 = 24 1/2	-	-	-	-	2 1/2 = 15	5 1/2 = 36 1/2	5 = 55	-	-
19/4/25	-	-	-	2 1/2 = 44	-	-	-	-	-	14 1/2 = 28 1/2	2 1/2 = 52 1/2	-	-
20/4/25	-	-	-	-	-	-	-	-	-	-	-	-	-
21/4/25	-	-	-	-	6 1/2 = 39 1/2	-	-	-	-	-	-	-	-
22/4/25	-	-	-	-	5 = 32 1/2	12 = 92	-	-	3 = 12	-	10 = 42 1/2	-	-
23/4/25	-	-	-	-	-	8 = 84	-	-	-	3 = 18 1/2	5 = 37 1/2	-	-
24/4/25	-	-	-	4 1/2 = 22	-	16 = 68	-	-	-	1 1/2 = 17	5 = 32 1/2	-	-
25/4/25	-	-	-	6 1/2 = 25 1/2	10 = 22 1/2	-	-	-	5 BDK	-	5 = 27 1/2	-25 = 102	-
26/4/25	-	-	-	4 1/2 = 14 1/2	-	-	-	-	1 1/2 = 10 1/2	-	-	-25 = 77	225S 1 Bdl + 100
28/4/25	-	-	-	7 = 14	-	-	-	-	15 1/2 = 55 1/2	5 = 12	7 1/2 = 20	-	11 Bdl
28/4/25	-	-	-	1 1/2 = 2 1/2	-	2 1/2 = 14 1/2	-	-	5 = 50 1/2	5 = 7	10 = 10	-	225 - 4 = 7
20/4/25	-	-	-	-	-	-	-	-	1 1/2 = 5 1/2	-	10 = 10	-	-
	-	-	-	-	5 = 17 1/2	-	-	-	-	-	5 = 5	-	-
	-	-	-	-	-	-	-	-	10 = 40 1/2	3 = 2 1/2	-	-25 = 52	-
319 gm	Mill	19	2 1/2	17 1/2	45 1/2	46	40 1/2	2 1/2	5	51 kg	-	-	-

FOR KOMAL TEXTILES
 S. V. K. M. S.
 PROP.

DAY WISE PRODUCTION

3625

Date.....

4/11/24	✓ 203	SYT 41801698	25	HM	
	✓ 25D	SYT 41801699	25	HM	180/2-15
	✓ 42D	SYT 41801700	12.420	HM	150/2-3
	✓ 396	SYT 41801701	12.520	HM	18
	✓ 291	BIB 41501702	7.500	HM	
	✓ 194DD	BIB 41501703	7.500	HM	
5/11/24	✓ 25	SYTS 41501704	25	TR	
	✓ 25	CLR 61201705	25	K	CLR Champ
	✓ 60	SYTS 41501706	12.520	TR	
	✓ 5	SYTS 41501707	12.480	TR	120/2-5
	✓ 18	SYTS 41501708	7.480	TR	150/2-19½
	✓ 129	SYTS 41501709	7.520	TR	24½
	✓ 191	SYTS 41501710	7.600	TR	
	✓ 508	SYTS 41501711	25	TR	
6/11/24	✓ 25	CLR 61201712	25	K	CLR Champ
	✓ SS-08D	SYTS 41501713	25	TR	
	✓ 11	SYTS 41501714	12.440	TR	120/2-5
	✓ 238.LM	BIB 41501715	7.520	TR	150/2-13½
	✓ 55.LLL	BIB 41501716	7.540	TR	18½
	✓ 55.LLL	BIB 41501717	7.480	TR	
	✓ 139.C	BIB 41501718	7.560	HM	
7/11/24	✓ H-26	CLR 61301719	25	K	CLR Hazalin
	✓ 53	CLR 61201720	25	K+SM	100% CLR Champ
	✓ 110D	BIB(S) 61201721	12.560	SM	120/2-12½
	✓ 394.M	SYT 41801722	12.300	HM	180/2-2½
	✓ 215	BIB 41501723	7.480	HM	150/2-4½
	✓ 1147	BIB 41501724	7.500	HM	19½
	✓ 49	BIB 41501725	7.520	TR	

8/11/24	✓ 70	CLR 61301726	25	SS	CLR Champ
	✓ 714D	SYT 41801727	12.400	HM	130/2-5
	✓ 852D	SYT 41801728	12.700	HM	180/2-5
	✓ 47K	BIB 41501729	7.580	HM	150/2-4½
	✓ 470K	BIB 41501730	7.420	HM	14½
	✓ 247D	BIB 41501731	7.500	HM	
9/11/24	✓ 202	BIB(S) 61201732	12.400	SM	
	✓ 242D	CLR 61301733	12.500	SS	120/2-5
	✓ 178.L	BIB 41501734	12.460	TR/HM	150/2-7
	✓ 138.C	BIB 41501735	7.540	HM	300/5-5
	✓ 108.LM	BIB 41501736	7.520	HM	17
	✓ 162.LL	BIB 41501737	7.500	HM	
	✓ 527	30001738	25		
11/11/24	✓ 170DD	CLR 61301739	12.500	SS	CLR Champ
	✓ 394DD	SYT 41801740	12.460	HM	130/2-2½
	✓ 163.LL	BIB 41501741	7.500	HM	150/2-2½
	✓ 132.LM	BIB 41501742	7.500	HM	180/2-2½
	✓ 159	BIB 41501743	7.520	HM	9½
12/11/24	✓ 90	SYT 41801744	12.480	HM	180/2-5
	✓ 395.M	SYT 41801745	12.460	HM	150/2-4½
	✓ 249	BIB 41501746	7.520	HM	300/5-5
	✓ 251	BIB 41501747	7.460	HM	14½
	✓ 252	BIB 41501748	7.520	HM	
	✓ 573	30001749	25		
13/11/24	✓ 90R	SYT 41801750	12.480	HM	
	✓ 714K	SYT 41801751	12.520	HM	180/2-5
	✓ 323	SYTS 41501752	7.420	HM	150/2-4½
	✓ 245D	SYTS 41501753	7.600	HM	225/5-4
	✓ 168	SYTS 41501754	7.520	HM	13½
	✓ 50	22501755	10.00	Talks	
	✓ 144	22501756	10.00	Talks	

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FOR KOBAL SYSTEMS
 PROP.

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					Date			
14/11/24	✓ 103	BIB41501757	12.400	HM				
	✓ 104	BIB41501758	12.600	HM	150/2-9 $\frac{1}{2}$			
	✓ 160	SYTS41501759	7.500	HM	300/5-10			
	✓ 170-L	BIB41501760	7.460	HM	19 $\frac{1}{2}$			
	✓ 248-L	BIB41501761	7.520	HM				
	✓ 531	30001762	25					
	✓ 565	30001763	25					
15/11/24	✓ 13	CLR61301764	25	K	CLR Mannabrey			
	✓ 17	SYTS41501765	12.460	HM				
	✓ 17D	SYTS41501766	12.560	HM	130/2-5			
	✓ 71-LL	BIB41501767	7.420	HM	150/2-9 $\frac{1}{2}$			
	✓ 226-L	BIB41501768	7.460	HM	14 $\frac{1}{2}$			
	✓ 91-LL	BIB41501769	7.460	HM				
16/11/24	✓ 13	CLR61301770	25	K				
	✓ 32-LL	BIB41501771	12.560	HM	130/2-5			
	✓ 23-m	BIB41501772	12.400	HM	150/2-12			
	✓ 47P	BIB41501773	12.600	HM	17			
	✓ 404-S	BIB41501774	7.500	HM				
	✓ 402	SYTS41501775	7.480	HM				
	✓ 610D	SYTS41501776	7.520	HM				
18/11/24	✓ 61D	SYTK61201777	25	K				
	✓ 203	SYTK61201778	25	SS	120/2-15			
	✓ 62D	SYTK61201779	12.500	Packet	150/2-3			
	✓ 72P	SYTK61201780	12.500	Packet	18			
	✓ 230	SYTS41501781	7.500	HM				
	✓ 233	SYTS41501782	7.440	HM				

					Date			
19/11/24	✓ 136-L	SYTK61201783	25	SS	120/2-5			
	✓ 91	BIB41501784	12.500	HM	150/2-34			
	✓ 92	BIB41501785	12.500	HM	11 $\frac{1}{2}$			
	✓ 401	SYTS41501786	7.400	HM				
20/11/24	✓ 136-LL	SYTK61201787	25	SS				
	✓ 93	BIB41501788	12.600	HM	120/2-5			
	✓ 145-S	SYTS41501789	12.400	HM	150/2-8			
	✓ 390	BIB41501790	7.460	HM	13			
	✓ 228	BIB41501791	7.400	HM				
21/11/24	✓ 25	CLR61301792	25	K	CLR Champ			
	✓ 25	CLR61301793	25	K	120/2-10			
	✓ 47DD	BIB41501794	12.600	HM	150/2-8			
	✓ 327	SYTS41501795	12.400	HM	18			
	✓ 391	BIB41501796	7.440	HM				
	✓ 222DD	SYTS41501797	7.600	HM				
22/11/24	✓ 25	SYTK61201798	25	SS				
	✓ 25	SYTK61201799	25	SS	120/2-19 $\frac{1}{2}$			
	✓ 71-L	SYTS61201800	12.500	SS	150/2-2 $\frac{1}{2}$			
	✓ 273-L	SYTS61201801	12.400	SS	225/5-7			
	✓ T.313-L	SYTS41501802	12.500	HM	29			
	✓ 145	SYTS61201803	7.500	SS				
	✓ 100D	SYTS61201804	7.500	SS				
	✓ 327	CLR61201805	7.320	SS				
	✓ W	CL 22501806	25	Telly Super				
	✓ Sample	22501807	10.00					

FOR KONA TEXTILES

S. K. S.

PROP.

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Date.....

23/11/24	✓ 203	SYTK 61201808	25	SS	
SYEL	✓ 25D	CLR 61301809	25	SS	CLR - Coral cib mint leaf 120/2 - 22
	✓ 39SD	CLR 61301810	12.500	SS	
SYEL	✓ 147	CLR 61301811	12.520	SS	150/2 - 2
	✓ 37	SYTS 61201812	7.400	SS	225/3 - 2
	✓ 38	SYTS 61201813	7.600	SS	26
	✓ 30	SYTS 61201814	7.400	SS	
	✓ 55-LLL	SYTS 61201815	12.500	SS	
W	✓ 55-LLL	BIB 41501816	10.00	HM	
	✓ Sample (2)	225 01817	10.00		
125/11/24	✓ 12	SYTS 61201818	25	SS	
	✓ 533	CLR 61301819	25	K	CLR Azalia
	✓ 133	SYTS 61201820	12.600	SS	
	✓ 140	SYTS 61201821	12.440	SS	120/2 - 17 1/2
	✓ 137	SYTS 61201822	12.600	SS	150/2 - 4 1/2
W	✓ 767	BIB 41501823	7.560	HM	22
W	✓ 148DM	SYTS 41501824	7.500	HM	
W	✓ 167	SYTS 41501825	7.460	HM	
26/11/24	✓ 13	SYTS 61201826	25	SS	
	✓ 132-L	SYTS 61201827	12.800	SS	120/2 - 10
	✓ 132	SYTS 61201828	12.400	SS	150/2 - 4 1/2
	✓ 189	SYT 41801829	12.500	HM	180/2 - 2 1/2
2147	✓ 1147B	BIB 41501830	7.400	HM	225/3 - 4
W	✓ 51	BIB 41501831	7.600	HM	21
	✓ 100-L	SYTS 41501832	7.400	HM	
	✓ 49	22501833	10.00		
	✓ 50	22501834	10.00		

27/11/24	✓ 13	CLR 61301835	25	K	CLR 61301835
	✓ 13D	SYTS 61201836	25	SS	120/2 - 12 1/2
	✓ 233	SYTS 61201837	12.600	SS	150/2 - 4 1/2
	✓ 17DDD	SYT 41801838	12.500	HM	180/2 - 2 1/2
	✓ 1118	SYTS 41501839	7.440	HM	300/3 - 5
	✓ 1119	SYTS 41501840	7.580	HM	24 1/2
W	✓ 403	SYTS 41501841	7.600	HM	
	✓ 512	30001842	25		

28/11/24	✓ 313D	SYT 41801843	25	HM	
	✓ 202	SYTK 61201844	25	SS	
	✓ 17D	SYTS 61201845	12.420	SS	120/2 - 7 1/2
	✓ 17DD	SYTS 41501846	12.500	HM	180/2 - 7
	✓ 85	BIB 41501847	7.400	HM	180/2 - 5
W	✓ 67-L	BIB 41501848	7.440	HM	225/3 = 2
W	✓ 184	BIB 41501849	7.540	HM	21 1/2
	✓ 56	22501850	10.00		

29/11/24	✓ 203D	SYTS 41501851	25	HM	
	✓ T-203	SYTS 41501852	25	HM	150/2 - 15 1/2
	✓ 201.m	SYTS 41501853	12.400	HM	180/2 - 5
	✓ 332-DDS	SYT 41801854	12.500	HM	300/3 - 10
	✓ 42	SYT 41801855	12.420	HM	30 1/2
250	✓ 215	SYTS 41501856	7.600	HM	Black on 12/4/25
	✓ 350	SYTS 41501857	7.600	HM	
	✓ 203	30001858	25		
	✓ 25	30001859	25		

FOR KOMAL TEXTILES

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PROP

		Date.....	
30/11/24 ✓	N.26	SYTK 61201860	25 SS
✓	25	SYTK 61201861	25 SS
✓	36D	SYGL 61301862	12.540 SS
✓	333	SYT 41801863	12.580 HM
✓	245K	SYT 41801864	12.440 HM
✓	185	SYTS 41501865	7.520 HM
✓	180	SYTS 41501866	7.440 HM
✓	13	30001867	25
✓	11	30001868	25
<u>November 2024</u>			
120/2-	186.5	Bdl	
150/2-	165.5	Bdl	
180/2-	55.0	Bdl	
300/5-	40.0	Bdl	
225/5-	19.0	Bdl	
	466.0	Bdl	

120/2 - 125

150/2 - 3

180/2 - 5

300/5 - 10

305

~~466.0 Bdl~~

DAY WISE PRODUCTION

3629

Date						
2/12/24	✓ 62	SYTK61201869	25	SS		
	✓ 13	SYCL61301870	25	K	Marine Grey	
	✓ 26L	SYCL61301871	12.600	SS	Retal	
	✓ 23M	SYTS61201872	12.440	SS	120/2-15	
	✓ 75LL	BIB41501873	7.540	HM	150/2-4 $\frac{1}{2}$	
	✓ 244	BIB41501874	7.500	HM	19 $\frac{1}{2}$	
	✓ 532LL	BIB41501875	7.460	HM		
3/12/24	✓ 13	SYCL61301876	25	K	Marine Grey	
	✓ 13	SYCL61301877	25	K		
	✓ 360M	SYTS41501878	12.460	HM		
	✓ 342	SYTS41501879	12.500	HM		
	✓ 147DD	SYCL61301880	12.500	SS	Retal	
	✓ 240L	SYTS41501881	7.540	HM	130/2-12 $\frac{1}{2}$	
	✓ 240	SYTS41501882	7.500	HM	150/2-8	
	✓ 34	22501883	25		225/5-10	
	✓ 60	22501884	25		30 $\frac{1}{2}$	
4/12/24	✓ 13	SYCL61301885	25	K	Marine Grey	
	✓ 13	SYCL61301886	25	K		
	✓ 768	SYT41801887	12.540	HM		
	✓ 768D	SYT41801888	12.500	HM	130/2-10	
	✓ 32L	BIB41501889	12.500	HM	180/2-5	
	✓ 143M	SYTS41501890	7.600	HM	150/2-7	
	✓ 144M	SYTS41501891	7.400	HM	225/5-5	
	✓ 35D	SYTS41501892	7.460	HM	27	
	✓ Black	22501893	25			
5/12/24	✓ 57R	SYTS41501894	25	HM		
	✓ 147DD	SYT41801895	12.600	HM		
	✓ 27	SYT41801896	12.400	HM	150/2-9 $\frac{1}{2}$	
	✓ 138M	SYTS41501897	7.540	HM	180/2-5	FILES
	✓ 142K	SYTS41501898	7.520	HM	14 $\frac{1}{2}$	
	✓ 141	SYTS41501899	7.460	HM		

Date						
3/12/24	✓ 203	SYTK61201900	25	SS		
	✓ N.26	SYCL61301901	25	K		37
	✓ 132LL	SYTK61201902	12.440	SS		120/2-15
	✓ 165	SYTK61201903	12.580	SS		150/2-4 $\frac{1}{2}$
	✓ 200	SYTS41501904	7.500	HM		13 $\frac{1}{2}$
	✓ 242	SYTS41501905	7.520	HM		
	✓ 224	SYTS41501906	7.480	HM		
7/12/24	✓ 70DD	SYCL61301907	25	SS		CLR Green Violet
	✓ 27	SYCL61301908	12.500	K		CLR Blue Violet
	✓ 11DM	SYTS41501909	12.520	HM		130/2-7 $\frac{1}{2}$
	✓ 38	SYTS41501910	10.00	HM		17
	✓ 349	BIB41501911	10.00	HM		
	✓ 89M	SYTS41501912	7.500	HM		
	✓ 46	SYTS41501913	7.480	HM		
9/12/24	✓ 25	SYCL61301914	25	K		CLR Coral
	✓ 25	SYCL61301915	25	K		CLR Coral
	✓ 395D	SYCL61301916	12.500	SS		CLR Mint Leaf
	✓ 90D	SYCL61301917	12.500	SS		CLR Mint Leaf
	✓ 422D	SYTS41501918	7.440	HM		
	✓ 423	SYTS41501919	7.460	HM		130/2-15
	✓ 848	SYTS41501920	10.00	HM		150/2-7
	✓ 103L	SYTS41501921	10.00	HM		22
10/12/24	✓ 36LL	SYTK61201922	25	SS		
	✓ 60	SYTK61201923	25	SS		
	✓ 27DD	SYCL61301924	12.500	SS		CLR Copperstone
	✓ 19	SYTK61201925	12.520	SS/K		
	✓ 20	SYTK61201926	12.460	Y Cone		120/2-22 $\frac{1}{2}$
	✓ 313LL	SYTS41501927	7.450	HM		150/2-4 $\frac{1}{2}$
	✓ 313L	SYTS41501928	7.500	HM		27
	✓ 313DD	SYTS41501929	7.500	HM		
	✓ 513	SYTK61201930	25	K		

PROF

Date

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Date

11/12/24	✓ 61D	SYTK 61201931	25	K	
	✓ 203	SYTK 61201932	25	K	
	✓ 142	SYTK 61201933	12:500	SS	
	✓ 292	SYTK 61201934	12:540	SS	120/2 - 22 1/2
	✓ 201	SYTK 61201935	12:580	SS	150/2 - 2
	✓ 142D	SYTK 61201936	7:500	SS	24 1/2
	✓ 1004	SYTK 61201937	7:460	SS	
	✓ 30	SYTK 61201938	7:420	Y Cone	Hank variation 52 on 301st 24
	✓ 55	SYTK 61201939	10:00	SS	281 on 181st 24
	✓ T-134D	SYTS 41501940	10:00	HM	
12/12/24	✓ 27D	SYCL 61301941	25	SS	CLR Copper tone
	✓ 53	SYTK 61201942	25	SS	
	✓ 81	SYTK 61201943	12:520	SS	
	✓ 162	SYTK 61201944	12:400	SS	120/2 - 22
	✓ 11DD	SYTK 61201945	12:580	SS	150/2 - 4
	✓ 178-L	SYTK 61201946	7:580	SS	26
	✓ 166	SYTK 61201947	7:600	SS	
	✓ 156	SYTK 61201948	7:460	SS	
	✓ 163	BIB 41501949	10:00	TR	
	✓ 127	BIB 41501950	10:00	TR	
13/12/24	✓ W	BIB 41501951	25	HM	
	✓ W	BIB 41501952	25	HM	
	✓ W	BIBS 61201953	25	K	(A)
	✓ 11D	SYTK 61201954	12:560	SS	
	✓ 53	SYCL 61301955	12:500	K	CLR Ultraviolet
	✓ 18-L	SYTK 61201956	12:480	SS	120/2 - 12 1/2
	✓ 67	BIB 41501957	7:500	TR	150/2 - 23
	✓ 65	BIB 41501958	7:580	TR	35 1/2
	✓ 508	SYTS 41501958	25	TR	SMALL TR X TILES
	✓ 529	SYTS 41501960	25	TR	PROP.

14/12/24	✓ W	BIBS 61201961	25	K	38 (B)
	✓ W	MT 61201962	25	Y Cone	
	✓ 136-LM	MT 61201963	25	Y Cone	
	✓ 84	SYT 41801964	12:600	HM	120/2 - 17 1/2
	✓ 95	SYT 41801965	12:500	HM	180/2 - 5
	✓ 18-L	SYTK 61201966	12:560	SS	150/2 - 14 1/2
	✓ 32-L	BIB 41501967	7:400	TR	37
	✓ 14-L	BIB 41501968	7:600	TR	
	✓ 360	SYTS 41501969	7:400	TR	
	✓ 537	SYTS 41501970	25	TR	
	✓ 703	SYTS 41501971	25	TR	
16/12/24	✓ 157M	MT 61201972	25	Y Cone	
	✓ A-26	SYTK 61201973	25	SS	
	✓ 313LS	SYT 41801974	12:260	HM	120/2 - 10
	✓ 395	SYT 41801975	12:460	HM	150/2 - 8
	✓ 22M	BIB 41501976	7:460	TR	180/2 - 5
	✓ 184DM	BIB 41501977	7:560	HM	23
	✓ 538	SYTS 41501978	25	TR	
17/12/24	✓ 203	SYTS 41501979	25	TR	
	✓ 25N	SYTS 41501980	12:460	TR	
	✓ 98	SYTS 41501981	10:00	TR	150/2 - 14 1/2
	✓ 201	SYTS 41501982	10:00	TR	
	✓ 112	BIB 41501983	7:600	TR	
	✓ T-223DD	SYTS 41501984	7:420	HM	
18/12/24	✓ 05	SYTK 61201985	25	SS	
	✓ 147D	SYTS 41501986	12:500	TR/SS/HM	light cut
	✓ 44M	SYTS 41501987	10:00	TR	120/2 - 5
	✓ 231(RID)	SYTS 41501940	10:00	HM	150/2 - 11
	✓ 152D	SYTS 41501988	7:500	HM	(light cut) 16
	✓ 16M	SYTS 41501989	7:500	HM	
	✓ 175D(RID)	SYCL 41501570	7:500	HM	

19/12/24	✓ 57R	BIB41501990	25	HM		
✓ 60	57R	BIB41501991	25	HM		
✓ 60	60	SYTK61201992	12.580	SS		
✓ 60	60	BIBS61201992A	12.360	SM		
✓ 69	69	SYTK61201993	12.240	SS	150/2-13	
✓ 62DD	62DD	SYTK61201994	5.00	SS	120/2-14	
✓ 62DD	62DD	BIBS61201994A	7.440	SM		27
✓ 17	17	SYTK61201995	5.00	K		
✓ 17	17	BIBS61201995A	7.500	SM		
✓ 20	20	MT61201996	7.440	Y Com		
✓ 294D	294D	SYTS41501997	7.440	HM		
✓ 160D	160D	SYTS41501998	7.580	HM		
20/12/24	✓ 61	SYTK61201999	17.440	K/SS		
✓ 61	61	BIBS61201999A	7.600	SM		
✓ 13	13	SYTK61202000	12.560	SS	120/2-12½	
✓ 13	13	BIBS61202000A	12.600	SM	180/2-2½	
✓ 72DD	72DD	SYTK61202001	5.00	K	150/2-3	
✓ 72DD	72DD	BIBS61202001A	7.360	SM		18
✓ 16	16	SYT41802002	12.380	HM		
✓ 71	71	BIB41502003	7.540	HM		
✓ K222DD	K222DD	BIB41502004	7.500	HM		
21/12/24	✓ 12	SYTK61202005	12.440	SS		
✓ 12	12	BIBS61202005A	12.420	SM		
✓ 203	203	SYTK61202006	12.560	SS	120/2-10	
✓ 203	203	BIBS61202006A	12.700	SM	180/2-5	
✓ 713	713	SYT41802007	12.560	HM	150/2-4½	
✓ 714D	714D	SYT41802008	12.340	HM		19½
✓ 10M	10M	SYTS41502009	7.460	HM		
✓ 393	393	SYTS41502010	7.500	HM		
✓ 393M	393M	SYTS41502011	7.560	HM		

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23/12/24	✓ 762DD	SYTS41502012	25	HM		
✓ 394	394	SYTK61202013	12.400	SS		
(30M)	✓ 1147D	SYTS41502014	10.00	HM	120/2-6	
✓ 73L	73L	SYTK61202015	10.00	SS	150/2-8½	
✓ 227	227	SYTK61202016	7.500	SS		14½
✓ 229DD	229DD	SYTS41502017	7.600	HM		Two Colour Hank & Variation
24/12/24	✓ 70DDD	SYTS41502018	25	HM		
✓ 105	105	SYTS41502019	12.400	HM		
✓ 7134D	7134D	SYTS41502020	7.600	HM	150/2-13	
✓ 28	28	BIB41502021	10.00	HM		
✓ 165M	165M	BIB41502022	10.00	HM		Shaded SYTS 150/2-2700 SYTK 120/2-11 SYTS 150/2-35M BIB 150/2-150 BIB 175
25/12/24	✓ 87R	BIB41502023	25	HM	120/2-13	
✓ 57R	57R	BIB41502024	25	HM	150/2-12½	
✓ 136	136	SYTK61202025	12.400	SS		25½
✓ 242DD	242DD	SYCL61202026	12.520	SS		CLR Petal
✓ 21	21	SYTS41502027	12.500	HM		
✓ 195	195	SYCL61202028	7.500	SS		CLR Petal
✓ 212	212	SYCL61202029	7.520	SS		CLR Petal
✓ 25	25	SRK61202030	25	Tally		M140 Dull
26/12/24	✓ 27DD	BIB41502031	25	HM		
✓ 270DD	270DD	SYCL61302032	25	SS		CLR Copperstone
✓ M26	M26	SYTS41502033	12.540	HM	120/2-9½	
✓ 52Nm	52Nm	BIB41502034	12.580	HM	150/2-12½	
✓ 161	161	SYCL41502035	12.520	HM		CLR Wavy 22
✓ 110	110	SRT61202036	7.560	SS		
✓ 139D	139D	SRT61202037	7.520	SS		
✓ 109-LLL	109-LLL	SRT61202038	7.600	SS		

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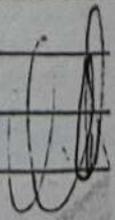
(140)

29/12/24	✓ Black	MT 61202040	25	Y. Com	
	✓ Black	SRT 61202040	25	SS	
	✓ 360	SYCL 61302041	12.580	SS	CLR champ
	✓ 144	SRK 61202042	12.520	Telly	(R.D on 17/3/25)
	✓ 109LL	SRT 61202043	10.00	SS	120/2 - 21 Bell
	✓ 121	SRT 61202044	10.00	SS	
w	✓ 55	SRK 61202045	5.00	Telly	
w	✓ 96.L	SRK 61202046	5.00	Telly	
30/12/24	✓ 72DD	BIB 41502047	25	HM	
	✓ 17DD	SRT 61202048	25	SS	
w	✓ 136	MT 61202049	12.460	Telly	120/2 - 17
	✓ 57	SRT 61202050	12.560	SS	150/2 - 5
	✓ 27	SYCL 61302051	12.520	SS	<u>22</u>
	✓ 224.L	SRT 61202052	7.400	SS	
	✓ 225	SRT 61202053	7.460	SS	
w	✓ 52 (110)	SYTK 61201938	7.420	Telly	
31/12/24	✓ 13	SYCL 61302054	25	K	CLR. Marine Grey
	✓ 13	SYCL 61302055	25	K	" " "
w	✓ 203	SRK 61202056	12.600	Telly	
w	✓ 22	SYTS 41502057	12.580	HM	
w	✓ 47	BIB 41502058	12.600	HM	
	✓ 35-M	BIB 41502059	7.460	HM	120/2 - 12 1/2
	✓ 36	BIB 41502060	7.440	HM	150/2 - 15 1/2
w	✓ 27DD	BIB 41502061	7.580	TR	<u>28</u>
w	✓ 55-LLL	BIB 41502062	10.00	TR	
w	✓ 164	SYTS 41502063	10.00	TR	
w	✓ 3	SYTS 41502064	10.00	TR	

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Date	Time	Machine	Yield	Quality	Remarks	
01/01/2025	13	SYCL 6130001	25	K	CLR Maxine Grey	
	✓ 13	SYCL 6130002	25	K	" " "	
	✓ 5	SYTS 4150003	12.500	Telly/Poly		
	✓ 11	SRT 6120004	12.580	SS	150/2 - 12 1/2	
W	✓ 170-LL	BIB 4150005	7.360	HM	150/2 - 7	
W	✓ 190	BIB 4150006	7.580	HM	19 1/2	
W	✓ 191	BIB 4150007	7.400	HM		
21/12/25	✓ 313	SYTK 6120008	25	HM		
W	✓ 13D(A)	BIB 4150009	25	HM		
W	✓ 11DM	BIB 4150010	12.600	HM	150/2 - 19 1/2	
W	✓ 93M	BIB 4150011	12.520	HM		
	✓ 184	BIB 4150012	7.400	HM		
	✓ 245-L	BIB 4150013	7.480	HM		
	✓ 147DDD	SYTS 4150014	7.500	HM	35M to	
31/12/25	✓ 202D	BIB 4150015	25	HM		
	✓ 203M	BIB 4150016	25	HM	150/2 - 18	
	✓ 189D	BIB 4150017	12.480	HM	120/2 - 1 1/2	
	✓ 189-L	BIB 4150018	12.580	HM	19 1/2	
	✓ 30	BIB 4150019	7.580	HM		
	✓ T-203	BIB 4150020	7.520	HM		
	✓ 214-L	SRT 6120021	7.520	SS		
4/1/25	W	✓ 202	BIB 4150022	25	HM	
	✓ 25H	BIB 4150023	25	HM	130/2 - 2 1/2	
	✓ 170DDD	SYCL 4150024	12.580	HM	150/2 - 15 1/2	
	✓ 27	SYCL 6130025	12.500	K	18	
W	✓ 394D	BIB 4150026	7.420	HM		
	✓ 90DD	BIB 4150027	7.440	HM		

Date	Time	Machine	Yield	Quality	Remarks
1/25	✓ M.26	CL6130028	25	K	CLR Azalia
	✓ M.26	SYTK 6120029	25	SS	
	✓ 26-H	SYCL 6130030	12.480	SS	CLR Copper tone
	✓ 26D	SYTS 4150031	12.580	HM	120/2 - 15 1/2
	✓ 422	SRT 6120032	7.460	SS	150/2 - 2 1/2
	✓ 139DD	SRT 6120033	7.580	SS	18
7/1/25	✓ W	SSPC 6120034	25	SS	
	✓ W	SSPC 6120035	25	SS	
	✓ W	SSPC 6120036	25	K	
	✓ 512	SYTK 6120037	25	K	120/2 - 2 1/2
✓ 27D	✓ 27D	SYTK 6120038	7.480	Telly	Poly 120/2 - 16
✓ 17	✓ 17	SYTK 6120039	7.580	Telly	39
	✓ 61	Poly 3120040	20		
	✓ 25	Poly 3120041	20		
	✓ 25	Poly 3120042	20		
	✓ 21	Poly 3120043	20		
8/1/25	✓ W	SSPC 6120044	25	K	
	✓ 70DDD	SYTS 4150045	25	HM	
	✓ 96-L	BIB 4150046	10.00	HM	120/2 - 5
	✓ 96	BIB 4150047	10.00	HM	150/2 - 13 1/2
	✓ 109-LL	SYTS 4150048	7.500	HM	Poly 120/2 - 16
	✓ 109-LM	SYTS 4150049	7.500	HM	34 1/2
	✓ 252	BIB 4150050	7.580	TR	
	✓ 22	Poly 3120051	20		
	✓ 120	Poly 3120052	20		
	✓ 125	Poly 3120053	20		
	✓ 142DM	Poly 3120054	20		

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9/1/25	✓ S3D	BIB4150055	25	HM	
	✓ S7R	BIB4150056	25	HM	
	✓ S11	SYTS4150057	25	TR	
	✓ 79-LL	BIB4150058	10:00	HM	ISO/2-235
	✓ 79-L	BIB4150059	10:00	HM	Poly/2-12
	✓ 47D	SYTS4150060	7:480	HM	355
	✓ 47K	SYTS4150061	7:580	HM	
	✓ 47DK	BIB4150062	7:460	HM	
	✓ K-175-LL	Poly 3120063	20		
	✓ Black	Poly 3120064	20		
	✓ Black	Poly 3120065	20		

10/1/25	✓ S7R	BIB4150066	25	HM	
	✓ S7R	BIB4150067	25	HM	ISO/2-22
	✓ SS-08D	SYTS4150068	25	TR	Poly/2-8
	✓ 145	SYTS4150069	12:560	TR/HM	30
	✓ 29	SYTS4150070	7:480	HM	
	✓ 39	SYTS4150071	7:560	HM	
	✓ 41	SYTS4150072	7:480	HM	
	✓ W	Poly 3120073	20		
	✓ W	Poly 3120074	20		

11/1/25	✓ 157M	MT6120075	25	Y-Com	
	✓ 61D	SYTK6120076	17:640	K	
	✓ 61D	MT6120076A	7:480	Telly	
	✓ 27	MT6120077	12:500	Telly	120/2-18
	✓ 53	MT6120078	12:580	Telly	ISO/2-65
	✓ 62	MT6120079	7:600	Telly	245
	✓ 62D	MT6120080	7:480	Telly	
	✓ 157	SYTS4150081	7:540	HM	
	✓ 582	SYTS4150082	25	TR	

13/1/25	✓ S7R	BIB4150083	25	HM	
	✓ 62DD	SYTS4150084	25	HM	
	✓ 16	MT6120085	12:620	Telly	
	✓ 18D	MT6120086	12:600	Telly	120/2-10
	✓ 94	MT6120087	7:520		ISO/2-14
	✓ 90DD	MT6120087B	7:480	Telly	24
	✓ 48	MT6120088	5:00	Telly	
	✓ 48	BIB4150088A	5:00	TR	
	✓ 49	MT6120089	5:00	Telly	
	✓ 49	BIB4150089A	5:00	TR	
	✓ 122	SYTS4150090	10:00	HM	

14/1/25	✓ 72D	SYTK6120091	25	SS	
	✓ M-13	MT6120092	25	Y-Com	
	✓ 136-LL	MT6120093	7:500	Telly	
	✓ 136-LL	SSPC6120093A	5:00	SS	
	✓ 143	MT6120094	5:00	Telly	
	✓ 143	SRT6120094A	7:600	SS	120/2-175
	✓ 148	MT6120095	5:00	Telly	ISO/2-85
	✓ 148	SRT6120095A	7:400	SS	26
	✓ 127	SYTS4150096	10:00	HM	
	✓ 129	SYTS4150097	10:00	HM	
	✓ 136-LM	SYTS4150098	7:420	HM	
	✓ 236-LL	SYTS4150099	7:500	HM	
	✓ 236-L	SYTS4150100	7:500	HM	

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Date	Time	Code	Time	Code	Time	Code
15/1/25	H-23	MT6120101	25	Y.Cone		
	98	SRT6120102	25	SS		
	1470D	MT6120103	12:500	Telly		
	33	SYTS4150104	12:520	HM		
	152	MT6120105	7:520	Telly	120/2 - 15	
	152	SYTK6120105A	5.00	SS	150/2 - 18	
	6	SYTS4150106	7:400	HM	26	
	235	SYTS4150107	7:540	HM		
	194D	SYTS4150108	7:500	HM		
	81	SYTS4150109	10.00	HM		
	82m	SYTS4150110	10.00	HM		
16/1/25	H-26	MT6120111	25	Y.Cone		
	H-26	MT6120112	25	Y.Cone		
	19	SRT6120113	12:600	SS	120/2 - 15	
	97	SRT6120114	12:420	SS	150/2 - 6 1/2	
	44	SR4150115	10.00	HM	21 1/2	
	100G	SR4150116	7:600	HM		
	100DD	SR4150117	7:400	HM		
	126-D	SR4150118	7:500	HM		
17/1/25	99	SRT6120119	25	SS		
	99-G	SRT6120120	25	SS		
	42	SYTK6120121	12:420	SS		
	1470D	SYCL6130122	12:600	SS	CLR Patel	
	147D	SYCL6130123	7:420	SS	CLR Patel	
	148D	SYCL6130124	7:480	SS	CLR Champ	
	332M	BIB4150125	5.00	HM	120/2 - 18	
	45	SR4150126	10.00	HM	150/2 - 5	
	97m	SR4150127	10.00	HM	23	

Date	Time	Code	Time	Code	Time	Code
18/1/25	25	MT6120128	25	SS		
	191	SYTK6120129	12:600	SS		
	192	SYTK6120130	12:580	SS		
	242D	SYCL6120131	12:480	SS	CLR Bid	
	223-L	SR4150132	7:520	HM	120/2 - 12 1/2	
	151	SR4150133	7:580	HM	150/2 - 8 1/2	
	149	SR4150134	7:540	HM	21	
	98-m	SR4150135	10.00	HM		
	99	SR4150136	10.00	HM		
20/1/25	25	SYTK6120137	25	SS		
	132-LL	SYTK6120138	12:400	SS		
	82	SYTK6120139	12:420	SS		
	141	SYTK6120140	12:600	SS		
	58	SR4150141	10.00	HM	120/2 - 17 1/2	
	61	SR4150142	10.00	HM	150/2 - 10 1/2	
	61D	SR4150143	10.00	HM	28	
	109-LLm	SR4150144	7:520	HM		
	124-Lm	SR4150145	7:480	HM		
	10	SR4150146	7:400	HM		
	H-26	SYTK6120147	25	SS		
21/1/25	Black	SYTK6120148	25	SS		
	Black	SYTK6120149	25	SS		
	294	SYCL6130150	12:540	SS	CLR - Coral	
	273-L	SYTK6120151	12:440	SS		
	17D	SYTK6120152	12:600	K	120/2 - 17 1/2	
	61DD	SR4150153	10.00	HM	150/2 - 9	
	62D	SR4150154	10.00	HM	26 1/2	
	62DM	SR4150155	10.00	HM		
	120	SR4150156	7:500	HM		
	148DM	SR4150157	7:440	HM		

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Date	Time	Code	Color	Material	Weight	Yarn	Notes
22/12/25	W	SSPC 612015R	25	K			
	W	SSPC 6120159	25	K			
	W	SSPC 6120160	25	K			(312)
	32-LL	SYTK 6120161	12.400	SS	120/2 - 22 1/2		
	178	SYTK 6120182	12.460	SS	150/2 - 6 1/2		
	290	SYTK 6120163	12.500	SS	23		
	178	BIB 4150164	10.500	HM			
	114700	BFB 4150165	7.500	HM			
	126	SR 4150166	7.600	HM			
	768	BIB 4150167	7.480	HM			
23/12/25	60	SYTK 6120168	25	SS			
	61D	SYTK 6120169	25	K			
	23	SYTK 6120170	12.520	SS	120/2 - 17 1/2		
	161	SYTK 6120171	12.480	SS	150/2 - 4 1/2		
	93	SYTK 6120172	12.500	SS	22		
	215D	BIB 4150173	7.580	HM			
	145-L	BIB 4150174	7.460	HM			
	279	BIB 4150175	7.500	HM			
24/12/25	12-D	PolyTRF 3120176	20	Poly			
	72-D	PolyTRF 3120177	20	"		Islam 120/2 Hankes	
	5	PolyTRF 3120178	20	"		Delhi Dyeing	
	53	PolyTRF 3120179	20	"			
	620D	PolyTRF 3120180	20	"			
	203	PolyTRF 3120181	20	"			
	31D	PolyTRF 3120182	20	"			
	26	PolyTRF 3120183	20	"			
24/12/25	5	BIB 6130184	25	SS			
	57R	BIB 4150185	25	HM			
	147M	SYTS 4150186	12.500	HM	130/2 - 5		
	142D	SYTS 4150187	12.580	HM	150/2 - 15 1/2		
	714	SYT 4180188	12.440	HM	20 1/2		
	223	SR 4150189	7.540	HM			
	223D	SYTS 4150190	7.520	HM			

Date	Time	Code	Color	Material	Weight	Yarn	Notes
125/12/25	57R	BIB 4150191	25	HM			
	203	SYTK 6120192	25	SS			
	26-L	SYCL 4150193	12.540	HM			- CLR Reach
	54-L	SR 4150194	12.600	HM			
	54	SYCL 4150195	12.520	HM			- CLR Reach
	148-L	SYTS 4150196	7.500	HM			
	143	SR 4150197	7.580	HM	120/2 - 5		
	138M	SR 4150198	7.400	HM	150/2 - 21 1/2		
	18-L	BIB 4150199	12.440	HM			26 1/2
	18	BIB 4150200	10.000	TR			
27/12/25	32	BIB 4150201	25	TR/HM			
	700DD	BIB 4150202	25	HM			
	95	SYTK 6120203	12.540	SS			
	90DD	SYCL 6130204	12.480	SS			Mint Leaf
	56	BIB 4150205	10.000	TR	120/2 - 8		
	240	SYTK 6120206	7.500	SS	150/2 - 12		
	181	SYTK 6120207	7.540	SS	20		
28/12/25	270D	BIB 4150208	25	HM			
	110M	BIB 4150209	25	HM			
	93M	BIB 4150210	12.500	HM			
	395D	SYCL 6120211	12.600	SS			Mint Leaf
	81	BIB 4150212	10.000	TR			
	61DD	BIB 4150213	10.000	TR	120/2 - 4		
	183R	SR 4150214	7.520	HM	150/2 - 21		
	354	SR 4150215	7.500	HM	25		
	295	SR 4150216	7.580	HM			
	230	SYTK 6120217	7.440	SS			

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				Date		
29/1/25	✓ 13	SYCL6130218	25	K	CLR Marine Honey	
	✓ 13	SYCL6130219	25	K		
	✓ 132	BIB4150220	12.500	TR	HM	
	✓ 82	BIB4150221	12.420	TR	130/2 - 10	
	✓ 24	BIB4150222	12.440	TR	150/2 - 14	
	✓ 236.LL	BIB4150223	7.500	TR	<u>24</u>	
	✓ 248.L	BIB4150224	7.960	TR		
	✓ 252.LL	BIB4150225	7.440	TR		
	✓ 129	BIB4150226	10.00	TR		
30/1/25	✓ 25	SYTK6120227	25	SS		
	✓ N-26	BIB6130228	25	SS		
	✓ 179	SYTK6120229	12.500	SS	120/2 - 14	
	✓ 27	BIB4150230	12.580	TR	150/2 - 6 1/2	
	✓ 52	BIB4150231	12.440	TR	225/5 - 10	
	✓ 63.L	SYTK6120232	7.460	SS	<u>30 1/2</u>	
	✓ 153	BIB4150233	7.520	TR		
	✓ W	2250234	25	Telly Super		
	✓ W	2250235	25	Telly		
31/1/25	✓ 188	SYTK6120236	25	SS		
	✓ 152	MT6120237	25	Y Cone		
	✓ 231D	SYCL4150238	10.00	HM	CLR Straw	
	✓ 401	SYCL4150239	10.00	HM		
	✓ 253.L	BIB4150240	7.540	TR		
	✓ 403	BIB4150241	7.520	TR	120/2 - 10	
	✓ 166	BIB4150242	7.460	TR	150/2 - 8 1/2	
	✓ 72DD	2250243	25	Telly Super	225/5 - 10	
	✓ 13	2250244	25	Telly Super	<u>28 1/2</u>	

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1/25	12	SYTK6120245	25	SS	
✓	23DD	SYTK 6120246	12.420	SS	
✓	146	SYCL6130247	12.500	SS	CLR Control
✓	55-L	BIB 6130248	12.600	SS	
✓	1-L	BIB 6130249	12.400	SS	120/2-15
✓	189D	BIB 4150250	7.440	TR	150/2-4 1/2
✓	189R	SR 4150251	7.500	HM	19 1/2
✓	K-175	SR 4150252	7.520	HM	
3/25	53-H	SYT4180253	12.560	HM	
✓	42	SR 4150254	12.500	HM	
✓	136	SR 4150255	7.420	HM	180/2-2 1/2
✓	137-C	SR 4150256	7.500	HM	150/2-7
✓	179	BIB 4150257	7.500	HM	225/5-10
✓	61D	2250258	25	Tally Super	19 1/2
✓	25	2250259	25	Tally Super	
4/25	42DD	BIB 4150260	12.560	HM	
✓	27DD	SYTS4150261	12.500	HM	(240074)
✓	175-LL	BIB 4150262	7.500	HM	
✓	175-LLM	BIB 4150263	7.500	HM	150/2-9 1/2
✓	24M	BIB 4150264	7.460	HM	225/5-4
✓	144	2250265	10.00	Tally	300/5-2
✓	27	2250266	10.00	Tally Super	15 1/2
✓	26	3000267	10.00	HM	
5/25	23	SYCL6130268	25	SS	CLR Control
✓	25	MT 6120269	25	Y Cone	
✓	233-L	SYTK6120270	12.600	SS	
✓	48	MT 6120271	12.600	Y+SS	120/2-17 1/2
✓	31	MT 6120272	7.600	Y Cone	150/2-3
✓	31	SYTK6120272A	5.00	SS	225/5-2
✓	219	BIB 4150273	7.560	HM	300/5-3
✓	273D	BIB 4150274	7.360	HM	25 1/2
✓	82	2250275	10.00	Tally	
✓	62	3000275A	15.00	HM	

2/25	25D	SYLL6130276	25	SS	CLR Control
✓	42	SYTK6120277	25	SS	46
✓	20	MT 6120278	12.600	Y Cone	
✓	98	MT 6120279	12.580	Y Cone	120/2-20 1/2
✓	5	MT 6120280	12.600	Y Cone	150/2-3
✓	143	SYTK6120281	7.480	SS	225/5-2
✓	140D	SYTK6120282	7.460	SS	300/5-3
✓	403	BIB 4150283	7.600	TR	28 1/2
✓	Black IRD	BIB 4150284	7.500	HM	
✓	5	2250285	10	Tally Super	
✓	5	3000285A	15	HM	
7/25	24	SYTK 6120286	25	SS/K	
✓	11DD	SYTK6120287	12.460	SS	120/2-7 1/2
✓	894	BIB 4150288	7.440	HM	150/2-1 1/2
✓	11	2250289	10.00	Tally Super	300/5-3
✓	11	3000289A	15.00	HM	225/5-7
✓	Black	2250290	26.00	Tally Super	19
8/25	32-L	Poly IRF 3120291	20		Iran 120/2 Poly
✓	109-LL	Poly IRF 3120292	20		Delhi Dyeing
8/25	25	SYTK 6120293	25	SS	
✓	25	SYTK 6120294	25	SS	
✓	13 (RID)	SYTK 6120295	12.600	R	Light Col in Soda Addition
✓	10DD	BIB 6120296	12.500	SM	120/2-15
✓	51	2250297	10.100	Tally	225/5-4
✓	90	2250298	10.100	Tally	19
✓	10SD				

FOR KOMAL TEXTILES

Gen Komal
PROP.

120/2-7 1/2

10/2/25	✓ 57R	BIB 4150299	25	HM	
✓	57R	BIB 4150300	25	HM	
✓	32LL	BIB 4150301	12.520	HM	
✓	136	SVTK 6120302	12.660	SS	120/2 - 6 1/2
✓	34	MT 6120303	12.600	Y Cone	150/2 - 15 1/2
✓	43	SVTK 6120304	7.500	SS	225/5 - 2
✓	239	BIB 4150305	7.680	HM	24 1/2
✓	154	BIB 4150306	7.300	HM	
✓	112	2250307	10.00	Telly	
11/2/25	✓ 13	SYCL 6130308	25	K	CLR Minn. 1/2
✓	13	SYCL 6130309	25	K	" " "
✓	33	MT 6120310	12.600	Y Cone	120/2 - 15
✓	72	MT 6120311	12.560	Y Cone	150/2 - 3
✓	192	BIB 4150312	7.520	HM	18
✓	158	BIB 4150313	7.500	HM	
12/2/25	✓ 13	SYCL 6130314	25	K	CLR Minn. 1/2
✓	13	SYCL 6130315	25	K	" " "
✓	20D	SYCL 4150316	10.00	HM	120/2 - 12
✓	224-L	BIB 4150317	7.520	HM	150/2 - 6 1/2
✓	146	BIB 4150318	7.500	HM	Poly 120/2 - 4
✓	245D	BIB 4150319	7.500	HM	CLR Turn 22 1/2
✓	515	SVTK 6120320	10.00	SS	
✓	175-M	Poly 3120321	20.00		
13/2/25	✓ 25	Poly 3120322	20		
✓	189D	SYCL 6130323	12.500	SS	CLR Beach
✓	161D	SR 4150324	12.500	HM	130/2 - 2 1/2
✓	3239	BIB 4150325	7.600	HM	150/2 - 17
✓	3239D	SR 4150326	7.500	HM	Poly 120/2 - 4
✓	273	SR 4150327	7.500	HM	23 1/2
✓	60	SR 4150328	25	HM	
✓	70DDD	SR 4150329	25	HM	

14/2/25	✓ 52	SR 4150330	25	HM	
✓	27DD	SR 4150331	25	HM	
✓	142DS	SR 4150332	12.500	HM	
✓	175-LL	SR 4150333	12.460	HM	
✓	327DD	SR 4150334	12.540	HM	150/2 - 22
✓	14-L	SR 4150335	7.560	HM	225/5 - 14
✓	14	SR 4150336	7.520	HM	300/5 - 2
✓	8	SR 4150337	7.600	HM	28
✓	61	2250338	10.00	Telly	
✓	Sample (cutting)	2250339	10.00	Telly Super	
✓	20	3000340	10.00	HM	
15/2/25	✓ 57R	SR 4150341	25	HM	
✓	57R	SR 4150342	25	HM	
✓	47P	SR 4150343	12.600	HM	150/2 - 13 1/2
✓	42D	SR 4150344	12.440	HM	225/5 - 4
✓	31DD	SR 4150345	7.500	HM	23 1/2
✓	40	SR 4150346	7.560	HM	
✓	323	SR 4150347	7.360	HM	
✓	894	2250348	10.00	Telly Super	
✓	17D	2250349	10.00	Telly Super	
17/2/25	✓ 72DD	SYCL 6130350	25	HM	(Packet)
✓	53	3000351	25	HM	
✓	245	3000352	25	HM	130/2 - 5
✓	54D	SR 4150353	12.480	HM	150/2 - 12
✓	147DDD	SYCL 4150354	12.520	HM	300/5 - 10
✓	201-LLM	SYCL 4150355	12.600	HM	27
✓	248	SR 4150356	7.520	HM	CLR Beach
✓	218Dnm	SR 4150357	7.400	HM	Oro (Beach)
✓	218Dnm	SR 4150358	7.600	HM	
18/2/25	32	Poly 3120359	20 Kg		Delhi Dyed

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Date:

18/2/25	157M	MT6120360	25	Y Cone	
✓	395M	SYCL4150361	12.500	HM	CLR Turquoise
✓	394DD	SYCL4150362	12.300	HM	
✓	211-S	SR4150363	7.540	HM	
✓	227	SR4150364	7.500	HM	120/2-5
✓	229	SR4150365	7.600	HM	150/2-9½
✓	80	2250366	10.00	Tally	225/5-6
✓	81	2250367	10.00	Tally	20½
✓	82	2250368	10.00	Tally	
19/2/25	136	SYTK6120369	25	SS	Poly 60 (R/D) = 20½
✓	61DD	SYTK6120370	25	SS	
✓	131	SYTK6120371	12.400	SS	
✓	45	SYTK6120372	7.520	SS	120/2-15½
✓	342	SYTK6120373	7.560	SS	300/5-2
✓	55-L	3000374	10.00	HM	17½
20/2/25	132-LL	SYTK6120375	25	SS	
✓	145-S	SYTK6120376	12.500	SS	
✓	145-S	SYTS4150377	12.460	HM	
✓	145	SYTK6120378	12.440	SS	
✓	142D	SYCL6130379	11.900	SS	CLR Coral
✓	189	SYTK6120380	11.500	SS	10+2½
✓	180DD	SYTK6120381	7.660	SS	120/2-19½
✓	176	SYTK6120382	7.400	SS	150/2-2½
✓	188	SYTK6120383	7.420	SS	300/5-5
✓	513	3000384	25	HM	27

FOR KONA TEXTILES
Spent Kona Fan
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✓	203	MT6120385	25	SS	120/2-13½
✓	203	SYTK6120386A	12.600	Y Cone	150/2-4
✓	14-LL	SYTK6120387	12.460	SS	27½
✓	360	SR4150388	12.600	SS	
✓	17-DDD	SYCL6130389	12.500	HM	
✓	247	SR4150390	12.580	SS	CLR Silver Grey
✓	147DD	SYCL6130391	7.400	HM	
✓	17-DDD	SYTK6120392	7.600	SS	CLR Copperstone
✓	533	SYCL6120393	7.480	SS	
✓	48	2250394	7.500	K	CLR Rope Pink Two Colours
✓	35	2250395	10.00	Tally	
22/2/25	25	SYCL6130396	10.00	Tally	
✓	25	SYCL6130397	25	K	
✓	714 (KRD)	SYTS41501023	12.500	HM	(104 to)
✓	852D	SYCL4150398	12.560	HM	CLR Roxona
✓	14-LL	SYTS4150399	7.500	HM	
✓	T-32	SYTS4150400	7.460	HM	120/2-16½
✓	189-L	MT6120401	7.500	Y Cone	150/2-8
✓	W	2250402	25	Tally Super	225/5-10
✓	60	2250403	25	Tally	29½
24/2/25	273DD	SYTK6120404	25	SS	
✓	395D	SYCL6130405	25	SS	CLR Mint Leaf
✓	313DD	SYCL4150406	12.400	HM	CLR Roxona
✓	85D	SYCL4150407	12.400	HM	CLR Roxona
✓	252	SYTS4150408	7.640	HM	
✓	347D	SYTS4150409	7.460	HM	120/2-13½
✓	52	2250410	25	Tally	150/2-8
✓	1-LLL	MT6120411	10.00	Tally	225/5-5
✓	253D	SYTK6120412	7.400	SS	26½

Date:

25/2/25	Black	SYCL6130413	25	K	CLR Silver Grey
wa	13	MT6120414	12.520	Telly	
wa	13	SYTS4150415	12.400	TR	
w	90R	SYCL4150416	12.520	HM	CLR Rexona
w	94.M	SYTS4150417	12.600	HM	120/2-9
e	167	SYTK6120418	7.480	SS	150/2-12½
wa	508	SYTS4150419	25	TR	<u>21½</u>
26/2/25	24	2250420	25	Telly	
wa	Black	MT6120421	25	Telly	
w	Black	SYCL4150422	25	TR	CLR Peach
✓	291	BIB6130423	12.580	SS	
✓	293	BIB6130424	12.520	SS	130/2-9
✓	175.L	BIB6130425	12.580	SS	120/2-8
✓	129	BIB6130426	7.520	SS	150/2-5
✓	168	SYTK6120427	7.500	SS	225/5-5
✓	354	SYTK6120428	7.500	SS	<u>27</u>
27/2/25	w	BIB4150429	25	TR	
wa	w	MT6120430	25	Telly	
✓	w	BIB6130431	25	SS	120/2-6½
✓	80	BIB6130432	12.600	SS	130/2-10
✓	64	BIB6130433	12.520	SS	150/2-8
✓	134	SYTK6120434	7.460	SS	<u>24½</u>
✓	137	SYTS4150435	7.400	HM	
✓	141	SYTS4150436	7.400	HM	
28/2/25	w	BIB6130437	25	SS	
✓	61D	SYTK6120438	25	Packet	120/2-7½
wa	25D	MT6120439	12.560	Telly	130/2-5
✓	23	SYTS4150440	12.480	HM	150/2-5½
✓	89G	SYTS4150441	7.500	HM	<u>18</u>
pa	31	SYTS4150442	7.520	HM	

Signature

DAY WISE PRODUCTION

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1/3/25	61D	SYTK6120443	25	Packet	
✓	61D	SYTK6120444	25	Packet	
✓	22M	SYTS4150445	12.440	HM	120/2-15
✓	23M	SYTS4150446	12.500	HM	150/2-12
✓	47D	SYTS4150447	12.480	HM	27
✓	37	SYTS4150448	7.520	HM	
✓	39	SYTS4150449	7.580	HM	
✓	31D	SYTS4150450	7.460	HM	
✓	533	SYCL6130451	25	K	CLR Safran
✓	Kora	Washing SKR 181124	25		Small Hank
✓	Kara	Washing SKR 181124	25		" "
3/3/25	13	SYTK6120452	25	SS	
✓	17	SYTK6120453	25	K	120/2-10
✓	145	SYTS4150454	7.400	HM	150/2-4 $\frac{1}{2}$
✓	153	SYTS4150455	7.600	HM	14 $\frac{1}{2}$
✓	166-L	SYTS4150456	7.500	HM	
4/3/25	145-S	BIB6130457	25	SS	
✓	203	SYTK6120458	25	Packet	120/2-10
✓	181-LL	SYTS4150459	7.560	HM	150/2-4 $\frac{1}{2}$
✓	181-L	SYTS4150460	7.520	HM	14 $\frac{1}{2}$
✓	181	SRT4150461	7.540	HM	
5/3/25	203	BIB6130462	25	SS	
✓	25	SRK6120463	25	Tally	120/2-10
✓	234-L	SRT6150464	7.480	HM	150/2-4 $\frac{1}{2}$
✓	178-L	SRT4150465	7.480	HM	14 $\frac{1}{2}$
✓	242DD	SRT4150466	7.520	HM	

FOR KOMAL TEXTILES
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6/3/25	25D	SYCL6130467	25	SS	CLR Coral
✓	270DD	SYTK6120468	25	SS	Hank's last 15
✓	56	BIB6130469	12.440	SS	120/2-15
✓	161-L	BIB6130470	12.580	SS	150/2-7
✓	152	SRT4150471	12.440	HM	22
✓	253-LL	SRT4150472	7.520	HM	
✓	171	SRT4150473	7.480	HM	
✓	10	SRT4150474	7.560	HM	
7/3/25	25	SRT4150475	25	CLR+HM	
✓	252	SYTK6120476	12.480	SS	
✓	85	SYCL6130477	12.580	SS	CLR Petal
✓	91-LL	SRT4150478	7.580	HM	120/2-5
✓	101-L	SRT4150479	7.460	HM	150/2-8
					13
8/3/25	70DD	SYCL6130480	25	SS	CLR Ultraviolet
✓	70DD	SYCL6130481	25	SS	CLR Ultraviolet
✓	23M	BIB6130482	12.460	SS	
✓	42D	SYTK6120483	12.600	SS	
✓	79-L	BIB6130484	12.600	SS	120/2-19
✓	55-LLL	SRT4150485	10.00	HM	150/2-3 $\frac{1}{2}$
✓	90-LN	SRT4150486	7.400	HM	225/5-5
✓	17	MT6120487	7.460	Tally	27 $\frac{1}{2}$
✓	61	2250488	25	Tally KLS	
10/3/25	60	BIB6130489	25	K	
✓	61	SYTK6120490	25	SS	
✓	42	SYTK6120491	12.400	K	
✓	193	BIB6130492	12.540	SS	120/2-19
✓	194D	BIB6130493	12.500	SS	150/2-3
✓	28	SYTK6120494	7.600	SS	225/5-2
✓	130	SRT4150495	7.580	HM	24
✓	293	SRT4150496	7.500	HM	
✓	20	2250497	10.00	Tally KLS	

FOR KOMAL TEXTILES

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11/3/25	✓ 157M	MT6120498	25	Y Conc	
	✓ 72DD	SRT4150499	25	HM	
	✓ 145-L	BIB6130500	12.500	SS	
	✓ 242	BIB6130501	12.520	SS	
	✓ 189D	SYCL6130502	12.200	SS	CLR Fresh Beach
	✓ 98m	SRT4150503	7.520	HM	
	✓ 404-S	SRT4150504	7.440	HM	120/2 - 17 1/2
	✓ 223K	SRT4150505	7.500	HM	150/2 - 9 1/2
	✓ 512	SYTK6120506	25	Pocket	27
12/3/25	✓ 13-D(R)	SRT4150507	25	HM	
	✓ 110M	SRT4150508	25	HM	130/2 - 1 1/2
	✓ 15-D	SRT4150509	7.420	HM	150/2 - 11 1/2
	✓ 151	BIB6130510	7.500	SS	225/2 - 2
	✓ 26	2250511	10.00	Tally K/S	15
13/3/25	✓ 61D	SYTK6120512	25	K	
	✓ 203D	SYTK6120513	25	SS	120/2 - 10 1/2
	✓ 72DD	MT6120514	12.420	Tally	
	✓ 13D	SRK6120515	12.440	Tally	
	✓ 86	BIB6130516	7.400	SS	
	✓ 47D	BIB6130517	7.500	SS	
	✓ 30	MT6120518	7.500	Y Conc	
15/3/25	✓ 25	SYCL6130519	25	K	
	✓ 25	SYCL6130520	25	K	
	✓ 12	SRK6120521	12.600	Tally	
	✓ 391	SRT4150522	12.520	HM	120/2 - 14
	✓ 390	SRT4150523	12.480	HM	150/2 - 9 1/2
	✓ 31	MT6120524	7.480	Y Conc	23 1/2
	✓ 76	SRT4150525	7.500	HM	
	✓ 97	SYTB4150526	7.400	HM	
	✓ 105D(R)	BIB4150527	7.500	HM	

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11/3/25	✓ 25N	SRT4150528	25	HM	
	✓ Black	SYTK6120529	25	SS	
	✓ 112	SYTB4150530	12.520	HM	CLR Green (Small Hank)
	✓ 14	SYCL4150531	12.500	HM	" " " "
	✓ 14D	SYCL4150532	12.500	HM	" " " "
	✓ 55-LLL	BIB4150533	10.00	HM	120/2 - 5
	✓ 273-L	SYTB4150534	7.480	HM	150/2 - 17 1/2
	✓ K223DD	SYTB4150535	7.600	HM	22 1/2
	✓ 144(R10)	SRK61202042	12.520	SS	
11/3/25	✓ Black	SYTK6120536	25	SS	
	✓ Black(R10)	SYTS6120909	26.600	K/SS	M-53+0
	✓ 16	BIB6130537	12.400	K	
	✓ 170DD	SYCL6130538	12.380	SS	CLR Silver Curly
	✓ 245K	SYTB4150539	12.480	HM	
	✓ 7	SYTS4150540	7.580	TR	120/2 - 16 1/2
	✓ 74D	SYTB4150541	7.440	HM	150/2 - 9 1/2
	✓ 169	BIB6130542	7.520	SS	26
	✓ 55-LLL	BIB4150543	10.00	TR	
	✓ 55-LLL	BIB4150544	10.00	TR	
19/3/25	✓ 20	SYTK6120545	12.400	SS	
	✓ 20	MT6120546	12.480	Y Conc	
	✓ 24	SYTK6120547	25	SS	120/2 - 10 1/2
	✓ 5	SYTS4150548	12.520	TR	150/2 - 10
	✓ 62DM	SYTS4150549	12.600	TR	
	✓ 539	SYTS4150550	25	TR	23 1/2
	✓ 127	BIB6130551	7.240	SS	
	✓ 252-L	BIB6130552	7.400	SS	

FOR KOMAL TEXTILES

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Date.....

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Date	Code	Description	Time	Type	Remarks
20/3/25	✓ 25	SYTS 4150553	25	TR	
	✓ 58D	SYTB 4150554	25	HM	
	✓ 148DM	SYTS 4150555	12:500	TR	
	✓ 142DM	SYTB 4150556	12:600	HM	120/2-7
	✓ 34	MT 6120557	12:800	Y Cone	150/2-15
	✓ 38	BIB 6130558	7:400	SS	22
	✓ 235	BIB 6130559	7:500	SS	
	✓ 327D	BIB 6130560	7:600	SS	
21/3/25	✓ 132-LL	BIB 6130561	25	SS	
	✓ 183-LL	BIB 6130562	25	SS	
	✓ 57R	BIB 4150563	25	HM	
	✓ 47DD	SYTB 4150564	12:580	HM	120/2-19½
	✓ 47DK	SYTB 4150565	12:480	HM	150/2-12½
	✓ 396	SYTB 4150566	12:600	HM	32
	✓ 242-L	BIB 6130567	7:400	SS	
	✓ 402	BIB 6130568	7:700	SS	
	✓ 148D	BIB 6130569	7:420	SS	
	✓ 512	12BIB 6120570	25	K	
22/3/25	✓ 57R	BIB 4150571	25	HM	
	✓ 19	BIB 4150572	12:500	HM	CLR Ultraviolet
	✓ 19	MT 6120573	12:600	Y Cone	120/2-17
	✓ 70DD	SYCL 6130574	25	SS	150/2-7½
	✓ 190	BIB 6130575	12:440	SS	24½
	✓ 85	BIB 6130576	12:600	SS	
	✓ K-273-L	BIB 6130577	7:580	SS	
	✓ 150	BIB 6130578	7:400	SS	
	✓ 161D	BIB 6130579	7:500	SS	

FOR KOMAL TEXTILES
Get Komal Textiles
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Date	Code	Description	Time	Type	Remarks
24/3/25	✓ 17DD	BIB 6130580	25	SS	
	✓ 395D	SYCL 6130581	25	SS	CLR Mint Green
	✓ 195	SYCL 6130582	12:500	SS	CLR Coppertone
	✓ 26N	SYCL 6130583	12:500	SS	CLR Coppertone
	✓ 145-L	SYTB 4150584	7:360	HM	130/2-15
	✓ 27(347LH)	BIB 4150585	7:580	HM	150/2-4½
	✓ 28(347LH)	BIB 4150586	7:300	HM	19½
25/3/25	✓ 13-D	BIB 6130587	25	SS	
	✓ 203M	BIB 6130588	25	SS	
	✓ 71	SYTB 4150589	12:560	HM	
	✓ 392	SYTB 4150590	12:360	HM	130/2-10
	✓ 11M(31-L)	BIB 4150591	7:200	HM	150/2-9½
	✓ 17NK ^(K33) _(D5)	BIB 4150592	7:500	HM	19½
	✓ 7D()	BIB 4150593	7:500	HM	
26/3/25	✓ 70D	SYCL 6130594	25	SS	CLR Ultraviolet
	✓ 70DDD	SYTS 4150595	25	HM	
	✓ 273	BIB 6130596	12:460	SS	
	✓ 152	BIB 6130597	12:600	SS	
	✓ 90DD	BIB 6130598	12:500	SS	130/2-12½
	✓ 127HL ^(K12) _(L-127HL)	BIB 4150599	7:580	HM	150/2-9½
	✓ 127H ^(K) _(L-127H)	BIB 4150600	7:460	HM	22
	✓ 21M ^(K) _(K-1122M)	BIB 4150601	7:480	HM	(7:900)
27/3/25	✓ 27DD	BIB 6130602	25	SS	
	✓ 203-D	BIB 6130603	25	SS	
	✓ 894	BIB 6130604	12:540	SS	130/2-15
	✓ 893	BIB 6130605	12:400	SS	150/2-3
	✓ 137L ^(K) _(1137L)	BIB 4150606	7:440	HM	18
	✓ 170	SYTB 4150607	7:480	HM	

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March 20 25

28/3/25	✓ 25	SYCL6130608	12.5	K	CLR Cap
	✓ 25	SYCL6130609	2.5	K	CLR Cap
	✓ 393	SYTB4150610	12.400	Hm	
	✓ 89.5	SYTB4150611	12.440	Hm	130/2-10
	✓ 71.2	BIB4150612	7.500	Hm	150/2-8
	✓ 226	BIB4150613	7.500	Hm	18
29/3/25	✓ 25	BIB6130614	2.5	SS	
	✓ 25	BIB6130615	2.5	SS	
	✓ 175.2	SYTB4150616	12.560	Hm	130/2-10
	✓ 393	SYTB4150617	12.420	Hm	150/2-8
	✓ 1147	BIB4150618	7.500	Hm	18
	✓ 100m	BIB4150619	7.600	Hm	
31/3/25	✓ 57R	BIB4150620	2.5	Hm	130/2-2 1/2
	✓ 57R	BIB4150621	2.5	Hm	150/2-15 1/2
	✓ H.26	SYTB4150623	12.600	Hm	18
	✓ 22	BIB6130628	12.500	SS	12.120
	✓ T.193	BIB6130629	7.400	Hm	= Shade Hot alk X
	✓ 223DD	BIB4150630	7.400	Hm	7.140 → 5400 3/4/25

120/2 - 308.5 Bdl
 150/2 - 207.5 Bdl
 225/5 - 9.0 Bdl
 Poly - 64.0 Bdl
589.0 Bdl

FOR KOMAL TEXTILES
 J. K. K. K. K. K.
 PROP.

DAY WISE PRODUCTION

188	BIB130631	2.5	SS	24/100
148	BIB130632	12.400	SS	
148	BIB130633	12.4180	SS	119/22
1	BIB6130634	10.00	SS	150/2-3/2
2	BIB150635	10.00	TR	153
2	BIB150636	7.560	HM	
25	BIB150637	2.5	HM	
25	BIB150638	2.5	HM	
145.7L	BIB6130639	12.520	SS	
143M	BIB150640	12.380	TR	130/2-4
24	BIB150641	12.320	TR	150/2-22
154	BIB6130642	7.460	SS	26
248 (K-78)	BIB150643	7.360	HM	
24.7M	BIB150644	7.260	TR	
55.7L	BIB150645	10.00	TR	
18.7L	BIB150646	10.00	TR	
25	BIB6130647	2.5	SS	130/2-10/2
25	BIB6130648	2.5	SS	150/2-10/2
338.7M	BIB150649	12.460	TR	22
67	BIB150650	12.360	TR	
24	BIB150651	12.600	TR	
45	BIB150652	7.460	TR	
193	BIB150653	7.520	HM	
54 (KID)	BIB6130629	7.400	SS	7.19370
25	BIB6130654	2.5	SS/K	
M	BIB6130655	2.5	SS/K	
537	BIB150656	2.5	TR	
179	BIB150657	12.520	TR	130/2-12/2
166.7L	BIB150658	12.600	TR	150/2-14/2
260	BIB6130659	12.460	SS	274
121 (250)	BIB150660	7.360	HM	
10 (Sample)	BIB150661	7.460	TR	
70 (Sample)	BIB150662	7.400	HM	

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25	BIB6190663	2.5	SS	
25	BIB6120664	2.5	K/Pack	130/2-22
12.400	BIB6130665	12.400	SS	
12.500	BIB6130666	12.500	SS	
12.400	BIB6130667	12.400	SS	
7.400	BIB6130668	7.400	SS	27
7.600	BIB6120669	7.600	SS	
7.400	BIB6120670	7.400	SS	
25	BIB150671	2.5	TR	
510	BIB6120672	2.5	Pack/K	
511	BIB150673	2.5	TR	
164	BIB6130674	12.400	SS	150/2-5
192	BIB6130675	12.580	SS	120/2-17
62D	BIB6130676	12.560	SS	22
114	BIB6130677	7.500	SS	
119	BIB6130678	7.480	SS	
246	BIB6130679	7.480	SS	
Black	BIB150680	2.5	TR	
61	BIB6120682	12.540	SS	
65	BIB6130683	12.400	SS	120/2-17
77D	BIB6130684	12.580	SS	
766.7	BIB6120685	7.400	SS	26
327DD	BIB6120686	7.480	SS	
313D	BIB6120687	7.520	SS	
21	BIB150688	10.00	TR	
28	BIB150689	10.00	TR	

FOR KOWAL TEXTILES

PROF

Date:

Date:

9/4/25	✓ 72DD	2250 690	25	Tally Super	
	✓ 215	BIB6130691	12.520	SS	
	✓ 87	BIB6130692	12.500	SS	120/2-12
	✓ 132	BIB6120693	12.440	SS	225/5-5
	✓ 8	BIB6120694	7.500	SS	17
	✓ 149	BIB6120695	7.500	SS	
	✓ 223	BIB6120696	7.540	SS	
10/4/25	✓ 61D	2250 697	25	Tally Super	
	✓ 90	SYCL4150698	12.500	HM	CLR Turquoise
	✓ 394D	SYCL4150699	12.560	HM	CLR Turquoise
	✓ 120(157L)	BIB4150700	7.480	HM	150/2-8 120/2-4
	✓ 129	BIB6130701	7.500	SS	225/5-5
	✓ 79	BIB6130702	12.520	SS	17
	✓ 103LL(K103)	BIB4150703	7.540	HM	Shaded Light Cut in Salt 106600 M/4/25
11/4/25	✓ 202	BIB6120704	25	SS	
	✓ 391	BIB6130705	12.500	SS	
	✓ 7	SYCL6130708	12.540	SS	CLR Lt Apple
	✓ 180DD	BIB6120709	7.500	SS	
	✓ 113	BIB6120710	7.520	SS	
	✓ 3940D	SYCL6130711	12.500	SS	Shaded CLR Classic Blue
12/4/25	✓ 26N	SYCL4150712	12.500	HM	CLR Straw
	✓ 147DD	SYCL4150713	12.520	HM	CLR Straw
	✓ 90	SYCL6130714	7.500	SS	CLR Mintleaf
	✓ Black(RB)	SYTS41507856	7.500	HM	130/2-1 1/2 150/2-6 1/2 8

(706/707)

14/4/25	✓ 25N	LC6120715	25	Y Conc	Jelly
	✓ 203	SSPL4150716	25	HM	
	✓ 294	BIB6120717	12.500	SS	
	✓ 30	BIB6120718	12.600	SS	120/2-12 1/2
	✓ 762D	SSPL4150719	12.440	HM	150/2-10 1/2
	✓ 103(LL)	SSPL4150720	7.480	HM	23
	✓ 137(K1137)	SSPL4150721	7.520	HM	
	✓ 1006(RB)	BIB4150722	7.500	HM	
	✓ 55-LLM	LC6120722	11.800	Jelly	
15/4/25	✓ 70DD	SSPL4150723	25	HM	By Car
	✓ 157M	LC6120724	25	Y Conc	
	✓ 119	SSPL4150725	12.460	HM	
	✓ 175-LT	SSPL4150726	12.600	HM	120/2-10
	✓ 188D	SSPL4150727	12.480	HM	150/2-14
	✓ 707(K707)	SSPL4150728	7.580	HM	27
	✓ Sample(1)	SSPL4150729	7.400	HM	
	✓ Sample(2)	SSPL4150730	7.520	HM	
	✓ 513	12BIB6120731	24.800	K	
16/4/25	✓ X52	LC6120732	25	Y Conc	By Car
	✓ 93	LC6120733	12.440	Y Conc	
	✓ 93	SSPL4150734	12.480	HM	120/2-7 1/2
	✓ 136-LL	BIB4150735	12.500	HM	150/2-13
	✓ 54-L	SSPL4150736	12.520	HM	225/5-5
	✓ 52DM	SSPL4150737	12.580	HM	25 1/2
	✓ K-132-L	SSPL4150738	7.500	HM	
	✓ 196	SSPL4150739	7.480	HM	
	✓ W	2250740	27Kg	Tally Super	

FOR KOMAL TEXTILES
S. K. K. PROP.

17/4/25	✓	S7R	BIB4150741	25	HM		
	✓	S7R	BIB4150742	25	HM		
	✓	239	BIB6130743	12.500	SS		
	✓	752	BIB6120744	12.360	SS	120/2-5	
	✓	290	SSPL4150745	7.420	HM	150/2-14½	
	✓	332-L	SSPL4150746	7.480	HM		
	✓	193	SSPL4150747	7.520	HM	19½	
18/4/25	✓	SAR	BIB4150748	25	HM		
	✓	S7R	BIB4150749	25	HM		
	✓	98	LC6120750	12.440	Y Conc		
	✓	62	LC6120751	12.460	Y Conc		
	✓	2420D	SYCL6130752	12.560	SS	CLR. Fresh Breath	
	✓	100	SSPL4150753	7.420	HM	120/2-7½	
	✓	347N	SSPL4150754	7.460	HM	150/2-15½	
	✓	332-DD	SSPL4150755	7.600	HM	23	
	✓	263-L	SSPL4150756	5.00	HM		
19/4/25	✓	11DM	SSPL4150757	25	HM		
	✓	53D	SSPL4150758	25	HM		
	✓	71	SRK6120759	11.280	SS	SRK 11M 18/11-280	
	✓	72	LC6120760	12.520	Y Conc	120/2-7½	
	✓	91	BIB6130761	12.520	SS	150/2-14½	
	✓	43	SSPL4150762	7.580	HM	22	
	✓	347	SSPL4150763	7.440	HM		
	✓	157	SSPL4150764	7.560	HM		
21/4/25	✓	53	LC6120765	25	Y Conc		
	✓	N-53	LC6120766	25	Y Conc		
(29)	✓	29	BIB6130767	12.480	SS	120/2-22	
	✓	39	BIB6130768	12.600	SS		
	✓	146	SYCL6130769	12.600	SS	CLR. Rose Pink	
	✓	3239	BIB6120770	7.480	SS		
	✓	138	BIB6120771	7.500	SS		
	✓	24700(B)	BIB6130772	7.600	SS		

20/4/25	✓	203	BIB6130773	26.500	SS		56/10
	✓	203	LC6120774	25	Y Conc		150/2-3
	✓	753	SSPL4150775	7.460	HM		13
	✓	666	SSPL4150776	7.440	HM		Shaded
23/4/25	✓	N-26	LC6120777	25	Y Conc		150/2=1½
	✓	112	2250778	10.00	TallyK/S		120/2-5
	✓	144	2250779	10.00	TallyK/S		225/5-4
	✓	754	SSPL4150780	7.480	HM		10½
24/4/25	✓	N-26	LC6120781	25	Y Conc		
	✓	23D	SYCL6130782	25	SS		CLR. Butter Scotch
	✓	527	3000783	25			
	✓	7136	BIB4150784	7.480	HM		120/2-10
	✓	108-L	BIB4150785	7.580	HM		150/2-4½
	✓	338LM	BIB4150786	7.480	HM		300/5-5
25/4/25	✓	18	BIB6130787	25	SS		19½
	✓	136	BIB6130788	25	SS		
	✓	20	BIB4150789	12.580	HM		120/2-11½
	✓	175-LM	BIB4150790	12.540	HM		150/2-6½
	✓	222	BIB4150791	7.420	HM		300/5-5
	✓	222D	BIB6120792	7.580	SS		23
	✓	573	3000793	25			
26/4/25	✓	55-LM	LC6120794	25	Y Conc		
	✓	61D	BIB6120795	25	Packet		
	✓	61D	BIBK6120796	25	Packet		120/2-22½
	✓	533	BIB6120797	25	Packet		150/2-9½
	✓	109-LM	LC6120798	12.250	Tally		31
	✓	327D	SSPL4150799	12.520	HM		
	✓	354	SSPL4150800	12.480	HM		
	✓	229D	BIB4150801	7.220	HM		
	✓	9	BIB4150802	7.540	HM		

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28/4/25	61D	BIB 6120 804	25	HM	120/2-5
W	70000	SSPL 4150 805	25	HM	150/2-12
	700S	BIB 4150 806	12.480	HM	180/2-2 $\frac{1}{2}$
W	292	BIB 4150 807	7.400	HM	225/5-4
W	332	BIB 4150 808	7.520	HM	23 $\frac{1}{2}$
W	50	BIB 4150 809	7.460	HM	(70 DS Dark to 76000)
	70000	BIB 4180 810	12.440	HM	
	62	2250811	10.00	Tellyk/s	
	5	2250812	10.00	Tellyk/s	
29/4/25	N-7200	LC 6120 813	25	Y Cone	
	N-7200	LC 6120 814	25	Y Cone	
	27	SYCL 4150 815	12.500	HM] C.L.R. Straw 120/2-10
	768D	SYCL 4150 816	12.500	HM	
	175M	BIB 4150 817	7.480	HM	150/2-8
W	3239	SSPL 4150 818	7.520	HM	18
30/4/25	12	BIB-6120 819.	25kg	SSilk	
	13	BIB-6120 820	25kg	SSilk.	
	96LL	BIB-6130 821.	12 $\frac{1}{2}$ kg	SSilk	
	96E	BIB 6130 822	12.400	SSilk.	
W	132L	SSPL-4150 823	7.420	H/M	120/2 20.
W	132L	SSPL 4150 824.	7.500.	H/M.	150/2 3
	6L	300825 (3000825)	25kg	H/M k/s.	300 5.
	55LLM.	LL 6120 826.	24.000.	Y Cone.	2800.

FOR KOMAL TEXTILES
Dark Komal
 PROP.

3650
FORM GSTR-1
[See rule 59(1)]

FOR KOMAL TEXTILES

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Details of outward supplies of goods or services

PROP.

Financial year	2024-25
Tax period	November

1	GSTIN	06AAIPJ6864D1Z0	
2	(a)	Legal name of the registered person	ATUL KUMAR JAIN
	(b)	Trade name if any	KOMAL TEXTILES
	(c)	ARN	AA061124124033Z
	(d)	ARN date	07/12/2024

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator attracting TCS - B2B Regular							
Total	2	Invoice	6,57,050.00	78,846.00	0.00	0.00	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value is more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0	Invoice	0.00	0.00			0.00
6A - Exports (with/without payment)							
Total	0	Invoice	0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer - SEZWP/SEZWOP							
Total	0	Invoice	0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

IP Address: 49.47.69.188

FOR KOMAL TEXTILES

Signature

PROP.

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PROP.

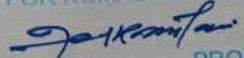
FOR KOMAL TEXTILES

Prakash Kumar

IP Address: 49.47.69.188

Description	of records	Document Type	Value (₹)	Integrated tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
8 - Nil rated, exempted and non GST outward supplies							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2CL (Large)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original) - Total			0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Invoice	0.00	0.00	0.00	0.00	0.00
- EXPWOP	0	Invoice	0.00	0.00	0.00	0.00	0.00
9A - Amendment to supplies made to SEZ units or SEZ developers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original) - Total			0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Invoice	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Invoice	0.00	0.00	0.00	0.00	0.00
9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Registered) - CDNR							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
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Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							60
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) - CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00	0.00			0.00
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) - CDNURA							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

FOR KOMAL TEXTILES

 PROP.

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FOR KOMAL TEXTILES
Sankar
PROP.

IP Address: 49.47.69.188

Description	of records	Document Type	Value (₹)	Integrated tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total					0.00	0.00	0.00
Net differential amount (Amended - Original)					0.00	0.00	0.00
11A(1), 11A(2) - Advances received for which invoice has not been issued (Tax amount to be added to the output tax liability) (Net of refund vouchers, if any)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total					0.00	0.00	0.00
11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos. 4, 5, 6 and 7 (Net of refund vouchers, if any)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total					0.00	0.00	0.00
11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total					0.00	0.00	0.00
11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total					0.00	0.00	0.00
12 - HSN-wise summary of outward supplies	3	NA	6,57,050.00	78,846.00	0.00	0.00	0.00
Total					0.00	0.00	0.00
13 - Documents issued	2	All Documents					
Net issued documents							
14 - Supplies made through E-Commerce Operators							
14A - Amended Supplies made through E-Commerce Operators							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liab to collect tax u/s 52	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liab to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liab to collect tax u/s 52	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liab to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liab to collect tax u/s 52	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liab to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00

FOR KOMAL TEXTILES

PROP.

Atul Jain

IP Address: 49.47.69.188

Date: 07/12/2024
 Signature
 Name of Authorized Signatory
 ATUL JAIN
 Designation/Status: PROP.

Verification: I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from and in case of any reduction in output tax liability the benefit thereof has been/ will be passed on to the recipient of supply.

Description	Number of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liab to pay tax u/s 9(5)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
15 - Supplies U/s 9(5)							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
1 SA (i) - Amended Supplies U/s 9(5) - For Registered Recipients							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
1 SA (ii) - Amended Supplies U/s 9(5) - For Unregistered Recipients							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total Liability (Outward supplies other than Reverse charge)			6,57,050.00	78,846.00	0.00	0.00	0.00

Details of outward supplies of goods or services

Financial year	2024-25
Tax period	October

1	GSTIN		06AAIPJ686401Z0
2	(a)	Legal name of the registered person	ATUL KUMAR JAIN
	(b)	Trade name if any	KOMAL TEXTILES
	(c)	ARN	AA0610241584876
	(d)	ARN date	09/11/2024

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator attracting TCS - B2B Regular							
Total	3	Invoice	11,27,256.75	1,35,270.81	0.00	0.00	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value is more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0	Invoice	0.00	0.00			0.00
6A - Exports (with/without payment)							
Total	0	Invoice	0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer - SEZWP/SEZWOP							
Total	0	Invoice	0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cesr (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
8 - Nil rated, exempted and non GST outward supplies							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2CL (Large)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00	0.00			0.00
9A - Amendment to supplies made to SEZ units or SEZ developers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00	0.00			0.00
9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Registered) - CDNR							

FOR KOMAL TEXTILES

For Komal Textiles
PROP.

IP Address: 49.47.69.188

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cash (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) - CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00	0.00			0.00
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total							
			0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) - CDNURA							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total							
			0.00	0.00			0.00
Unregistered Type							

FOR KOMAL TEXTILES
Shankar
 PROP.

FOR KOMAL TEXTILES
 PROP. *Starkson/son.*

IP Address: 49.47.69.188

Description	No. of records	Document Type	Value (₹)	Integrated tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00	0.00			0.00
10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)							
Amended amount - Total	0	Net Value	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
17A(1), 17A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00			0.00
17B(1), 17B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos. 4, 5, 6 and 7 (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00			0.00
17A - Amendment to advances received in returns for earlier tax periods in table 17A(1), 17A(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00			0.00
Total			0.00	0.00			0.00
17B - Amendment to advances adjusted in returns for earlier tax periods in table 17B(1), 17B(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00			0.00
Total			0.00	0.00			0.00
12 - HSN-wise summary of outward supplies							
Total	3	NA	11,27,256.75	1,35,270.81	0.00	0.00	0.00
13 - Documents issued	3	All Documents					
Net issued documents							
14 - Supplies made through E-Commerce Operators							
Total	0	Net Value	0.00	0.00			0.00
(a) Liab to collect tax u/s 52	0	Net Value	0.00	0.00			0.00
(b) Liab to pay tax u/s 9(5)	0	Net Value	0.00	0.00			0.00
14A - Amended Supplies made through E-Commerce Operators							
Amended amount - Total	0	Net Value	0.00	0.00			0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00			0.00
(a) Liab to collect tax u/s 52	0	Net Value	0.00	0.00			0.00
(b) Liab to pay tax u/s 9(5)	0	Net Value	0.00	0.00			0.00

Description	No. of records	Document	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
15 - Supplies U/s 9(5)							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00			0.00
- SEZWOP	0	Document	0.00				0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
15A (I) - Amended Supplies U/s 9(5) - For Registered Recipients							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00			0.00
- SEZWOP	0	Document	0.00				0.00
15A (II) - Amended Supplies U/s 9(5) - For Unregistered Recipients							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total Liability (Outward supplies other than Reverse charge)			11,27,256.75	1,35,270.81	0.00	0.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from and in case of any reduction in output tax liability the benefit thereof has been/ will be passed on to the recipient of supply.

Date: 09/11/2024

Signature

Name of Authorized Signatory

ATUL JAIN

Designation/Status: PROP.

FOR KOMAL TEXTILES

Atul Jain

PROP.

3660

FORM GST TR-1

FOR KOMAL TEXTILES 68

[See rule 59(1)]

Details of outward supplies of goods or services

PROP.

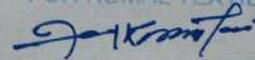
Financial year	2024-25
Tax period	December

1	GSTIN		06AAIPJ6864D1Z0
2	(a)	Legal name of the registered person	ATUL KUMAR JAIN
	(b)	Trade name if any	KOMAL TEXTILES
	(c)	ARN	AA0612241592495
	(d)	ARN date	08/01/2025

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator attracting TCS - B2B Regular							
Total	2	Invoice	10,24,800.00	1,22,976.00	0.00	0.00	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value is more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0	Invoice	0.00	0.00			0.00
6A - Exports (with/without payment)							
Total	0	Invoice	0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer - SEZWP/SEZWOP							
Total	0	Invoice	0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

FOR KOMAL TEXTILES

IP Address: 49.47.69.188



PROP.

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	3661.00	0.00	0.00	0.00	0.00
8 - Nil rated, exempted and non GST outward supplies							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2CL (Large)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00	0.00			0.00
9A - Amendment to supplies made to SEZ units or SEZ developers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00	0.00			0.00
9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Registered) - CDNR							

3661

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3662

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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Ces (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) - CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total							
			0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) - CDNURA							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total							
			0.00	0.00			0.00
Unregistered Type							

FOR KOMAL TEXTILES

IP Address: 49.47.69.188

For Komal Textiles

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3663

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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWQP	0	Note	0.00				0.00
10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos. 4, 5, 6 and 7 (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
12 - HSN-wise summary of outward supplies							
Total	1	NA	10,24,800.00	1,22,976.00	0.00	0.00	0.00
13 - Documents issued							
Net issued documents	2	All Documents					
14 - Supplies made through E-Commerce Operators							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
14A - Amended Supplies made through E-Commerce Operators							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

FOR KOMAL TEXTILES

PROP.

IP Address: 49.47.69.188

FOR KOMAL TEXTILES

Atul Jain
PROP.

Date: 08/01/2025
Signature
Name of Authorized Signatory
ATUL JAIN
Designation/Status: PROP.

Verification:
I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from and in case of any reduction in output tax liability the benefit thereof has been/ will be passed on to the recipient of supply.

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liab to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
15 - Supplies U/s 9(5)							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Document	0.00	0.00	0.00	0.00	0.00
- Net Value	0	Net Value	0.00	0.00	0.00	0.00	0.00
15A (i) - Amended Supplies U/s 9(5) - For Registered Recipients							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Net Value	0	Net Value	0.00	0.00	0.00	0.00	0.00
15A (ii) - Amended Supplies U/s 9(5) - For Unregistered Recipients							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total Liability (Outward supplies other than Reverse charge)			10,24,800.00	1,22,976.00	0.00	0.00	0.00

3665

FORM GSTR-1

[See rule 59(1)]

Details of outward supplies of goods or services

FOR KOMAL TEXTILES

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PROP.

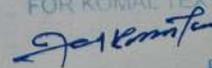
Financial year	2024-25
Tax period	January

1	GSTIN	06AAIPJ6864D12D	
2	(a)	Legal name of the registered person	ATUL KUMAR JAIN
	(b)	Trade name if any	KOMAL TEXTILES
	(c)	ARN	AA0601252065997
	(d)	ARN date	10/02/2025

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator attracting TCS - B2B Regular							
Total	4	Invoice	18,56,500.00	2,22,780.00	0.00	0.00	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value is more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0	Invoice	0.00	0.00			0.00
5A - Exports (with/without payment)							
Total	0	Invoice	0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer - SEZWP/SEZWOP							
Total	0	Invoice	0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

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FOR KOMAL TEXTILES



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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
3666							
74							
8 - Nil rated, exempted and non GST outward supplies							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2CL (Large)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
9A - Amendment to supplies made to SEZ units or SEZ developers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00				
9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Registered) - CDNR							

FOR KOMAL TEXTILES
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FOR KOMAL TEXTILES
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IP Address: 49.47.69.188

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total: Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 5 - B2B Regular	0	Note	0.00	0.00	0.00	0.00	0.00
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 5 - B2B Reverse charge	0	Note	0.00	0.00	0.00	0.00	0.00
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP	0	Note	0.00	0.00	0.00	0.00	0.00
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE	0	Note	0.00	0.00	0.00	0.00	0.00
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) - CDNUR	0	Note	0.00	0.00	0.00	0.00	0.00
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Unregistered Type							
- B2CL	0	Note	0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Note	0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Note	0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular	0	Note	0.00	0.00	0.00	0.00	0.00
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP	0	Note	0.00	0.00	0.00	0.00	0.00
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE	0	Note	0.00	0.00	0.00	0.00	0.00
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) - CDNURA							
Amended amount - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Unregistered Type							

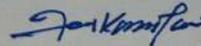
3668

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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWDP	0	Note	0.00				
10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos. 4, 5, 6 and 7 (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total			0.00	0.00	0.00	0.00	0.00
12 - HSN-wise summary of outward supplies							
Total	3	NA	18,56,500.00	2,22,780.00	0.00	0.00	0.00
13 - Documents issued							
Net issued documents	4	All Documents					
14 - Supplies made through E-Commerce Operators							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
14A - Amended Supplies made through E-Commerce Operators							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							

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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
15 - Supplies U/s 9(5)							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Document	0.00	0.00	0.00	0.00	0.00
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
15A (i) - Amended Supplies U/s 9(5) - For Registered Recipients							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWOP	0	Document	0.00	0.00	0.00	0.00	0.00
15A (ii) - Amended Supplies U/s 9(5) - For Unregistered Recipients							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total Liability (Outward supplies other than Reverse charge)			18,56,500.00	2,22,780.00	0.00	0.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from and in case of any reduction in output tax liability the benefit thereof has been/ will be passed on to the recipient of supply.

Date: 10/02/2025

Signature

Name of Authorized Signatory

ATUL JAIN

Designation/Status: PROP.

FOR KOMAL TEXTILES

Atul Jain
PROP.

3670

FORM GSTR-1

[See rule 59(1)]

FOR KOMAL TEXTILES 78

PROP.

Details of outward supplies of goods or services

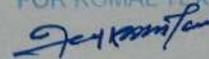
Financial year	2024-25
Tax period	February

1	GSTIN		06AAIPJ6864D1ZO
2	(a)	Legal name of the registered person	ATUL KUMAR JAIN
	(b)	Trade name if any	KOMAL TEXTILES
	(c)	ARN	AA0602251498915
	(d)	ARN date	08/03/2025

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator attracting TCS - B2B Regular							
Total	5	Invoice	17,23,875.00	1,52,433.00	27,360.00	27,360.00	0.00
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value is more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total	0	Invoice	0.00	0.00			0.00
6A - Exports (with/without payment)							
Total	0	Invoice	0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
6B - Supplies made to SEZ unit or SEZ developer - SEZWP/SEZWOP							
Total	0	Invoice	0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00				
6C - Deemed Exports - DE							
Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
7 - Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the supplies covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							

FOR KOMAL TEXTILES

IP Address: 49.47.69.188



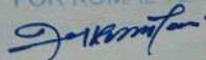
PROP.

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total	0	Net Value	3671.00	0.00	0.00	0.00	0.00
8 - Nil rated, exempted and non GST outward supplies							
Total			0.00				
- Nil			0.00				
- Exempted			0.00				
- Non-GST			0.00				
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2CL (Large)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original)			0.00	0.00			0.00
9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- EXPWP	0	Invoice	0.00	0.00			0.00
- EXPWOP	0	Invoice	0.00				
9A - Amendment to supplies made to SEZ units or SEZ developers in returns of earlier tax periods in table 6B (SEZWP/SEZWOP)							
Amended amount - Total	0	Invoice	0.00	0.00			0.00
Net differential amount (Amended - Original) - Total			0.00	0.00			0.00
- SEZWP	0	Invoice	0.00	0.00			0.00
- SEZWOP	0	Invoice	0.00				
9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)			0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Registered) - CDNR							

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FOR KOMAL TEXTILES



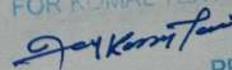
PROP.

IP Address: 49.47.69.188

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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) - CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00	0.00			0.00
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) - CDNURA							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

FOR KOMAL TEXTILES



PROP.

IP Address: 49.47.69.188

FOR KOMAL TEXTILES
 PROP. *Sri Kameshwar*

IP Address: 49.47.69.188

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Note	0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Note	0.00	0.00	0.00	0.00	0.00
10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)							
11A(1), 11A(2) - Advances received for which invoice has not been issued (Tax amount to be added to the output tax liability) (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos. 4, 5, 6 and 7 (Net of refund vouchers, if any)							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total							
11B - Amendment to advances adjusted in returns for earlier tax periods in table 11B(1), 11B(2) (Net of refund vouchers, if any)							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total							
12 - HSN-wise summary of outward supplies							
Total	2	NA	17,23,875.00	1,52,433.00	27,360.00	27,360.00	0.00
13 - Documents issued							
Net issued documents	5	All Documents					
14 - Supplies made through E-Commerce Operators							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
14A - Amended Supplies made through E-Commerce Operators							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Liable to collect tax u/s 52							
(b) Liable to collect tax u/s 52							

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)					0.00	0.00	0.00
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
15 - Supplies U/s 9(5)							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00			
- SEZWOP	0	Document	0.00	0.00			
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
15A (I) - Amended Supplies U/s 9(5) - For Registered Recipients							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00			
- SEZWOP	0	Document	0.00	0.00			
15A (II) - Amended Supplies U/s 9(5) - For Unregistered Recipients							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total Liability (Outward supplies other than Reverse charge)			17,23,875.00	1,52,433.00	27,360.00	27,360.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from and in case of any reduction in output tax liability the benefit thereof has been/ will be passed on to the recipient of supply.

Date: 08/03/2025

Signature

Name of Authorized Signatory

ATUL JAIN

Designation/Status: PROP.

FOR KOMAL TEXTILES
Atul Jain
 PROP.

FOR KOMAL TEXTILES
 PROP
Signature

IP Address: 49.47.59.188

7- Taxable supplies (Net of debit and credit notes) to unregistered persons (other than the suppliers covered in Table 5) including supplies made through e-commerce operator attracting TCS - B2CS (Others)							
Total	Invoice	0	0.00	0.00	0.00	0.00	
6C- Deemed Exports - DE							
- SEZWOP							
0.00	0	0	0.00	0.00	0.00	0.00	
- SEZWP							
0.00	0	0	0.00	0.00	0.00	0.00	
6B - Supplies made to SEZ unit or SEZ developer - SEZWP/SEZWOP							
- EXPWOP							
0.00	0	0	0.00	0.00	0.00	0.00	
- EXPWP							
0.00	0	0	0.00	0.00	0.00	0.00	
6A - Exports (with/without payment)							
Total							
0.00	0	0	0.00	0.00	0.00	0.00	
5 - Taxable outward inter-state supplies made to unregistered persons (where invoice value is more than Rs. 1 lakh) including supplies made through e-commerce operator, rate wise - B2CL (Large)							
Total							
0.00	0	0	0.00	0.00	0.00	0.00	
4B - Taxable outward supplies made to registered persons attracting tax on reverse charge - B2B Reverse charge							
Total							
0.00	4	11,73,077.00	85,077.24	27,846.00	27,846.00	0.00	
4A - Taxable outward supplies made to registered persons (other than reverse charge supplies) including supplies made through e-commerce operator attracting TCS - B2B Regular							
Total							
0.00							
Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)

1	GSTIN	06AAPJ6864D1Z0	Legal name of the registered person	ATUL KUMAR JAIN	KOMAL TEXTILES	ARN	AA060325185251F	ARN date	09/04/2025
2			Trade name if any						

Financial year	2024-25
Tax period	March

Details of outward supplies of goods or services

FORM GSTR-1
 [See rule 59(1)]

FOR KOMAL TEXTILES
 PROP

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
8 - Nil rated, exempted and non GST outward supplies	1	Net Value	860.00	0.00	51.60	51.60	0.00
Total							
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Regular							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)							
9A - Amendment to taxable outward supplies made to registered person in returns of earlier tax periods in table 4 - B2B Reverse charge							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)							
9A - Amendment to Inter-State supplies made to unregistered person (where invoice value is more than Rs. 1 lakh) in returns of earlier tax periods in table 5 - B2CL (Large)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)							
9A - Amendment to Export supplies in returns of earlier tax periods in table 6A (EXPWP/EXPWP)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original) - Total							
- EXPWP	0	Invoice	0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original) - Total							
9A - Amendment to supplies made to SEZ units or SEZ developers in returns of earlier tax periods in table 6B (SEZWP/SEZWP)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original) - Total							
- SEZWP	0	Invoice	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original) - Total							
9A - Amendment to Deemed Exports in returns of earlier tax periods in table 6C (DE)							
Amended amount - Total	0	Invoice	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)							
9B - Credit/Debit Notes (Registered) - CDNR							

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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net Total (Debit notes - Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9B - Credit/Debit Notes (Unregistered) - CDNUR							
Total - Net off debit/credit notes (Debit notes - Credit notes)	0	Note	0.00	0.00			0.00
Unregistered Type							
- B2CL	0	Note	0.00	0.00			0.00
- EXPWP	0	Note	0.00	0.00			0.00
- EXPWOP	0	Note	0.00				
9C - Amended Credit/Debit Notes (Registered) - CDNRA							
Amended amount - Total	0	Note	0.00	0.00	0.00	0.00	0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Regular							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 4 other than table 6 - B2B Reverse charge							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6B - SEZWP/SEZWOP							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00			0.00
Amended Credit / Debit notes issued to registered person for taxable outward supplies in table 6C - DE							
Net total (Net Amended Debit notes - Net Amended Credit notes)	0	Note	0.00	0.00	0.00	0.00	0.00
9C - Amended Credit/Debit Notes (Unregistered) - CDNURA							
Amended amount - Total	0	Note	0.00	0.00			0.00
Net Differential amount (Net Amended Debit notes - Net Amended Credit notes) - Total			0.00	0.00			0.00
Unregistered Type							

FOR KOMAL TEXTILES

Sudhakar Singh

PROP.

FOR KOMAL TEXTILES
3678
PROP.

IP Address: 49.47.59.188

Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
- B2CL	0	Note	0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Note	0.00	0.00	0.00	0.00	0.00
- EXPWP	0	Note	0.00	0.00	0.00	0.00	0.00
10 - Amendment to taxable outward supplies made to unregistered person in returns for earlier tax periods in table 7 including supplies made through e-commerce operator attracting TCS - B2C (Others)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)							
11A(1), 11A(2) - Advances received for which invoice has not been issued (tax amount to be added to the output tax liability) (Net of refund vouchers, if any)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11B(1), 11B(2) - Advance amount received in earlier tax period and adjusted against the supplies being shown in this tax period in Table Nos. 4, 5, 6 and 7 (Net of refund vouchers, if any)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
11A - Amendment to advances received in returns for earlier tax periods in table 11A(1), 11A(2) (Net of refund vouchers, if any)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
12 - HSN-wise summary of outward supplies	5	NA	11,73,937.00	85,077.24	27,897.60	27,897.60	0.00
Total							
13 - Documents issued	7	All Documents					
Net issued documents							
14 - Supplies made through E-Commerce Operators							
Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Table to collect tax u/s 52	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Table to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
14A - Amended Supplies made through E-Commerce Operators							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(a) Table to collect tax u/s 52							
(b) Table to pay tax u/s 9(5)							

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Description	No. of records	Document Type	Value (₹)	Integrated Tax (₹)	Central Tax (₹)	State/UT Tax (₹)	Cess (₹)
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
(b) Liable to pay tax u/s 9(5)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
15 - Supplies U/s 9(5)							
Total	0	Document/Net Value	0.00	0.00	0.00	0.00	0.00
- For Registered Recipients	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00			0.00
- SEZWOP	0	Document	0.00				
- For Unregistered Recipient	0	Net Value	0.00	0.00	0.00	0.00	0.00
15A (I) - Amended Supplies U/s 9(5) - For Registered Recipients							
Amended amount - Total	0	Document	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Document	0.00	0.00	0.00	0.00	0.00
- Regular	0	Document	0.00	0.00	0.00	0.00	0.00
- DE	0	Document	0.00	0.00	0.00	0.00	0.00
- SEZWP	0	Document	0.00	0.00			0.00
- SEZWOP	0	Document	0.00				
15A (II) - Amended Supplies U/s 9(5) - For Unregistered Recipients							
Amended amount - Total	0	Net Value	0.00	0.00	0.00	0.00	0.00
Net differential amount (Amended - Original)	0	Net Value	0.00	0.00	0.00	0.00	0.00
Total Liability (Outward supplies other than Reverse charge)			11,73,937.00	85,077.24	27,897.60	27,897.60	0.00

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from and in case of any reduction in output tax liability the benefit thereof has been/ will be passed on to the recipient of supply.

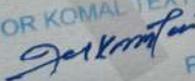
Date: 09/04/2025

Signature

Name of Authorized Signatory

ATUL JAIN

Designation/Status: PROP.

FOR KOMAL TEXTILES

 PROP.



LOG BOOK OF SEWERAGE EFFLUENT TREATMENT PLANT

3680

88

NAME & ADDRESS OF UNIT MONTH..... Feb 2025

Factory Plot No. 327
Estate Barhi Phase-I
Distt: Sumpat (HARYANA)

DATE	Flow Meter Reading (KL)			pH Meter Reading at outlet	Chemical Consumption			Energy Meter			Studge (in Kg.)	Signature
	Initial	Final	Treated Effluent		Lime	Alum	Poly-Electrolyte	Initial	Final	Consumption		
1/2/25	973.5	977.4	3.9	7.20	1kg	900g	60g	5687.5	5693.3	5.8	2.5kg	
2	Sunday											
3	977.4	981.0	3.6	7.60	800g	1kg	60g	5693.3	5698.7	5.4	2	
4/2	981.0	985.2	4.2	7.50	1.2kg	1.6kg	80g	5698.7	5704.9	6.2	4kg	
5	985.2	989.1	3.9	7.70	900g	1kg	80g	5704.9	5710.7	5.8	3kg	
6	989.1	993.2	4.1	8.10	1.4kg	2kg	80g	5710.7	5716.8	6.1	4kg	
7	993.2	997.0	3.8	7.60	800g	1kg	70g	5716.8	5722.4	5.6	2kg	
8/2	997.0	1001.2	4.2	7.30	1.4kg	1.6kg	80g	5722.4	5728.8	6.4	3kg	
9	Sunday											
10/2	1001.2	1005.1	3.9	7.60	0.2kg	1.5kg	70g	5728.8	5734.7	5.9	3kg	
11	1005.1	1009.2	4.1	7.90	1.6kg	2kg	90g	5734.7	5740.9	6.2	4kg	
12	1009.2	1013.2	4.0	7.40	1.2kg	1kg	60g	5740.9	5747.4	6.5	2.5kg	
13/2/25	1013.2	1017.2	4.0	7.90	1kg	1.5kg	70g	5747.4	5753.2	5.8	2kg	
14	1017.2	1021.1	3.9	7.50	900g	1.6kg	70g	5753.2	5758.9	5.7	2kg	
15	1021.1	1025.3	4.2	8.20	1.6kg	2kg	80g	5758.9	5765.2	6.3	4kg	
16	Sunday											
17/2	1025.3	1029.4	4.1	7.60	1.2kg	1kg	70g	5765.2	5771.6	6.4	0.2kg	
18	1029.4	1033.3	3.9	7.10	1.6kg	2kg	80g	5771.6	5777.7	6.1	4kg	
19	1033.3	1037.4	4.1	8.10	2kg	1.5kg	80g	5777.7	5784.2	6.5	3kg	
20/2	1037.4	1041.6	4.2	8.00	1.9kg	2kg	60g	5784.2	5790.4	6.2	4kg	
21	1041.6	1045.6	4.0	7.20	1.5kg	2kg	80g	5790.4	5796.1	5.7	4kg	
22/2	1045.6	1049.3	3.7	7.40	900g	1kg	50g	5796.1	5801.3	5.2	x	
23/2	Sunday											
24	1049.3	1053.2	3.9	7.50	1.4kg	1.6kg	70g	5801.3	5806.9	5.6	5kg	
25/2	1053.2	1057.4	4.2	8.00	1.9kg	2kg	80g	5806.9	5813.6	6.7	4kg	
26	1057.4	1061.2	3.8	7.40	1.2kg	1.5kg	60g	5813.6	5819.4	5.8	3kg	
27	1061.2	1064.7	3.5	7.50	900g	800g	60g	5819.4	5824.3	4.9	2	
28/2/25	1064.7	1068.6	3.9	7.70	1kg	1.5kg	80g	5824.3	5829.5	5.2	3kg	

FOR RORMAL USE ONLY
[Signature]
PROF



LOG BOOK **KOMAL TEXTILES** EFFLUENT TREATMENT PLANT

3681

NAME & ADDRESS OF UNIT

Factory Add.:-
Plot No. 327, Industrial
Estate Barhi Phase-I
Distt. Sonapat (HARYANA)

MONTH... March/2022

DATE	Flow Meter Reading (KL)			pH Meter Reading at outlet	Chemical Consumption			Energy Meter			Studge (in Kg.)	Signature
	Initial	Final	Treated Effluent		Lime	Alum	Poly-Electrolyte	Initial	Final	Consumption		
1/3/22	1068.6	1072.8	4.2	7.60	1.8kg	2kg	80g	5829.5	5835.7	6.2	4kg	
2		Sunday										
3/3	1072.8	1076.7	3.9	8.10	1kg	900g	60g	5835.7	5841.4	5.7	2kg	
4	1076.7	1080.8	4.1	7.50	1.5kg	2kg	80g	5841.4	5847.3	5.9	4kg	
5/3/22	1080.8	1084.5	3.7	7.40	1.2kg	1.5kg	70g	5847.3	5852.7	5.4	3kg	
6	1084.5	1088.5	4.0	7.90	1.4kg	1.8kg	70g	5852.7	5858.8	6.1	4kg	
7	1088.5	1092.1	3.6	7.10	900g	1.2kg	60g	5858.8	5864.4	5.6	x	
8	1092.1	1096.2	4.1	7.40	1.7kg	2kg	80g	5864.4	5870.6	6.2	4kg	
9/3		Sunday										
10	1096.2	1099.9	3.7	8.20	1.2kg	1kg	60g	5870.6	5876.0	5.4	2kg	
11/3	1099.9	1103.8	3.9	7.40	1.2kg	1.2kg	60g	5876.0	5882.0	6.0	3kg	
12	1103.8	1108.0	4.2	7.60	2kg	1.9kg	80g	5882.0	5888.5	6.5	4kg	
13/3/22												
14												
15				Holi								
16		Sunday										
17	1108.0	1117.7	9.7	7.10	1.4kg	800g	60g	5888.5	5894.2	5.7	3	
18/3	1111.7	1115.3	3.6	7.60	1kg	1.2kg	70g	5894.2	5900.0	5.8	4kg	
19	1115.3	1119.5	4.2	7.40	2kg	2.6kg	70g	5900.0	5906.4	6.4	3kg	
20	1119.5	1123.4	3.9	8.20	1.4kg	1.5kg	50g	5906.4	5912.4	6.0	5kg	
21/3/22	1123.4	1127.5	4.1	7.60	1.8kg	2kg	70g	5912.4	5918.7	6.3	3.3kg	
22	1127.5	1131.0	3.5	7.90	1.4kg	1.5kg	70g	5918.7	5923.8	5.1	3kg	
23		Sunday										
24	1131.0	1135.0	4.0	7.50	2kg	2.6kg	80g	5923.8	5930.0	6.2	5kg	
25	1135.0	1139.1	4.1	7.20	1.9kg	2kg	80g	5930.0	5935.8	5.8	4kg	
26	1139.1	1143.1	4.0	8.10	2kg	3kg	90g	5935.8	5941.2	5.4	5kg	
27/3	1143.1	1146.8	3.7	8.00	1.2kg	1.6kg	60g	5941.2	5946.1	4.9	3kg	
28/3	1146.8	1150.9	4.1	7.40	1.9kg	2.6kg	80g	5946.1	5952.2	6.1	5kg	
29	1150.9	1154.8	3.9	7.90	1kg	900g	50g	5952.2	5957.1	4.9	x	
30		Sunday										
31/3/22	1154.8	1159.0	4.2	8.10	1.8kg	2kg	70g	5957.1	5963.8	6.4	4kg	



KOMAL TEXTILES EFFLUENT TREATMENT PLANT

3682

90

NAME & ADDRESS OF UNIT

Factory Add.:
Plot No. 327, Industrial
Estate Barhi Phase-I
Haryana, Sonapat (HARYANA)

MONTH..... April 2025

DATE	Flow Meter Reading (KL)			pH Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg.)	Signature
	Initial	Final	Treated Effluent		Lime	Alum	Poly-Electrolyte	Initial	Final	Consumption		
1/4/25	1159.0	1163.1	4.1	7.10	2kg	2.6kg	80g	5963.5	5969.9	6.4	5kg	
2	1163.1	1166.8	3.7	7.40	1.2kg	1.6kg	60g	5969.9	5975.0	5.1	3kg	
3/4	1166.8	1171.0	4.2	7.90	2kg	3kg	90g	5975.0	5981.3	6.3	5kg	
4	1171.0	1174.9	3.9	7.60	2kg	1.7kg	70g	5981.3	5986.7	5.4	4kg	
5	1174.9	1179.0	4.1	7.30	1.8kg	2.4kg	80g	5986.7	5993.0	6.3	4kg	
6/4	Sunday							Sunday				
7	1179.0	1182.7	3.7	8.10	1kg	1.6kg	60g	5993.0	5998.2	5.2	4	
8/4	1182.7	1186.2	3.5	8.10	900g	700g	60g	5998.2	6003.1	4.9	4	
9	1186.2	1190.4	4.2	7.60	2kg	2.6kg	80g	6003.1	6009.4	6.3	5kg	
10/4	1190.4	1194.4	4.0	7.60	1.7kg	2kg	60g	6009.4	6015.3	5.9	4kg	
11	1194.4	1198.5	4.1	7.90	2kg	2.6kg	80g	6015.3	6021.0	5.7	5kg	
12	1198.5	1202.3	3.8	7.50	1.4kg	1.5kg	60g	6021.0	6025.8	4.8	3kg	
13	Sunday											
14					Not Present							
15/4	1202.3	1206.5	4.2	7.40	2kg	3kg	90g	6025.8	6032.2	6.4	5kg	
16	1206.5	1210.1	3.6	7.90	1.5kg	2kg	70g	6032.2	6037.9	5.7	3.6kg	
17/4/25	1210.1	1214.1	4.0	7.60	1.8kg	2kg	70g	6037.9	6043.8	5.9	4kg	
18	1214.1	1217.8	3.7	8.20	900g	1.2kg	50g	6043.8	6048.4	4.6	4	
19	1217.8	1221.9	4.1	7.50	2kg	1.6kg	70g	6048.4	6054.8	6.4	5kg	
20/4	Sunday							Sunday				
21	1221.9	1226.0	4.1	7.10	2kg	2.5kg	80g	6054.8	6061.5	6.7	5kg	
22/4	1226.0	1229.9	3.9	7.40	1.6kg	2kg	60g	6061.5	6066.7	5.2	4kg	
23	1229.9	1233.8	3.9	7.20	1.2kg	1kg	60g	6066.7	6072.2	5.5	3kg	
24	1233.8	1238.6	4.2	8.20	2kg	2.9kg	80g	6072.2	6078.9	6.7	5kg	
25	1238.0	1242.0	4.0	7.40	1.7kg	1kg	60g	6078.9	6084.8	5.9	2kg	
26	1242.0	1246.1	4.1	7.60	2kg	1.8kg	80g	6084.8	6091.0	6.2	4kg	
27	Sunday											
28	1246.1	1249.8	3.7	7.40	1.2kg	900g	50g	6091.0	6095.9	4.9	4	
29	1249.8	1253.7	3.9	8.00	1.7kg	2kg	90g	6095.9	6101.2	5.3	5kg	
30/4/25	1253.7	1257.4	3.7	7.70	1.3kg	1kg	60g	6101.2	6106.8	5.6	3kg	

PALACE : SONEPAT

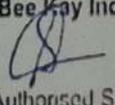
AUTH. SIGNATORY

FOR KOMAL TEXTILES
Signature: [Handwritten Signature]
PRCP

3684

Tax Invoice

(ORIGINAL FOR RECIPIENT) 92

 BEEKAY	M/s Bee Kay Industries PHASE 3 HSIIDC BARHI M-9671654682 MSME REG. NO. HR18A0004663 GSTIN/UIN: 06EVXPK4335J1ZY State Name : Haryana, Code : 06 Contact : 9671654682 E-Mail : beekay0095@gmail.com	Invoice No. 1755	Dated 20-Mar-25	Delivery Note 1755	Mode/Terms of Payment																																																	
		Reference No. & Date.	Other References																																																			
	Consignee (Ship to) M/s Komal Textiles 327 Hsiidc Barhi Distt - Sonipat GSTIN/UIN : 06AAIPJ6864D1ZO State Name : Haryana, Code : 06	Buyer's Order No.	Dated																																																			
		Dispatch Doc No. 1755	Delivery Note Date 20-Mar-25																																																			
	Dispatched through TEMPO	Destination BARHI																																																				
	Bill of Lading/LR-RR No. dt. 20-Mar-25	Motor Vehicle No. HR69D 6944																																																				
Buyer (Bill to) M/s Komal Textiles 327 Hsiidc Barhi Distt - Sonipat GSTIN/UIN : 06AAIPJ6864D1ZO State Name : Haryana, Code : 06	Terms of Delivery																																																					
<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 5%;">Sl No.</th> <th style="width: 45%;">Description of Goods</th> <th style="width: 10%;">HSN/SAC</th> <th style="width: 10%;">Quantity</th> <th style="width: 10%;">Rate</th> <th style="width: 10%;">per</th> <th style="width: 10%;">Amount</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Alum Powder</td> <td>28333010</td> <td>5 beg</td> <td>800.00</td> <td>beg</td> <td>4,000.00</td> </tr> <tr> <td>2</td> <td>Poly Electrolight</td> <td>3902</td> <td>20.000 kg</td> <td>220.00</td> <td>kg</td> <td>4,400.00</td> </tr> <tr> <td colspan="6"></td> <td style="text-align: right;">8,400.00</td> </tr> <tr> <td colspan="5"></td> <td style="text-align: right;">9 %</td> <td style="text-align: right;">756.00</td> </tr> <tr> <td colspan="5"></td> <td style="text-align: right;">9 %</td> <td style="text-align: right;">756.00</td> </tr> <tr> <td colspan="6" style="text-align: right;">Total</td> <td style="text-align: right;">₹ 9,912.00</td> </tr> </tbody> </table>						Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	1	Alum Powder	28333010	5 beg	800.00	beg	4,000.00	2	Poly Electrolight	3902	20.000 kg	220.00	kg	4,400.00							8,400.00						9 %	756.00						9 %	756.00	Total						₹ 9,912.00
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount																																																
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					9 %	756.00																																																
Total						₹ 9,912.00																																																
Amount Chargeable (in words) INR Nine Thousand Nine Hundred Twelve Only																																																						
Company's PAN : EVXPK4335J			Company's Bank Details A/c Holder's Name: BEE KAY INDUSTRIES Bank Name : HDFC BANK A/c No. : 50200029636992 Branch & IFS Code: Ganaur & HDFC0002678																																																			
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.																																																						
Customer's Seal and Signature			for M/s Bee Kay Industries  Authorised Signatory																																																			

SUBJECT TO SONIPAT JURISDICTION

This is a Computer Generated Invoice

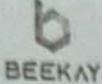
FOR KOMAL TEXTILES

PROP.

3685

Tax Invoice

(ORIGINAL FOR RECIPIENT) 93

 M/s Bee Kay Industries PHASE 3 HSIIDC BARHI M-9671654682 MSME REG. NO, HR18A0004663 GSTIN/UIN: 06EVXPK4335J1ZY State Name : Haryana, Code : 06 Contact : 9671654682 E-Mail : beekay0095@gmail.com	Invoice No.	Dated				
	150	22-Apr-25				
Consignee (Ship to) M/s Komal Textiles 327 Hsiidc Barhi Distt - Sonipat GSTIN/UIN : 06AAIPJ6864D1ZO State Name : Haryana, Code : 06	Delivery Note	Mode/Terms of Payment				
	150					
Buyer (Bill to) M/s Komal Textiles 327 Hsiidc Barhi Distt - Sonipat GSTIN/UIN : 06AAIPJ6864D1ZO State Name : Haryana, Code : 06	Reference No. & Date.	Other References				
	Buyer's Order No.	Dated				
	Dispatch Doc No.	Delivery Note Date				
	150	22-Apr-25				
	Dispatched through	Destination				
	TEMPO	BARHI				
	Bill of Lading/LR-RR No.	Motor Vehicle No.				
	dt. 22-Apr-25	HR69D 6944				
Terms of Delivery						
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Lime	2522	200.000 kg	9.50	kg	1,900.00
	Sales Sgst 2.5%			2.50	%	47.50
	Sales Cgst 2.5%			2.50	%	47.50
Total			200.000 kg			₹ 1,995.00
Amount Chargeable (in words)						E. & O.E
INR One Thousand Nine Hundred Ninety Five Only						
Company's PAN : EVXPK4335J		Company's Bank Details				
Declaration		A/c Holder's Name: BEE KAY INDUSTRIES				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Bank Name : HDFC BANK				
		A/c No. : 50200029636992				
		Branch & IFS Code: Ganaur & HDFC0002678				
Customer's Seal and Signature		for M/s Bee Kay Industries				
		Authorised Signatory				

SUBJECT TO SONIPAT JURISDICTION

This is a Computer Generated Invoice

FOR KOMAL TEXTILES

Devi Kant Jais

PROP.

3686

(9)
(ORIGINAL FOR RECIPIENT) 94

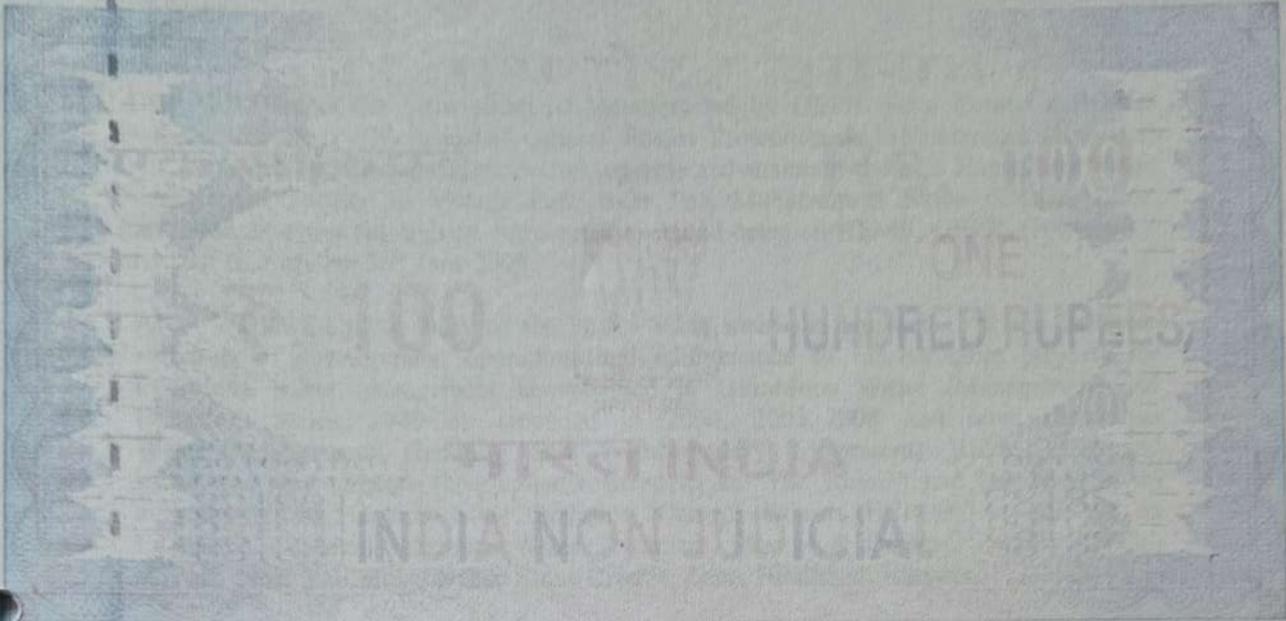
 BEEKAY M/s Bee Kay Industries PHASE 3 HSIIDC BARHI M-9671654682 MSME REG. NO. HR18A0004663 GSTIN/UIN: 06EVXPK4335J1ZY State Name : Haryana, Code : 06 Contact : 9671654682 E-Mail : beekay0095@gmail.com	Invoice No.	Dated				
	151	22-Apr-25				
	Delivery Note	Mode/Terms of Payment				
	151					
	Reference No. & Date.	Other References				
Consignee (Ship to) M/s Komal Textiles 327 Hsiidc Barhi Distt - Sonipat GSTIN/UIN : 06AAIPJ6864D1ZO State Name : Haryana, Code : 06	Buyer's Order No.	Dated				
	Dispatch Doc No.	Delivery Note Date				
	151	22-Apr-25				
	Dispatched through	Destination				
	TEMPO	BARHI				
Buyer (Bill to) M/s Komal Textiles 327 Hsiidc Barhi Distt - Sonipat GSTIN/UIN : 06AAIPJ6864D1ZO State Name : Haryana, Code : 06	Bill of Lading/LR-RR No.	Motor Vehicle No.				
	dt. 22-Apr-25	HR69D 6944				
	Terms of Delivery					
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Alum Powder	28333010	8 beg	1,000.00	beg	8,000.00
					9 %	720.00
					9 %	720.00
	Total		8 beg			₹ 9,440.00
Amount Chargeable (in words)						E. & O.E
INR Nine Thousand Four Hundred Forty Only						
Company's PAN : EVXPK4335J		Company's Bank Details				
Declaration		A/c Holder's Name: BEE KAY INDUSTRIES				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Bank Name : HDFC BANK				
		A/c No. : 50200029636992				
		Branch & IFS Code: Ganaur & HDFC0002678				
Customer's Seal and Signature		for M/s Bee Kay Industries				
		Authorised Signatory				

SUBJECT TO SONIPAT JURISDICTION

This is a Computer Generated Invoice

PROP.

FOR KOMAL TEXTILES
[Signature]



हरियाणा HARYANA

815562

THIS Agreement is made at Faridabad on this... 07th day... May... 2025.

BY AND BETWEEN

Gujarat Enviro Protection and Infrastructure (Haryana) Pvt. Ltd., a company incorporated and registered under the provisions of the Companies Act, 2013 and having its registered office at 370, S V P Road, Shop 8, Plot 384, Cigaretwala Bldg. Opp. CBI Prathna Samaj, Nr. Harkishandas Hospital, Mumbai (Maharashtra) (hereinafter referred to as GEPIL (Haryana) which expression shall unless repugnant to the context or meaning thereof shall mean and include its successors, representatives and permitted assignees etc.) of the FIRST PART

AND

M/s. KOMAL TEXTILES which is a Company / Partnership Firm / Proprietary Concern duly incorporated under the provisions of located at PLOT NO. 327, BARHI, INDUSTRIAL AREA PHASE 1, BARHI, SONIPAT and having its registered office at (hereinafter referred to as The Client which expression shall unless repugnant to the context or meaning thereof shall mean and include its successors, representatives and permitted assignees etc.) of the SECOND PART.

Recitals

WHEREAS Haryana Environmental Management Society (HEMS), a society registered under the Societies Registration Act, 1860 having its registered office at SCO 45, 1st floor, Sector -31, HUDA Market, Gurgaon, Haryana acting as a nodal agency of the Government of Haryana has awarded the work to a Consortium of Members led by Gujarat Enviro Protection & Infrastructure Ltd. (GEPIL) for development and operation of a Hazardous Waste Management Facility (HWM Facility) at Village Pali, Near Pali-Mohabatabad Stone Crusher Zone, Faridabad, Haryana on the leasehold land as per Lease Agreement executed between HEMS and Municipal Corporation, Faridabad (MCF) on 19th April 2005.

For Gujarat Enviro Protection And Infrastructure (Haryana) Pvt. Ltd.

SIGNED & STAMP for & on Behalf of GEPIL (Haryana)

Authorised Signatory

SIGNED & STAMP for & on behalf of Client

AND WHEREAS the Consortium of Members led by GEPIL have formed a Special Purpose Vehicle ("SPV") called Gujarat Enviro Protection & Infrastructure (Haryana) Pvt. Ltd. (GEPIL (Haryana)) to develop, operate and maintain the said Hazardous Waste Management Facility at Village Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana through an Agreement executed between HEMS, GEPIL (Haryana) and GEPIL, Surat on 30th June 2005.

AND WHEREAS the Party of the First Part is inter alia engaged in the business activities of development, operations and maintenance of infrastructure projects for hazardous waste management as specified in Hazardous Waste (Management and Handling) Rules, 1989 as amended in 2000, 2003, 2008 and now Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and subsequent amendments (hereinafter referred to as "The Rules") and has been given authorization by Haryana State Pollution Control Board (HSPCB) to set up an Integrated Common Hazardous Waste Treatment, Storage & Disposal Facility (TSDF) at Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana.

AND WHEREAS the Party of the Second Part is generating hazardous waste and has approached the Party of the First Part for managing and disposing off its Hazardous Waste as per applicable rules since the Party of the First Part has set up the said facility at Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana.

AND WHEREAS the Party of the First Part has agreed to accept Hazardous Waste generated by the Party of the Second Part for collection, transportation, storage, treatment and disposal on the mutually agreed terms and conditions stated hereunder.

THIS DEED THEREFORE WITNESSES AS FOLLOWS:

1. **DEFINITIONS AND INTERPRETATIONS**

- 1.1 "TIME" shall be stated in Hours and shall mean Indian Standard Time.
- 1.2 "DAY" means a period of twelve (12) consecutive hours beginning at 08.00 hours and ending at 20.00 hours.
- 1.3 "WEEK" means a period of seven (7) consecutive days beginning from a day.
- 1.4 "MONTH" means a period beginning at 08.00 hours on the first day of Calendar Month and ending at 08.00 hours on the first day of succeeding Calendar Month.
- 1.5 "YEAR" means a period of three hundred and sixty five (365) consecutive days or three hundred and sixty six (366) consecutive days when such period includes a twenty ninth (29th) day of February beginning at 08.00 hours from a day.
- 1.6 "FINANCIAL YEAR" means a period of three hundred and sixty five (365) consecutive days or three hundred and sixty six (366) consecutive days when such period includes a twenty ninth (29th) day of February beginning at 08.00 hours from a day. It starts from 1st day of April month of the year and ends on 31st day of March month of next year.
- 1.7 "ACTIVE TERM" means the term during which GEPIL (Haryana) shall receive, transport, store, treat, recycle, recover and dispose of the hazardous waste at the TSDF site as per authorization granted by the HSPCB.

For Gujarat Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)

Authorised Signatory

FOR KOMAL TEXTILES

[Signature]

PROP.

SIGNED for & on behalf of Client

- 1.8 "FORCE MAJEURE" means any event or circumstance or combination of events or circumstances beyond the reasonable control of either party (the "Affected Party") and such event or circumstance cannot by exercise of reasonable diligence be prevented or cause to be prevented; cannot, despite the adoption of reasonable precautions or alternative measures (where sufficient time to adopt such precautions or alternative measures before the occurrence of such event or circumstance is available) be prevented; and which materially and adversely affects such party's performance of its duties and obligations under this Agreement.
- 1.9 The headings of or title to the Clauses in this Agreement shall not be deemed to be a part thereof or be taken into consideration in the interpretation or construction thereof.
- 1.10 Words imparting the singular only also include the plural and vice versa where the context so requires.
- 1.11 "TSDF" means Treatment, Storage & Disposal Facility operated by GEPIL (Haryana) located at Village Pali, Near Pali Mohabatabad Stone Crusher Zone, Faridabad, Haryana
- 1.12 HSPCB means Haryana State Pollution Control Board, CPCB means Central Pollution Control Board and MoEF means Ministry of Environment and Forests.
- 1.13 "Client" means a Company / Partnership Firm / Proprietary Concern / Co-operative Society, AOP etc which generates hazardous wastes as defined in the Hazardous Waste (Management & Handling Rules)1989 as amended in 2000, 2003, 2008 and now Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and subsequent amendments.

2. PERIOD OF AGREEMENT

- 2.1 The present Agreement shall remain in force for the Active Term for Five years from date of 26th September 2024. Agreement whichever is earlier unless terminated earlier due to any of the reasons mentioned in this Agreement.
- 2.2 GEPIL (Haryana) will issue a Registration Certificate valid for 5 years effective from 26th September 2024. The registration shall need to be renewed including execution of fresh Agreement by the Client at least three months before the expiry of the current Agreement.

3. TERMINATION OF AGREEMENT

- 3.1 Both the Parties hereto agree that the present Agreement shall automatically come to an end in any of the following eventualities:
- On expiry of Authorization granted to the Client and the same having not been renewed by the Client or of the same having not been granted by Haryana State Pollution Control Board (HSPCB).
 - On expiry of HEMS membership and the same having not been renewed by the Client or of the same having not been granted by HEMS.
- 3.2 This AGREEMENT can be terminated by the Client after giving a written Notice of at least 30 days to the other party. The provision relating to minimum charges shall be applicable, during the notice period in accordance with Clause 10.2.

For Gujarat Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)

Authorised Signatory

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PROP. 3

- 3.3 Both the Parties hereto further agree that in case of the present Agreement coming to an end owing to any of the aforesaid eventualities, it will be the sole responsibility of the Client to handle, treat and dispose off its Hazardous Waste in accordance with the relevant provisions of law.

4. **REGISTRATION**

- 4.1 The Client shall pay non refundable charges of ₹ 1000=00 (Rupees One Thousand Only) towards Registration every five years.
- 4.2 The Client shall pay non refundable charges of ₹ 8000=00 (Rupees Eight Thousand Only) towards Finger Printing Analysis of the waste to be conducted by GEPIL (Haryana) for waste characterization in every five years.
- 4.3 After having registered, if the registration is terminated within the validity period of the present Agreement because of any reason stated in this Agreement, then in that event, the registration can be revived on payment of non-refundable re-registration charges of ₹ 500/- (Rupees Five hundred only). Such re-registration shall be valid till the expiry of the last Registration Certificate.
- 4.4 The registration under this Agreement is not transferable in any manner whatsoever.

5. **TREATMENT & DISPOSAL CHARGES**

- 5.1 The Treatment and Disposal charges for various types of hazardous wastes are mentioned in Schedule I to this Agreement. The Treatment & Disposal Charges applicable under this Agreement for different types of wastes generated by the Client are as follows:

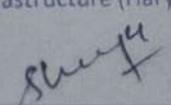
Sr. No.	Type of Wastes	Treatment and Disposal Charges (₹ Per MT)	Quantity (In MT)
1	ETP Sludge	2,043/-	0.500
2			
3			
4			
5			
6			
7			

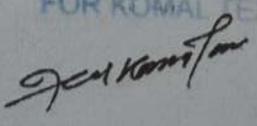
(Attach sheets in case of more types of wastes)

- 5.2 GEPIL (Haryana) shall charge the Client towards treatment & disposal on the basis of weightment to be done at the TSDF site. If the Weigh Bridge at the site is not working, it will be weighed at an outside Weigh Bridge approved by GEPIL (Haryana).
- 5.3 The rates specified in Schedule I to this Agreement are based on general characteristics of the specified type of waste. In case any waste of the Client that

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either does not fall under the mentioned categories or requires special type of treatment before or after disposal, the Client agrees to pay the rates for the same which shall be fixed on case to case basis depending upon the characteristics of the waste & treatment required in consultation with HEMS.

6. TRANSPORTATION CHARGES

- 6.1 The Client has requested GEPIL (Haryana) to provide NIL numbers of storage containers of NA capacity each to avoid frequent transportation. GEPIL (Haryana) has agreed to provide the said containers in consideration of which the client has agreed to pay ₹. NA (Rupees NA) as interest free security deposit to GEPIL (Haryana). The Client shall be responsible for the security and upkeep of as well as any damage caused to the container while it is lying at the premises of the Client.
- 6.2 M/s. GEPIL (Haryana) shall provide the fleet of waste transport vehicles of different capacities duly authorized by HSPCB. As per the requirements of the Client, lowest capacity vehicle for transporting its Hazardous Waste on full vehicle load or More than the vehicle capacity, basis to the TSDF Site shall be sent by GEPIL (Haryana) at the cost of the Client.
- 6.3 The Transportation Charges for transportation of waste from location of Client to the TSDF site are mentioned in Schedule II to this Agreement.
- 6.4 The Transportation Charges applicable under this Agreement at the current rates, excluding taxes, are ₹. (AS PER SCHEDULE -2) per km per MT Taxes, as applicable, are payable extra.

7. REVISION OF CHARGES

- 7.1 The Client covenants that various notified charges like Treatment & Disposal Charges, Transportation Charges etc and any other unforeseen charges under this Agreement for its Hazardous Waste shall be subject to revision and inclusion during the currency of this Agreement in consultation with HEMS, as and when such revision is called for due to any reason whatsoever. GEPIL (Haryana) shall inform the Client about such revisions in advance through a separate letter.
- 7.2 All Government, municipal, panchayat taxes, duties, levies, octroi, tolls, service tax etc., as applicable from time to time, related to transportation, treatment, storage, disposal and other services rendered under this Agreement shall be borne by the Client. In case the same are paid by GEPIL (Haryana), the Client shall reimburse the amount thereof to GEPIL (Haryana).
- 7.3 Service Tax or any other existing taxes as applicable presently on services related to disposal of hazardous waste have to be paid by the client.
- 7.4 All disposal charges are subject to annual upward revision effective From 1st April Every year at the rate of 4%.

8. OBLIGATIONS OF THE CLIENT

- 8.1 While entering into the present Agreement with GEPIL (Haryana), the Client shall submit the categories of Hazardous Waste along with the quantity and its desire to dispose off the same by GEPIL (Haryana). The said categories of Hazardous Waste shall be as per the parameters specified in the Schedules of Hazardous Waste (Management, Handling & Transboundary Movement) Rules 2016, as amended from time to time

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Infrastructure (Haryana) Pvt. Ltd.

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Authorised Signatory

SIGNED for & on behalf of Client

- 8.2/ The Client shall get the Authorization from HSPCB permitting the Client to send its Hazardous Waste to the TSDF Site for treatment and disposal and that it shall be the responsibility of the Client to get the same renewed from time to time, failing which GEPIL (Haryana) reserves its right to repudiate the present Agreement under intimation to HSPCB and HEMS.
- 8.3 The Client shall make all the proper, necessary and adequate arrangement for keeping production records and the Hazardous Waste generated from these processes. The Client shall provide relevant and correct information with respect to process, waste quantity and characteristics (physical & chemical), nature and toxicity of waste as and when asked for by GEPIL (Haryana). This information may be forwarded to HSPCB / CPCB / MoEF/ any other Statutory Authority, if asked for.
- 8.4 The Client shall be required to maintain the record of Hazardous Wastes generated, stored and sent for treatment and disposal to GEPIL (Haryana). The records so maintained shall be subject to cross check and physical verification by authorized representative of GEPIL (Haryana) through visit to Client's premises.
- 8.5 GEPIL (Haryana) reserves right to reject collection of the hazardous waste spilled over the ground and containers whose exteriors are soiled by spillages. The Client shall locate the storage facility in such a way so that the same shall be accessible to the waste transport vehicles of GEPIL (Haryana).
- 8.6 **Dispatch and Detention of Transport Vehicle**
- i. The Client is required to intimate GEPIL (Haryana) when it has minimum one vehicle load of waste to be lifted, through letter / Fax / Email to send waste transport vehicle at least five days in advance from the date of collection.
 - ii. On arrival of the same at the Client's site, the Client shall be responsible for loading its Hazardous Waste into the said waste transport vehicle within three hours of arrival at the Client's site counting from the time of reporting at the security gate of the Client.
 - iii. If the detention of the said waste transport vehicle at the Client's site exceeds the time limits stipulated in Schedule II to this Agreement, there shall be levied detention charges at the rates as mentioned in Schedule II to this Agreement. The Client may detain the vehicle for a maximum of six hours including time stipulated for loading.
 - iv. In case, for any reason, including detention for more than six hours, the vehicle is sent back to GEPIL (Haryana) without giving the waste even after having been requisitioned by the Client, the Client shall pay the transportation charges for the full capacity load of the vehicle.
- 8.7 Before the Hazardous Waste is loaded into the waste transport vehicle and dispatched to TSDF site, the Client shall ensure that the said waste is packed in a manner suitable for transportation and that the said packed waste withstands physical and climatic conditions and does not result in any kind of leakage, spillage and accident etc causing adverse impact on health and environment.

For Gujarat Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd

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8.8 If and when an accident occurs while loading Hazardous Waste at the Client's site, the Client shall immediately report the same to HSPCB and other authorities as per the Rules and also to GEPIL (Haryana).

8.9 Rejection of Waste

- i. The Client agrees to maintain waste characteristics close to Finger Print Analysis Report of the waste (attached as Schedule III to this Agreement). In case of variation of over 5% in waste characteristics mentioned in the said Schedule, the Client covenants to pay the revised treatment and disposal charges determined for its specific waste type and characteristics failing which the Client shall accept the hazardous waste back at its own cost in accordance with Clause 8.9 (ii) and 8.9 (iii).
 - ii. The Client shall be required to accept Hazardous Waste back and bear the cost of return transportation of full vehicle load, if the same is rejected by GEPIL (Haryana) due to any of the following reasons:
 - a) The variation in waste characteristics is beyond 5%.
 - b) The wastes contain unacceptable wastes types as listed under Clause 9.2.
 - iii. If the Client fails to do so within 2 days of reporting the matter, its registration will be terminated with intimation to HEMS. In the event of waste rejection, the Client shall be totally responsible and liable for any consequence arising thereof and GEPIL (Haryana) reserves all rights to take any suitable actions under the law.
- 8.10 During wet period of monsoon season, Hazardous Waste may not be accepted at the TSDF Site. During this period Client is required to make a provision to store its Hazardous Waste for a minimum period of four months, as per the requirement of HSPCB.
- 8.11 GEPIL (Haryana) may request the Client, under intimation to HEMS, to provide any additional information, as may be required, for treatment and disposal of waste or as asked for by HSPCB / CPCB / MOEF / any other Statutory Authority. The Client shall send the said information to GEPIL (Haryana) at least two days before the scheduled time, if specified by the information seeking authority else within two weeks time.
- 8.12 The Client shall comply with the provisions of Environment (Protection) Act, 1986 and the Rules as amended from time to time as also with the conditions of the present Agreement and that any breach committed thereof shall render the Client not eligible for disposing of its Hazardous Waste in TSDF site.
- 8.13 The Client shall not claim any right, interest or privilege in or in relation / connection with Hazardous Waste accepted at the TSDF site.
- 8.14 In case of any change in constitution of firm or company or proprietary concern, company name, products or quality and/or production rate of products or waste quantity or characteristics, the Client shall intimate GEPIL (Haryana) by written notification by registered letter / speed post / courier prior to proposed date of change and get its waste Finger Printing Analysis done again, where ever required, in accordance with Clause 4.2.

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PROP. 7

9. QUALITY

- 9.1 The Client hereby covenants to ensure that its Hazardous Waste shall, under all circumstances, conform to the norms specified by HSPCB and as prescribed under the provisions of law for the time being in force.
- 9.2 The Client agrees not to send the following type of wastes which could be detrimental to the environment, safety of the facility and to the persons handling it in any manner:-
- i. Wastes containing explosive substances (An explosive substance is a solid or liquid substance (or mixture of substances) which is, in itself, capable by chemical reaction of producing gas at such a temperature and pressure and at such a speed as to cause damage to the surroundings.)
 - ii. Waste which has an obnoxious odour.
 - iii. Waste which is flammable (Flash point below 65°C)
 - iv. Waste which contains shock sensitive substances (Shock sensitive refers to the susceptibility of a chemical or substance to rapidly decompose or explode when struck, vibrated or otherwise agitated.)
 - v. Waste which contains volatile substance of significant toxicity.
 - vi. Wastes containing Radio active substances

10. QUANTITY

- 10.1 Subject to the conditions mentioned under Clause 3.2, the Client agrees to send on firm basis to GEPIL (Haryana), its own Hazardous Waste subject to maximum of ----- MT per day and 0.500 MT per annum, which will be called the Contracted Quantity.
- 10.2 If the Client wants to send the requisite Hazardous Waste less than 90% of the aforesaid Contracted Quantity, than in that event, the Client can request GEPIL (Haryana), along with necessary justifications, for change in its Contracted Quantity twice in a year by providing at-least three months notice. The client shall still be liable to pay to GEPIL (Haryana) for the Minimum Quantity i.e. 90% of the Contracted Quantity till the expiry of three months notice period. The receipt of waste shall be monitored by GEPIL (Haryana) on quarterly basis and charges for deficit, if any shall be billed accordingly. In case of Force Majeure conditions at the Client's premises leading to reduction in annual waste generation, the liability to pay for minimum quantity shall be waived for the period of Force Majeure.
- 10.3 If the Client exceeds the annual Contracted Quantity of Hazardous Waste for disposal, then in that event Client covenants to increase the security deposit accordingly as per Clause No. 11.1.

11. BILLING AND PAYMENT OF CHARGES

- 11.1 The Client has already made the payment of interest free Security Deposit of ₹ 14,800/- (Rupees Fourteen Thousand Eight Hundred Only)

For Gujarat Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)

Authorised Signatory

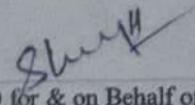
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- Charges of its Hazardous Waste for two months of Contracted Quantity that shall always be maintained at a value twice or more than the Transportation, Treatment & Disposal Charges for one vehicle load waste. The said amount of interest free Security Deposit will be refunded only on the termination of this Agreement after adjusting other / pending claims of GEPIL (Haryana) against the Client, if any.
- 11.2 In case of insufficient balance (Security Deposit) in the Client's account, GEPIL (Haryana) shall not send the waste collection vehicle.
- 11.3 GEPIL (Haryana) shall raise the bill against each waste disposal consignment (towards Transportation, Treatment & Disposal Charges) within three days of receipt of the waste at the TSDF Site. The client shall pay the bill within 30 days from the date of issue of bill.
- 11.4 The Client shall, upon receipt of the bill from GEPIL (Haryana), make full payment on or before the due date mentioned in the bill. In case of delayed payment by the Client, interest at the rate of 15% per annum shall be charged by GEPIL (Haryana) on delayed payments. .
- 11.5 In case of default / dishonor in payment, GEPIL (Haryana) shall give seven days notice to Client, with information to HEMS, for settlement of outstanding dues by effecting the payment through DD/pay order along with interest else the Registration of Client shall be cancelled.
- 11.6 In the event of cancellation of Registration due to reasons mentioned under Clause 11.5, the client can re-register upon payment of balance dues along with interest through DD / Pay order apart from non-refundable re-registration charges in accordance with Clause 4.3.

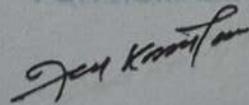
12. DEFAULT

- 12.1 If the Client fails and /or defaults in the discharge of any of his obligation under the present Agreement, the GEPIL (Haryana) after serving seven days notice shall have discretion to (i) cancel the Client's Registration & refuse to accept Hazardous Waste of the Client for disposal, and (ii) notify to HEMS and HSPCB the name of the Client informing about such default.
- 12.2 In the event of Client committing any breach/violation of any condition of the present Agreement or any provision of Law / Act / Rules for the time being in force, GEPIL (Haryana) reserves its right to suspend / cancel the registration for such period as it deems fit with information to HEMS.
- 12.3 Where an offence under the Environment (Protection) Act 1986 or under the Rules framed thereunder, has been committed by the Client or is attributed to any negligence on the part of the Client which shall include its Director, Partner, Proprietor, Manager, Secretary, Officer etc. and if such Client is guilty of the offence or is liable to be prosecuted against and punished accordingly, no suit, prosecution or legal proceeding (s) shall lie against GEPIL (Haryana) for the offence committed by the Client .
- 12.4 GEPIL (Haryana) reserves its right to issue a show cause notice to the Client, with information to HEMS, if it is of the opinion that the Client has contravened the provisions of the present Agreement, requesting the Client to remedy the

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Infrastructure (Haryana) Pvt. Ltd.


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contravention within 15 days time. The said notice served shall specify the measures to be taken by the Client in remedying the said contravention.

13. INDEMNITIES

- 13.1 The Client shall be deemed to be in exclusive possession and control of the said Hazardous Waste and shall be fully liable and responsible for its arrangement, appurtenances and properties before completely loaded waste transport vehicle of GEPIL (Haryana) leaves the Client's premises.
- 13.2 Accordingly the Client hereby covenants and agrees to fully protect, indemnify and hold GEPIL (Haryana), its employees, agents and successors and assignees harmless against any and all claims, demands, action, suits, proceedings and judgment and any and all liabilities, costs, expenses, damages or losses arising out of or resulting from or incidental to or in connection therewith, which may be made out against successors and assignees or by third parties on account of damages or injury to property or persons or loss of life resulting from or arising out of the installation, presence, maintenance or operation or the intake arrangements, appurtenances and properties of the Client .
- 13.3 It is also agreed by and between the Parties hereto that GEPIL (Haryana) is not and shall not be liable in any manner whatsoever due to any negligence and for any reason or otherwise of the Client, in disposing its Hazardous Waste at the factory site of the Client or at any other place.
- 13.4 Accordingly the GEPIL (Haryana) hereby covenants and agrees to fully protect, indemnify and hold Client, its employees, agents and successors and assignees harmless against any and all claims, demands, action, suits, proceedings and judgment and any and all liabilities, costs, expenses, damages or losses arising out of or resulting from or incidental to or in connection therewith, which may be made out against successors and assignees or by third parties on account of damages or injury to property or persons or loss of life resulting from or arising out of the breach of any terms and condition/ obligation of GEPIL (Haryana), as envisaged in this agreement.

14. FORCE MAJEURE

- 14.1 In case of any Force Majeure event at the site of the Client, GEPIL (Haryana) shall not be saddled with any liability contingent or otherwise but in that case, it shall be the sole liability of the Client.
- 14.2 In case of any environmental risk arising during the performance of this Agreement at the TSDF site either due to Force Majeure event or due to circumstances beyond the reasonable control of the parties hereto, neither of the parties shall be liable for the consequences arising there from.
- 14.3 Both the parties hereto agree that due to change in any laws related to waste disposal mechanism / criteria or due to any directive of any Court or Authority, if GEPIL (Haryana) is to incur any additional financial burden consequent upon any alteration and / or modification in respect of land-filled waste, then, in that case the Client shall be liable to contribute for the same in proportion to its disposal of Hazardous Waste quantity in TSDF site. The actual burden shall be determined in

For Consultation with HEMS!
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SIGNED for & on Behalf of GEPIL (Haryana)
Authorised Signatory

Deep Kumar
SIGNED for & on behalf of Client

PROP. 10

- 14.4 Both the parties hereto agree that in any event of there being order in form of any injunction, stay or otherwise from any Court, HSPCB or any other Authority stopping the functioning of the Site or otherwise whereby GEPIL (Haryana) becomes unable to accept Hazardous Waste of the Client, GEPIL (Haryana) shall not be responsible or made responsible and / or be liable in any manner in that regard and that in such an eventuality, it shall be the responsibility of the Client to get the needful done in respect of disposal of its Hazardous Waste.

15. **PREVIOUS CORRESPONDANCE**

- 15.1 Save and except all discussions and meetings held and correspondence exchanged between GEPIL (Haryana) and the Client in respect of this Agreement and any decisions arrived at therein in the past and before coming into force of the present Agreement, no reference of such discussions with the Client for interpreting the present Agreement or otherwise shall be made. Whereas, Waste Data Sheet and Application Form, will be treated as part of this Agreement.

16. **ARBITRATION**

- 16.1 In case of any dispute or difference of opinion that may arise out of the present Agreement, the matter shall be settled by the parties by mutual negotiations to be concluded within 45 days from the date of intimation of existence of dispute or difference of opinion, as the case may be, by one party to the other party, failing which, the matter shall be settled through arbitration. Both the parties shall appoint an arbitrator each, and the two arbitrators so appointed, shall appoint the third arbitrator. The third arbitrator shall be the presiding arbitrator of the panel. The arbitration shall be as per the Arbitration & Conciliation Act, 1996. The venue of arbitration shall be Faridabad. The arbitration proceedings shall be recorded in English and the arbitration award shall be final and binding on both the parties.

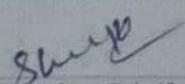
17. **LAWS GOVERNING THE AGREEMENT**

- 17.1 The present Agreement shall be subject to Indian Laws, rules and regulations and notifications etc. issued under such laws.

18. **AMENDMENTS:**

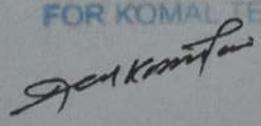
- 18.1 GEPIL (Haryana) may, if required at any point of time make suitable change in the present Agreement in consultation with HEMS after serving a notice to the said Client.

For Gujarat Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd.


SIGNED for & on Behalf of GEPIL (Haryana)

Authorised Signatory

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19. JURISDICTION

19.1 Subject to the provisions of Clause 17 of this Agreement, the parties hereto mutually agree that the Civil Courts at Faridabad only shall have jurisdiction for all the disputes/differences arising out of this Agreement.

20. The Company (including its affiliate/ associate / group companies) shall have exclusive rights to avail direct/indirect concession and reliefs as may be accruing on account of this agreement under any prevailing environmental laws/rules/regulations or as may be notified from time to time."

21. The addresses of the parties hereto, unless changed by written notification to be given at least 15 days in advance by registered letter prior to proposed date of change, shall be as follows:

- 1) M/s. Gujarat Enviro Protection & Infrastructure (Haryana) Pvt. Ltd.
Reg. 370, S V P Road, Shop 8, Plot 384, Cigaretwala
Bldg. Opp. CBI Prathna Samaj, Nr. Harkishandas
Hospital, Mumbai (Maharashtra)
- 2)

IN WITNESS WHEREOF the parties hereto acting through their properly constituted representatives have set their hands to cause this Agreement signed and executed in their respective names and on their behalf.

For and on behalf of
GEPIL (Haryana)
For Gujarat Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd.

.....
 Name : Mrs. Shilpa Sarin
 Designation : Authorized Signatory
 Address : Gepil(Hr)

Witness

1.....
 Name : Love Gauran
 Designation : Manager
 Address :
 Ceph

2.....
 Name :
 Designation : KASHAN SINGH RANA
 Address :
 For Gujarat Enviro Protection And
 Infrastructure (Haryana) Pvt. Ltd.

SIGNED for & on Behalf of GEPIL (Haryana)
Authorized Signatory

For and on Behalf of Client
(Sign And Stamp)

.....
 Name :
 Designation :
 Address :
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Witness:

1.....
 Name :
 Designation :
 Address :

2.....
 Name :
 Designation :
 Address :

SIGNED for & on behalf of Client
PROP. 12



Schedule - I

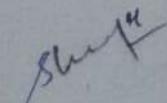
Rates for Landfill, Solidification & Stabilisation and Pre processing (Effective From 01/04/2025)

	Up to 400 MT	401 To 700 MT	701 To 1200 MT	Above 1200 MT
a. Fixed Landfill Charges (Rs. Per M T)	2043	2019	1995	1980
b. Solidification & Stabilisation Charges (Rs per M T)				
Waste : Additives				2641
1:0.10	2933	2696	2672	3681
1:0.20	3834	3760	3720	4366
1:0.30	4543	4456	4412	4872
1:0.40	5073	4974	4920	5381
1:0.50	5605	5496	5443	6046
1:0.60	6297	6174	6113	6705
1:0.70	6989	6842	6776	7300
1:0.80	7604	7454	7375	7830
1:0.90	8154	7992	7905	8346
1:1.00	8698	8522	8436	
c. Variable Pre processing Charges (Rs. Per M T) - for a category of waste of a particular calorific value (in KCal/Kg) as per the ranges given below :				
Calorific value				22324
Upto 2500 KCal/kg	23746	23037	22802	18344
Greater than 2500 & up to 4500KCal/kg	19514	18927	18738	15357
Greater than 4500 KCal/kg	16335	15835	15672	

Notes:-

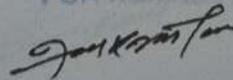
- The above rates are valid up to 31.03.2026. Thereafter the rates shall attract escalation @ 4% on annual basis.
- The above rates are for the specified type of waste. In case any waste that may require special treatment prior to its disposal, the rates for such waste shall be fixed on case to case basis depending on the characteristics of waste & treatment required in consultation with HEMS
- The rates for solidification and stabilization are for the waste that requires additives up to 1:1.0 ratios. If the waste requires additives more than 1:1, the rates shall be charged depending on the quantity of additives required to be added & its bulking factor to be decided in consultation with HEMS.
- The rates of Solidification & Stabilization as well as rates for incineration include landfill charges. No extra charges will be levied for residue disposal landfill. We will charge 5% CRF charges on total invoicing as per hems guideline in case of secured landfill and Solidification & Stabilization.
- The above rates are exclusive of any statutory levies which will be payable extra.
- Process for printing of TMO @ Rs. 10/- for each.
- Further, the charges in respect of preprocessing process where ever applicable, remains unchanged and are as under:
 - Charges for de-watering/ drying @ Rs. 1000/- MT on Hazardous waste having moisture content more than 40%.
 - Charges for neutralization @ Rs. 1000/- MT on Hazardous waste having pH between 4 and 2. and greater than 12.
 - We will also be charging neutralization @ Rs. 2000/- MT on Hazardous waste having pH lesser than 2.

SIGNED for & on Behalf of GEPIL (Haryana)
For Gujarat Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd.


Authorised Signatory

SIGNED for & on Behalf of Client

FOR KUMAL TEXTILES



PROP.



Schedule- II Transportation
Charges (Rs. per Km per MT)

Revised Rates effective from 01-04-2025 (Fuel Price: 88.12 per liter)

One Way Distance	1 MT			3 MT			7 MT			9 MT			12 MT			16 MT & Above		
	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost	Fuel cost	Other cost	Total cost
Up to 75 KM	8.82	24.19	33.01	5.95	8.31	14.27	4.57	2.88	7.45	4.62	3.13	7.75	4.42	2.77	7.19	4.46	2.67	7.14
75 to 200 KM	8.83	17.29	26.11	5.13	6.24	11.37	4.00	2.05	6.05	4.05	2.30	6.36	3.87	1.93	5.80	3.92	1.85	5.77
>200 KM	8.83	16.32	25.15	5.13	5.48	10.61	4.00	1.69	5.69	4.05	1.94	6.00	3.87	1.67	5.54	3.92	1.57	5.49

Note:

- The above revised rates are based on current (revised) Diesel price of Rs. 88.12 per liter. The 'Fuel Cost' component of the rates shall be adjusted based on the rates of Diesel at Faridabad (Haryana) on quarterly basis i.e. 1st of April, July, Oct. & Jan. of each year.
- The 'Other Cost' component of rates is firm up to 31.03.2026 and shall be subject to 3% escalation on annual basis thereafter.
- The rates indicated above are for actual Distance of the Generator's unit from the TSDF site. The chargeable distance will be double the actual one way distance from TSDF site to the Generator's unit i.e. to & from for full truck load. Minimum charges payable will be Truck Capacity in MT *Rate per km/MT*To & from distance of Generator's unit from TSDF Site. **The Rates are Inclusive Toll Tax.**
- The transportation rates are excluding loading, packing material, and any other statutory levies.
- The maximum loading time and detention charges beyond the free loading time for different capacity vehicles are as given below:

Sr. No	Vehicle Capacity	Free Loading Time	Detention Charges/hr
(i)	1 MT	2 hrs	300/-
(ii)	3 MT	2 hrs	300/-
(iii)	7 MT	3 hrs	360/-
(iv)	9 MT	3 hrs	360/-
(v)	12 MT	4 hrs	400/-
(vi)	16 MT	4 hrs	400/-

SIGNED for & on Behalf of GEPIL (Haryana)

For Global Enviro Protection And
Infrastructure (Haryana) Pvt. Ltd.

Shreyas
Authorised Signatory

SIGNED for & on Behalf of Client

FOR KOMAL TEXTILES

Sanjay

PROP.

3701

109



CONTACT-9810696420
EMAIL-KOMAL.TEXTILE@YAHOO.COM

GSTIN-06AAIPJ6864D1ZO

KOMAL TEXTILES

PLOT NO. 327, BARHI INDUSTRIAL ESTATE, PH-1, DISTT. SONIPAT, GT ROAD, HARYANA

I/WE from KOMAL TEXTILES (Plotno.327, Barhi Industrial Estate, PH-1, Distt.Sonipat Pin - 13110) mention that we have permission of 20kld water per day in our CTO and we are using water under our permissible limits only .

HENCEFORTH,

As we are operating under are allowed granted capacity we don't want any increment Or decrement in our capacity.

FOR KOMAL TEXTILES

PROP.

THANK YOU,
KOMAL TEXTILES
(PROPEREITOR)



CONTACT-9810696420
EMAIL-KOMAL.TEXTILE@YAHOO.COM

GSTIN-06AAIPJ6864D1ZO

KOMAL TEXTILES

PLOT NO. 327, BARHI INDUSTRIAL ESTATE, PH-1, DISTT. SONIPAT, GT ROAD, HARYANA

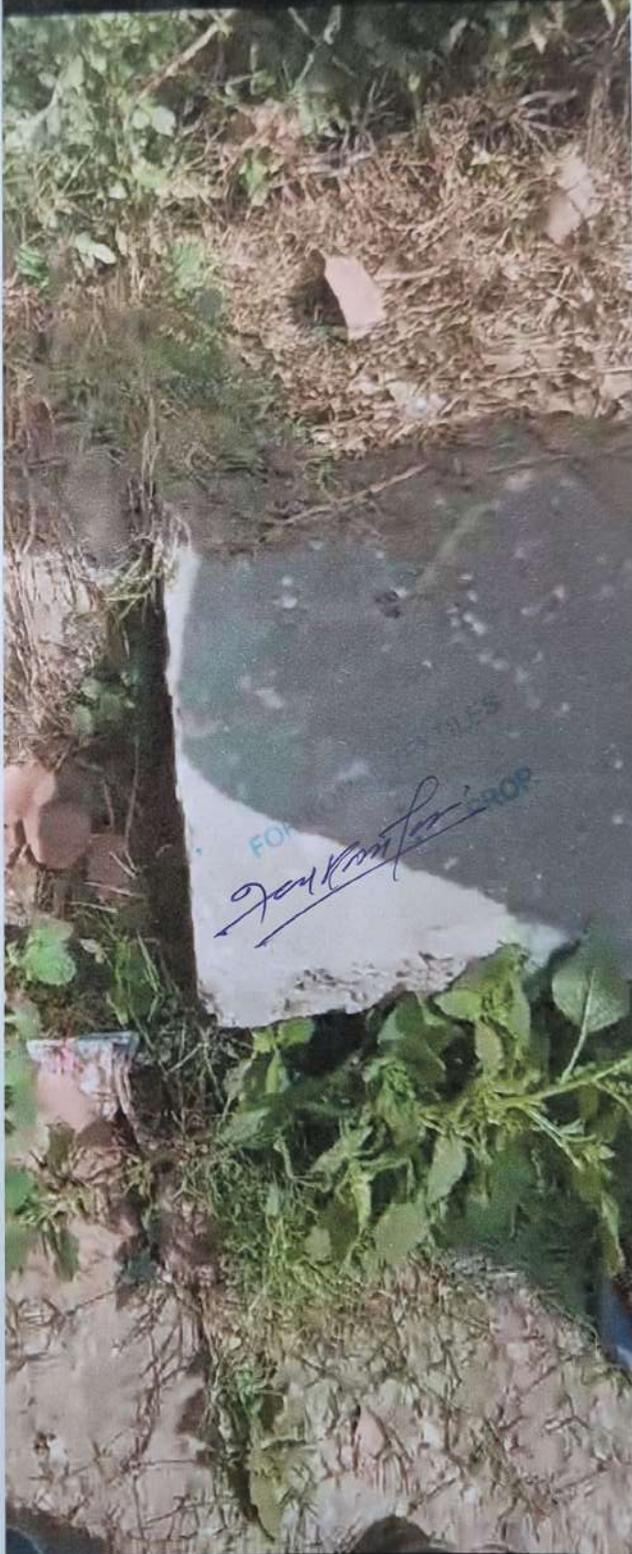
DECLARATION FOR TEXTILE CHARTER

I/We at Komal textiles would like to confirm that our unit is actively trying implementing comprehensive water conservation measures that align with the textile charter established by CPCB for water recycling and prevention of pollution within textile industries.

FOR KOMAL TEXTILES

PROP.

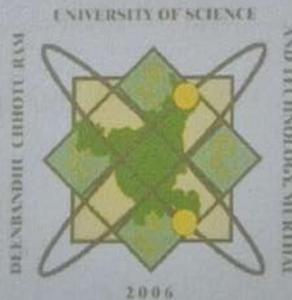
THANK YOU,
KOMAL TEXTILES
(PROPEREITOR)



Adequacy report
on
Effluent Treatment Plant
for

M/S Komal Textile

Plot No. – 327, HSIIDC, Phase-I, Barhi Industrial Estate
District- Sonapat,
Haryana



Department of Civil Engineering

Deenbandhu Chhotu Ram University of Science and Technology,
Murthal
Sonipat, Haryana 131039

FOR KOMAL TEXTILES

Deenbandhu Chhotu Ram

PROP.

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Dr. PARVEEN JANSRA
 Assistant Professor
 Dept. of Civil Engineering
 DCRUST, Murthal, Sonapat. (HR.)

1. Introduction

M/S Komal Textile Plot No.- 327, HSIIDC, Phase-I, Barhi Industrial Estate District-Sonapat, Haryana. Its main work is all kind of dyeing and washing of yarn. The current processing capacity of the factory is 125 Kgs per day on a shift operation of 10-12 hours duration.

The source of water supply is from HSIIDC water supply/ boring water. This water is used for the processing, dyeing & washing operations.

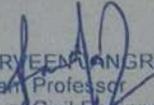
To meet the statutory effluent discharge standards, Company installed an effluent treatment plant (ETP) with a capacity of 20 KLD.

The industry approached the Department of Civil Engineering, Deenbandhu Chhotu Ram University of Science and Technology, Murthal, Sonapat (Haryana) for carrying out the adequacy assessment report of the Effluent Treatment Plant (ETP) installed in the premises of the industry to treat the effluent generated through the washing & dyeing process.

1.1 Scope of study

This report aims to prepare an adequacy report of ETP installed in the Company.

- 1) Study the treatment efficiency of each unit of ETP.
- 2) Determine the required and the existing capacity of each unit of ETP to check the adequacy of ETP.


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Deptt. of Civil Engineering
DCRUST, Murthal, Sonapat. (HR.)

2. Manufacturing process

The manufacturing process flow chart has been shown in **Figure 1**. Water consumption mainly occurs during the dyeing and finishing of raw materials.

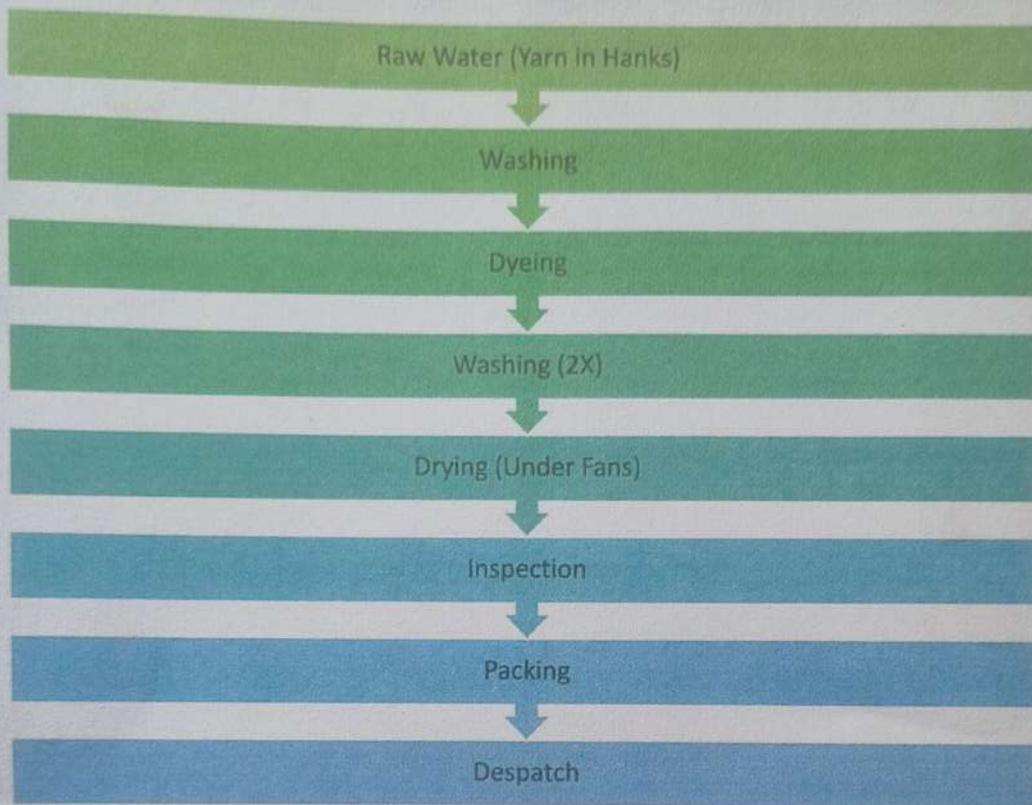


Figure 1: Flow Chart of processing of materials

Yarn is the basic raw material, which is converted into the final product in the presence of auxiliary chemicals & necessary dye stuff.

As shown from the process flow chart, the yarn is subjected to washing, dyeing & finishing, which are major process involving chemical additives in the main dyeing machine and finally product.

Product is taken out & rest of the liquid/water is drained to effluent treatment plant.

2.1 List of chemicals:

Dr. PARVEEN JANGRA
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Deptt of Civil Engineering
DCRUST, Murthal, Sonapat. (HR.)

The industry utilizes a wide range of chemicals for washing, dyeing, finishing purposes.

The key chemical will be used are given below in **Table 1**.

Table 1: List of chemicals used in the unit

S. No	Chemicals used for Cotton Dyeing
1	Soda ash
2	Acetic Acid
3	Dyes
4	Hydrogen Peroxide
5	Salt
6	Soaping Agent
7	Softeners
8	Enzymes

Design discharge:

Theoretical waste water flow = 3.5 KL/day (0.145 m³/hr)

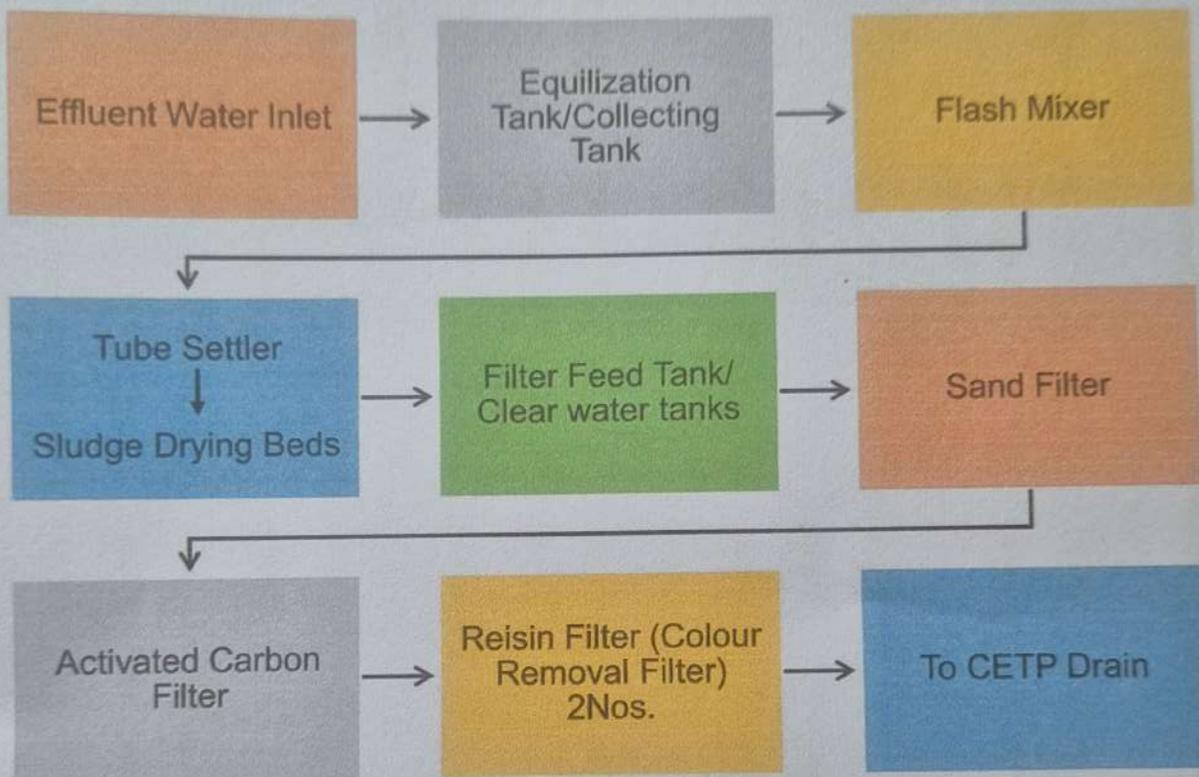
Design waste water flow = 20 KL/day (0.83 m³/hr)

2.2 Details of optimum treatment process (ETP):

From treatment of dyeing wastewater, an intermittent system is suitable to treat the waste water. It is proposed to have a Physio-chemical treatment process followed by with dual Media Filter & Colour Removal Filter to achieve the prescribed standards as per pollution control board norms. The following treatment stages are proposed for the E.T.P for dyeing of yarn waste water has been shown in **Figure 2**

Dr. PARVEEN JANGRA
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Deptt of Civil Engineering
DCRUST, Murthal, Sonapat. (HR.)

Figure 2: Flow chart of effluent treatment plant



3. Adequacy assessment of ETP

The various aspects of the ETP, including its design, operation, and performance, to ensure that the plant is capable of effectively treating wastewater to the required standards has been checked. **Table 2** typically includes a review of the ETP's design, including the flow rate and scheme, a detailed examination of the treatment processes and process units, and an analysis of the primary, secondary, and tertiary treatment stages.

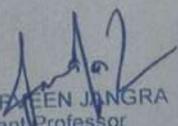

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Table 2: Adequacy assessment report of ETP for M/S Komal Textile

S. No.	Unit Process	Required Basis of design	Required Capacity Size m ³ / (Lx B x H)	Existing Capacity	Adequacy	Status of work
1	Flow	3.5 KLD (0.145 m ³ /hr)	--	20 KLD (0.83 m ³ /hr)	Adequate	Working satisfactory, more than half of its capacity.
2	Screen	--	--	(0.4 x 0.4) m	Adequate	Working satisfactory.
3	Screen Chamber	--	--	(0.4 x 2.8 x 0.7) m	Adequate	Working satisfactory.
4	Equalization Tank	12 hr.	1.74 m ³	40 m ³ (3.0x 3.65 x 3.65) m	Adequate	Working satisfactory.
5	Dosing Tank (3 Nos.)	10 min	0.024 m ³	0.6 m ³	Adequate	Working satisfactory.
6	Tube Settler	2 m ³ /hr/m ² Surface Loading, 1hrs each	0.037m ²	3.9 m ² (2.6 x 1.5 x 2) m	Adequate	Working satisfactory.
7	Filter Feed Tank	60 min	0.145 m ³	2 m ³	Adequate	Working satisfactory.
8	Sand Filter	3 m ³ /hr/m ²	0.028 m ²	0.158 m ² for each	Adequate	Working satisfactory.

Dr. PARVEEN JANGRA
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Deptt. of Civil Engineering
DCRUST, Murthal, Sonapat. (H.R.)

		Surface Loading, 1hrs each		Dia- 0.450 m, H=1.5 m		
9	Activated Carbon Filter	3 m ³ /hr/m ² Surface Loading, 1hrs each	0.028 m ²	0.158 m ² for each Dia- 0.450 m, H=1.5 m	Adequate	Working satisfactory.
10	Raisin Filter (Colour Removal Filter) (2 Nos.)	3 m ³ /hr/m ² Surface Loading, 1hrs each	0.028 m ²	0.158 m ² for each Dia- 0.450 m, H=1.5 m	Adequate	Working satisfactory.
11	Sludge Drying Beds (2 Nos.)	--	--	(0.85 x 7 x 0.75) m, (1.0 x 7 x 0.75) m	Adequate	Working satisfactory.

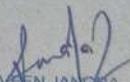

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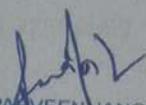
Table 3: Inlet and outlet parameters of waste water of ETP.

S.No.	Parameter			Standard Limit as per HSPCB
		Inlet	Outlet	
1.	Colour (Hazen)	Blackish	Colourless	Not Specified
2.	Odour	Mild	Odourless	Not Specified
3.	pH	9.67	7.59	6.0-9.0
4.	Total Suspended Solids (mg/l)	162	16.4	1500
5.	Total Dissolved Solids (mg/l)	2687	1042	2100
6.	BOD 3 days (27°C) (mg/l)	139	11	500
7.	COD (mg/l)	335.2	58.4	1400
8.	Oil & Grease (mg/l)	14.6	<4.0	15

Table 3 show that the results of the waste water from inlet and outlet of ETP are within prescribed limits set by HSPCB.

4. Hazardous Waste Management

The sludge from tube settler shall be drained into the sludge drying beds and the dry material shall be collected in impervious container after putting in HDPE bags to be disposed of as advised by the Pollution Control Authority.


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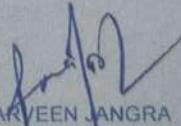
In this process waste sludge will be released in the form of hazardous waste, for which sufficient size of site will be provided inside the premises & finally it will be handed over to Gujrat Enviro Protection & Infrastructure Limited (GEPIL) at CTSDf site Palli, Faridabad for further treatment and final disposal.

5. Maintenance for ETP

- Equalization tank, reaction & settling tank to be properly cleaned once a month. Polyelectrolyte has always to be kept in a homogenous condition so that there is no settlement of any undissolved portion.
- Sludge shall be stacked in the solid drying leachate proof tank or HDPE tank to be covered after normal working hours, so that there is no run off during the rain and drying material has to be packed in a HDPE bag properly sealed before disposal.
- Adequate training to the operative staff shall be regularly provided in the correct operation & maintenance of the plant.
- Staff shall also be provided with adequate PPE's while handling acidic/hazardous effluent.

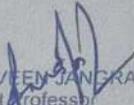
6. Conclusions

- The Effluent Treatment Plant installed at M/S Komal Textile complies with the standards of the Haryana State Pollution Control Board (HSPCB).
- As per the documents provided, a permission for extracting **20KLD** of water from the borewell is applied by industry.
- No river or nala is present nearby. All wastewater generated by the industry is treated and then disposed of through the sewage drainage system provided by HSIIDC.


Dr. PARVEEN JANGRA
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DCRUST, Murthal, Sonapat (HR.)

Adequacy report of ETP for M/S Komal Textile, #327, HSIIDC, Phase-I, Barhi, Sonapat, Haryana

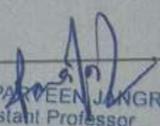
- The quantity of water consumption depends on the yarn requirements specified by the client; therefore, it may vary on a daily basis.
- All the effluent generated by the industry is directed to the ETP. No bypass is present.
- All parameters are being monitored regularly.
- The Effluent Treatment Plant is adequate to treat the **20 KLD** of wastewater however, at present only **3.5 KLD** of waste water is generated by the unit.


Dr. PARVEEN JANGRA
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Adequacy report of ETP for M/S Komal Textile, #327, HSIIDC, Phase-I, Barhi, Sonapat, Haryana

Summary of Adequacy Report for ETP for M/S Komal Textile

S.No.	Description	Remarks
1	Name of Unit	M/S Komal Textile
2	Address of the Unit	Plot No.- 327, HSIIDC, Phase-I, Barhi Industrial Estate District- Sonapat, Haryana
3	Activity /Process	Washing and dyeing of yarn
4	Product Capacity	125 Kgs/day
5	Manufacturing Process	Yes
6	Source of water	HSIIDC water supply/ boring water
7	Rate of Water Consumption	
	(i) Industrial	4.5 KLD
	(ii) Cooling/Boiler	--
	(iii) Domestic	1.0 KLD
	(iv) Others	--
8	Rate of Effluent Discharge	
	(i) Industrial	3 KLD
	(ii) Cooling/Boiler	--
	(iii) Domestic	0.5 KLD
	(iv) Others	--
9	Location of effluent discharge	CETP
10	Source of trade effluent	Washing and dyeing of yarn
11	Whether effluent is treated	Yes


 Dr. PARVEEN JANGRA
 Assistant Professor
 Deptt. of Civil Engineering
 DCRUST, Murthal, Sonapat (HR)

Adequacy report of ETP for M/S Komal Textile, #327, HSIIDC, Phase-I, Barhi, Sonapat, Haryana

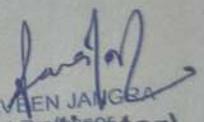
12	Whether unit has installed ETP	Yes
13	Detail of ETP	Yes
14	Whether effluent discharge rate is monitored	Yes
15	Whether manufacturing process/ characteristics of raw material have been studied thoroughly	Yes
16	Whether influent characteristics have been monitored	Yes
17	Whether any bypass arrangement	No
18	Whether design aspects have been considered while evaluating adequacy of ETP	Yes
19	If modification have been suggested to upgrade ETP	Not required
20	Whether existing ETP will be able to give effluent as per required parameters	Yes (if operated properly)

Dr. PARVeen KANGRA
 Assistant Professor
 Deptt. of Civil Engineering
 DCRUST, Murthal, Sonapat (HR.)

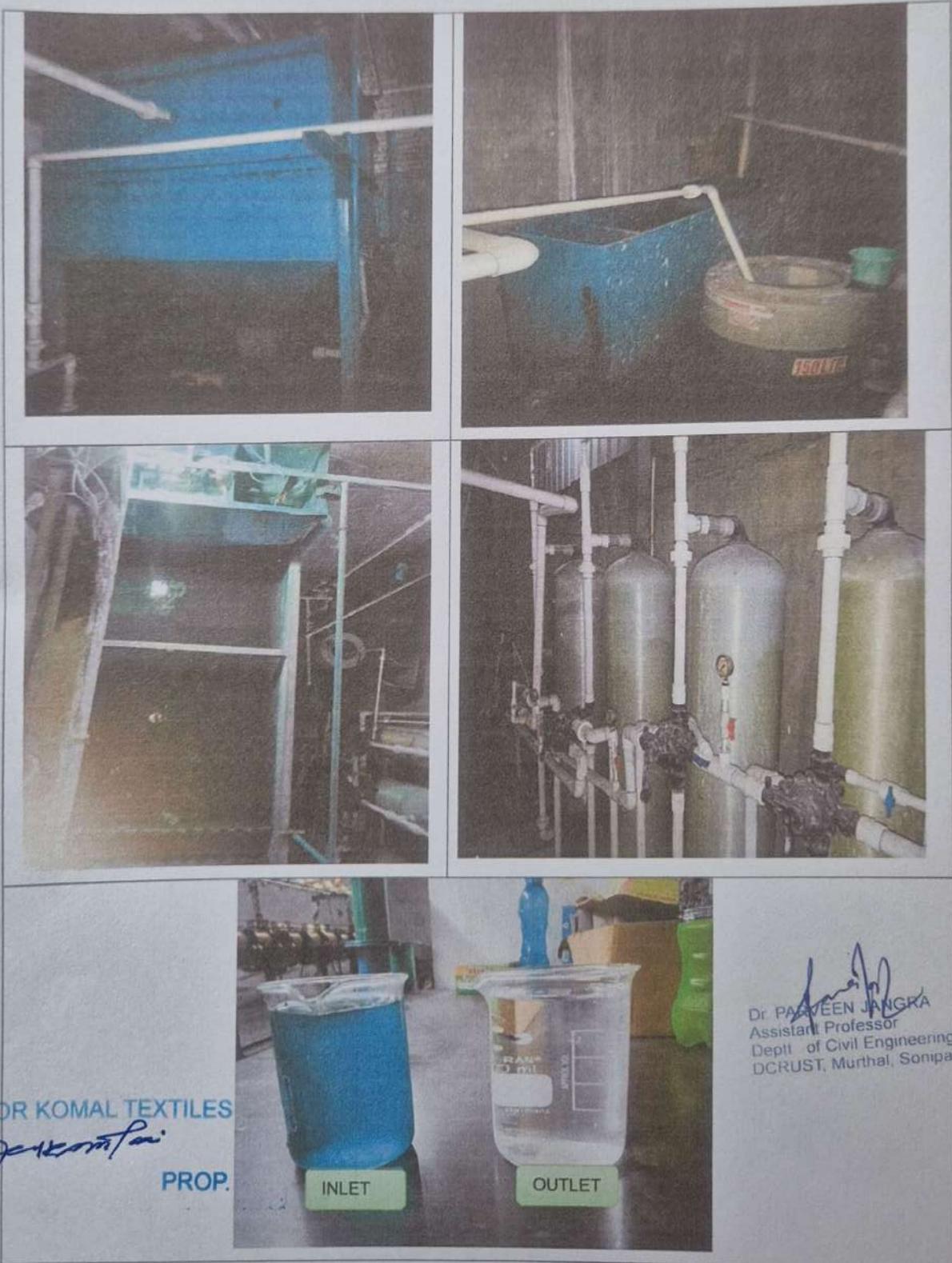
(Investigator)

Adequacy Certificate

Based on the site visit conducted by a team of experts from the Civil Engineering Department (CED), Deenbandhu Chhotu Ram University of Science and Technology, Murthal, Sonapat (Haryana) to M/S Komal Textile Plot No. 327, HSIIDC, Phase-I, Barhi Industrial Estate, District Sonapat, Haryana, and the subsequent review of the infrastructure related to the effluent treatment plant (ETP), including its specifications and historical performance data (as detailed in this report), it has been determined that the existing ETP is adequately equipped to handle the effluent generated from the current production capacity (125kgs per day) of the unit, and is in accordance with the parameters outlined in the report.


Dr. PARVEEN JANGRA
(Investigator)
Dept. of Civil Engineering
DCRUST, Murthal, Sonapat (HR)

Images of various units of ETP at M/S Komal Textile



FOR KOMAL TEXTILES
[Signature]
PROP.

[Signature]
Dr. PARVEEN JANGRA
Assistant Professor
Deptt. of Civil Engineering
DCRUST, Murthal, Sonapat (HR.)



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/KT/26042025/WW/01 Reporting Date : 01/05/2025

Issued to: M/s Komal Textile (Barhi) 327 Barhi Industrial Estate Phase-1, Distt- Sonipat (Haryana)- 131001	Sample I'd : AEL/KT/260425/WW/01 Date : 26.04.2025 Period of testing : 26.04.2025 to 01.05.2025
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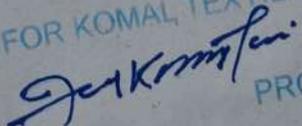
SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sampling	25.04.2025
Point of Sample Collection	From ETP Inlet
Sample Collected By	Dushyant
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	9.67	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand (COD)	mg/l	335.2	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	139.0	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	162.0	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	14.6	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2687.0	APHA 23 rd Ed., 2540 C

Checked By

Authorized Signatory

FOR KOMAL TEXTILES

 PROP.

Note: 1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



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ASIA ENVIRO LAB

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Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/KT/26042025/WW/02 Reporting Date : 01/05/2025

Issued to: M/s Komal Textile (Barhi) 327 Barhi Industrial Estate Phase-1, Distt- Sonipat (Haryana)- 131001	Sample I'd : AEL/KT/260425/WW/02 Date : 26.04.2025 Period of testing : 26.04.2025 to 01.05.2025
---	---

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sampling	25.04.2025
Point of Sample Collection	From ETP Outlet
Sample Collected By	Dushyant
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	pH	--	7.59	6.0-9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	58.4	1400	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	11.0	500	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	16.4	1500	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	<4.0	15	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1042.0	2100	APHA 23 rd Ed.,2540 C

Remark-Standard Limits are given as per consent (Barhi Industrial Area, Sonipat)

Checked By

Authorized Signatory

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PROP.

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
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3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

Head Off. - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Khairthal-Tijara (Rajasthan)-301019

Mob. No. : 9694666022, 9466619911 Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **22nd** day of.....**May**.....2025

Accepted, identified and certified subjected to the terms of the fees.

Sb

Archna Yadav

[SIDDHARTH BATRA] [ARCHNA YADAV]

Client

Shivani Chawla

Chinmay Dubey

Rhythm Katyal

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates

For KOMAL TEXTILES

For Komal Textiles

Prop.

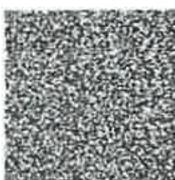



भारत सरकार
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

नामांकन क्रम/ Enrolment No.: 0638/20143/04005

To
अतुल कुमार जैन
Atul Kumar Jain
C/O: Vinod Kumar Jain,
c-3/78,
ashok vihar phase-2,
ashok vihar,
VTC: Ashok Vihar,
PO: Ashok Vihar,
Sub District: Saraswati Vihar,
District: North West Delhi,
State: Delhi,
PIN Code: 110052,
Mobile: 9810696420



Signature Not Verified
Digitally signed by Atul Kumar Jain
DN: cn=Atul Kumar Jain, o=Unique Identification Authority of India,
c=IN, email=atul.jain@nic.in

आपका आधार क्रमांक / Your Aadhaar No. :
[Redacted] **0631**
VID : 9126 5319 4198 8882

मेरा आधार, मेरी पहचान





भारत सरकार
Government of India

अतुल कुमार जैन
Atul Kumar Jain
जन्म तिथि/DOB: 10/02/1975
पुरुष/ MALE

आपका पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं।
इसका उपयोग प्रमाणन (ऑनलाइन प्रमाणन, या क्यूआर कोड/
ऑफलाइन प्रमाणन) के माध्यम से किया जाना चाहिए।
Aadhaar is proof of identity, not of citizenship
or date of birth. It should be used with verification (online
authentication, or scanning of QR code / offline XML).

[Redacted] **0631**
VID : 9126 5319 4198 8882

मेरा आधार, मेरी पहचान




सूचना / INFORMATION

- आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विधियों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है।
- इस अधिकांश पर वेबसाइट/एप/एआई द्वारा नियुक्त प्रमाणन एजेंसी के माध्यम से प्रमाणन प्रमाणन के द्वारा स्थापित किया जा सकता है। एप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध मुद्रित क्यूआर कोड रीडर का उपयोग करके स्थापित किया जा सकता है।
- आधार विशिष्ट और सुरक्षित है।
- पहचान और पते के सम्बन्ध में दस्तावेजों को आधार के लिए नामांकन की तारीख से प्रत्येक 10 वर्षों में कम से कम एक बार आधार में अपडेट करना चाहिए।
- आधार विशिष्ट सरकारी और गैर-सरकारी सहायता/सेवाओं का लाभ देने में सहायता करता है।
- आधार में अचर संकेतन नंबर और ईमेल आईडी अपडेट रखें।
- आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें।
- आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अलॉक सुविधा का उपयोग करें।
- आधार की रक्षा करने वाले सहायता देने के लिए सावधान रहें।
- Aadhaar is proof of Identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder.
- This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in.
- Aadhaar is unique and secure.
- Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar.
- Aadhaar helps you avail of various Government and Non-Government benefits/services.
- Keep your mobile number and email id updated in Aadhaar.
- Download mAadhaar app to avail of Aadhaar services.
- Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.
- Entities seeking Aadhaar are obligated to seek consent.

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

पता:
डॉ. विनोद कुमार जैन, सी-3/78, अशोक विहार फेज-2,
अशोक विहार, अशोक विहार, उत्तर पश्चिमी,
दिल्ली - 110052

Address:
C/O: Vinod Kumar Jain, c-3/78, ashok vihar
phase-2, ashok vihar, Ashok Vihar, PO:
Ashok Vihar, DIST: North West Delhi,
Delhi - 110052



[Redacted] **0631**
VID : 9126 5319 4198 8882

1047 | help@uidai.gov.in | www.uidai.gov.in

Handwritten signature and date:
24/02/2025

Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Fri, May 23, 2025 at 1:06 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>

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-  Paperbook-NGT Reply-R18 Komal
Textiles_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager


SATRAM DASS B & CO.
ADVOCATES
8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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3 attachments

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-  **Paperbook-NGT Reply-R17 Generous Textiles _Redacted.pdf**
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-  **Paperbook-NGT Reply-R50 Shree Jee Fabrics_Redacted.pdf**
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